SHRI DINESH GOSWAMI: Madam, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. (i) Thirty-first Annual Report and Accounts of the Indian Law Institute, New Delhi, for the year 1987-88, together with the Audit Report on the Accounts,
- (ii) Statement by Government accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT—244/89 for (i) to (iii)].

II. A copy (in English and Hindi) of the Ministry of Law and Justice (Legislative Department) Notification S.O. No. 958(E), dated the 17th November, 1989, publishing the Conduct of Elections (Third Amendment) Rules, 1989, under section 169 of the Representation of the People Act, 1951.

[Placed in Library. See No. LT-232/89].

III. A copy each (in English and Hindi) of the following Notification of the Ministry of Steel and Mines (Department of Mines), under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

- (i) G.S.R. No. 908(E), dated the 19th October, 1989, publising the Mineral Concession (Amendment) Rules, 1989
- (ii) G.S.R. No. 786(E), dated the 23rd August, 1989, declaring certain minerals to be minor minerals in supersession of the Notification of the Government of India G.S.R. No. 436, dated the 1st June, 1958. [Placed in dated the 1st June, 1958.

[Placed in Library. See No. LT—233/89 for (i) and (ii)]

Report and Accounts (1988-89) of the Water and Power consultancy. Services (India) Limited, New Delhi and related papers. THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINIS-TRY OF WATER RESOURCES (SHRI MANOBHAI KOTADIA): Madam, I beg to lay on the Table, under sub-section (1) section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Twentieth Annual Report and Accounts of the Water and Power Consultancy Services (India). Limited, New Delhi, for the year 1988—89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company.[Placed in Library. See No. LT— 61/89].

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

CHOWDHARY RAM SEWAK (Uttar Pradesh): Madam, I beg to present the Seventyninth Report (in English and Hindi) of the Committee on Subordinate Legislation.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam Deputy Chairman, I would like the Government make a statement on the policy of this new Government on Tibet. I say because the "Times of India" today says that Mr. George Fernandes assured Tibetan rally and urged them to up their campaign to make Tibet indepen-I would like to know whether the new Government wants Tibet be made independent because no previous Government has supported it.

THE DEPUTY CHAIRMAN; You have given your notice. Let the Govern-

204

The Deputy Chairman

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ment take note of it and reply to it. Whatever they say, we will put it before you.

SHRI SUBRAMANIAN SWAMY : You must direct them to make a statement.

THE DEPUTY CHAIRMAN: The Chair does not direct anybody, (Interruptions). We have got a lot of constraint of time. Mrs. Jayanthi Natarajan, what is your problem? Please be brief. (Interruptions).

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): I will take not even one minute, (Interruptions).

SHRI SUBRAMANIAN SWAMY: This is a matter of great importance.

THE DEPUTY CHAIRMAN: I told you, when the Government takes note of it, when it informs us, we will let you know.

SHRI SUBRAMANIAN SWAMY: That is not the ...

THE DEPUTY CHAIRMAN: That is my ruling.

SHRI SUBRAMANIAN SWAMY: It is not an assurance. But do you admit it is a serious matter?

THE DEPUTY CHAIRMAN: It is a very serious matter. If you think so, if the Government think so, they will come back. (Interruptions).

SHRIMATI JAYANTHI NATARA-JAN: Madam, I want to raise a very important issue (Interruptions).

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra) · Madam, it is directly concerned with the policy on external affairs. Are they going to change it?

THE DEPUTY CHAIRMAN: Mr. Jadhav, he does not need your help. Please let us have the listed business. We have got a very important business. And there is constraint of time too. Please sit down.

SHRIMATI JAYANTHI NATARA-JAN: Madam, I want to raise a very important issue I want to request the Government, through you, Madam, to order an investigation into something very serious. (Interruptions). Madam, the Tami'l Nadu Chief Minister, yesterday, threatened the PTI office saying that... (Interruptions)... telephone ... (Interruptions).

SHRI V. GOPALSAMY (Tamil Nadu): It is utter-falsehood, (Interruptions),

SHRI V. NARAYANASAMY (Pondicherry): Madam, he used the word he will 'sack them' ... (Interruptions) He has threatened the press telling upon free press. Are they threatening the press? This is the attitude of the Chief Minister of Tamil Nadu. An investigation should be ordered. There is crisis in Tamil Nadu. Madam, this must be investgated (Interruptions).

SHRI V. GOPALSAMY: You have no right to speak about press freedom. (Interruptions).

THE DEPUTY CHAIRMAN: I do not understand who is speaking really because I am hearing at least half a dozen voices. I do not think I can understand anything that is going on (Interruptions). Just a minute. There are two issues. If it is Tamil Nadu or Sri Lanka, I hear a number of voices. At least let one person speak so that the Chairman can take note of it.

V. GOPALSAMY: Madam. have they been permitted to make a special mention? (Interruptions). It is utter falsehood

THE DEPUTY CHAIRMAN: Mrs. Jayanthi Natarajan, you give notice to the Chairman. (Interruption). Mr. Gopalsamy, let them give notice to the Chairman. Please sit down. Take your seat. Mrs. Jayanthi Natarajan, you give notice to the Chairman. If he permits, I will allow you to speak. (Interruptions).

SHRI MIRZA IRSHADBAIG (Gujarat): Madam, I want to raise a very serious matter. Please allow me. (Interruptions).

THE DEPUTY CHAIRMAN: How many people can speak at a time? (Interruptions). Please listen to the Chair also. (Interruption). Please, Mr. Gopalsamy, take your seat. Mr. Desai please sit down. I have told the Member that if she gives notice to the Chairman and if he allows a discussion, then why the Chair should have an objection. Now let us go ahead with the Motion of Thanks, (Interruptions).

SHRI MIRZA IRSHADBAIG: dam, one minute. I am raising a very serious matter, (Interruptions), Madam, it is a very serious matter.....

राष्ट्रपति जी के स्रभिभाषण के पश्चात् इस सदन के एक माननीय सदस्य गायब है...(**ःयव**धान)...

SHRI JAGESH DESAI (Maharashtra) Madam, Mr. Kanshi Ram has made a very serious charge... (Interruptions)... and the Home Minister must come out with a statement and with all the fact; before this House. We should know the persons who are anti-reservationists... (Interruptions)... I think it is the Lok Dal and the BJP... (Interruptions) ... He has made it very clear. Therefore, I would like the Home Minister to make a statement on this... (Interruptions)...

SHRI K. V. THANGKABALU (Tamil Nadu): Only one minute, Madam... (Interruptions) ...

THE DEPUTY CHAIRMAN: I will again request the honourable Members... (Interruptions).. Please let me give my ruling...(Interruptions)... I will request the honourable Members again to give in writing about whatever they want to speak in the House and then we can have the debate. But now I have to go according to the listed business .. (Interruptions) . . .

श्री नीजी इशदिबेग: राष्ट्रपति जी के ग्रिभिभाषण के पश्चात इस सदन के एक माननीय सदस्य गायब हैं। हमें चिता है कि वे कहां हैं। उन्होंने 'ाष्ट्रपति जी के अभिभाषण के वक्त कुछ शब्द कहें थे। शायद मुमकिन है कि उनको धमकियां

मिली हों ग्रौर वे गायब हैं। इसके लिये हम चिता व्यक्त करते हैं कि राम अवधेश सिह जी जो इस सदन के माननीय सदस्य हैं वे गायब हैं। इसकी इन्क्वायरी की जाय कि वे कहां गायब हो गये हैं। माननीया उनके बिवा यह सदन सूना सून। लगता है इसलिए मान्वर इसकी इत्ववायरी की जाय। He might have received a threatening let-

ter ... (Interruptions) ...

THE DEPUTY CHAIRMAN: All right. I will ask the Secretariat to find out about the well being of Mr. Ram Awadesh Singh... (Interruptions)...

SHRI KAPIL VERMA (Uttar Pradesh): Madam, just one minute only.. (Interruptions)

श्री ईश दत्त यादव (उत्तर प्रदेश): माननीय सदस्य बिहार के रहने वाले हैं। बिहार में कांग्रेस की सरकार है। जहां-जहां कांग्रेस की सरकारें हैं वहां पर **अपहरण** हो रहे हैं। इसलिए यह सचम्च चिंता का विषय है।

श्री मीर्जा इशदिबंग: मैडम, मै आपकी तवज्जह चाहूंगा।

Madam, one stranger is here. You better enquire as to how one stranger can come inside the Rajya Sabha Chamber.. (Interruptions) ... Please enquire about it ... (Interruptions) . . .

THE DEPUTY CHAIRMAN: I do not know which cat has come out of whose bag . . . (Interruptions) . . .

SHRI V. NARAYANASAMY: Probab... ly elected by the Janata Dal... (Interruptions)...

THE DEPUTY CHAIRMAN: out...(Interruptions)... have to find SHRI SUBRAMANIAN SWAMY: Nowadays the Black Cat Commandos are there and it may be one...(Interrup.

SHRI KAPIL VERMA: Madam, many journaments... (Interruptions)... were arrested in Deihi when they were protesting... (Interruptions)... I want the Government to make a statement... (Anterruptions)... we have been requesting for a statement and you also kindly ask the Government to make a statement... (Interruptions)...

THE DEFUTY CHAIRMAN: Order, please ... (Interruptions) ... Now, 1411S. Bijoya Chakravarty to speak on the Motion of Thanks ... (Interruptions)...

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, I rise to support... (Interruptions)...

डा० रत्नाकर पांडेय (उत्तर प्रदेश): माननीय महादया, भेरी स्रोर भी ध्यान दे। उपसभापति महोदया, मैं एक बहुत ही महत्वपूर्ण घटना की स्रोर स्रापका ध्यान स्राकाषत करना चाहता ह ...*

SHRI V. GOPALSAMY: Madam, how can he say all these things?...(Interruptions) ...

SHRI PUTTAPAGA RADHAKRISH-NA (Andhra Pradesh): Madam, how can ht say all these things ... (Interruptions) ... Is it going on record... (Interruptions) ...

THE DEPUTY CHAIRMAN: No. I have not permitted him. It is not going on record...(Interruntidis)...Only what Mrs. Bijoya Chakravarty speaks is going on record...(Interruptions)...

SHRIMATI BIJOYA CHAKRAVAR-TY: Madam, I rise to support the Motion of Thanks on the President's Address moved by Shri Yashwant Sinha. (Interruptions) ... Madam, the people are really very happy that the Janata Dal Government has come at the Centre ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Order, please ... (Interruptions) ...

SHRIMATI BIJOYA CHAKRAVAR-TY: Some of the Members in the House stated that they have got a majority. I have no objection. But I want to say here that mere majority is nothing. The Congress Party in the other House had 400 Members but 400 Members failed to save their Government. (Interruptions).

Yesterday one Member mentioned about the north-east and south. But she forgot to mention the mainland: U.P., Bihar, Orissa, Rajasthan and some other States where it was wiped out.

The Address of the President is a comprehensive policy document. The President very deftly pinpoints the core and crux of the problems facing the country over the years. It is true that the Indian electorate have shown political maturity. They desired a change and they got it. They got a new Government.

It is true that the Government is committed to fulfil the mandate given by the people. I quote from the Address:

"My Government pledges itself to fulfil the mandate given to it by the people. The Government will work to restore the dignity of the nation and of the individual. The Government proposes to adopt an alternative model of governance and development based on socialist ideals of economic equality and social justice, federalism and decentralisation, institutional accountability and human rights...

Madam, Punjab is the toughest problem the country is facing today. It is a problem involving emotions and sentiments. Feelings when wounded may sometimes create crisis of confidence. The emotions and sentiments of the Sikh community were badly hurt. I hope that our new Government under the leadership of the Prime Minister, Shri Vishwanath Pratap Singh, will be able to solve all these prob. lems. It is for the first time that an allparty meet took the resolve. We all feel the sincere approach of the Government towards solving the Punjab problem. The recent visit of the Prime Minister speaks volume about this.

^{*}Not recorded.

209

I come from the north-eastern region and we have got our own problems. The country earns a major portion of foreign exchange through Assam through Assam tea. But in return what are we getting? In exchange we are getting nothing. Moreover, there are floods and there is erosion. Till now, no steps have been taken to control the mighty river Brahmaputra. The Brahmaputra Board had been constituted in the year 1981 and it had placed before the Government the Master Plan of Brahmaputra. But the previous Government did nothing to give its financial approval. So I hope that our new Government will see to it that more funds and more money is provided to Assam.

Moreover, there are other problems of Assam. We have got the border problem with our neighbouring States. We have problem of railway lines also. The broad gauge line stops at Guwahati. It never goes beyond Guwahati. Therefore our trains in Assam will move like insects in the 21st century. I hope that the Government will surely take care of this thing.

Agitation for Bodoland is causing grave concern to the people of Assam. Further division of Assam is not advisable politically, nor is it viable economically. Demographically and geographically it is untenable. Doubtless, the BODO people have got their own genuine demands. I have got no doubt about it. But I want to say here that the vested interests in New Delhi have been instigating these people against the Assam Government and some sections of the people. We produced in this House documentary evidence to prove that the previous Government itself was instrumen. tal in creating a grave law and order situation in Assam by instigating a few sections of the people there. I do not like to discuss it more.

Madam, now I want to mention about the communal disturbances. Communal disturbances pose a grave threat to the integrity and security of the nation. There are manifestations of communalism and fundamentalism which have created blood in our body politics. This is a challenge not to the Government alone, not to

the party alone but to the entire people of the country. We can never allow some people to have small gains by dividing the population of the State.

Address

on the President's

Regarding the minerity community, I can say here and I can claim here that the minority community should also have a sense of security. They are a part and parcel of this country and they should have a sense of belonging. The new Government will surely ensure it.

Regarding our foreign policy I want to mention a few points. We can never assert that till now we had been getting an unqualified praise from all quarters for our foreign policy. During the previous Governments regime, the non-alignment policy became a suspect for reason best known to all of you. Our country, under the present leadership, will surely maintain an equidistance from big powers. (Time Bell rings). I am finishing within two minutes. I must point out here that only a strong and resourceful country with strong leadership can pursue a meaningful foreign poli. cy. Sound economy, strong defence and solid national character are the pre-conditions of a successful foreign policy. I am sure under the leadership of our Prime Minister these conditions will be fulfilled properly. Our approach to our neighbours like Nepal and Sri Lanka has not been a pragmatic one. In respect of Nepal, the previous Government behaved more like a big brother than like a best friend. We must appreciate the sentiments of small countries which are closely dependent on us for their vital necessities. I conclude, Madam. I sincerely hope that the Government will surely take stock of the situation and stake right steps. Thank you.

THE DEPUTY CHAIRMAN: Before you start, I must mention that there is a long list of Congress Members and there is very short time at my disposal. Kindly be brief and take not more than 12 minutes.

SHRI ANAND SHARMA (Himachal Pradesh): Madam Deputy Chairman, the House is discussing a Motion of Thanks on the President's Address. Though, we

[Shri Anand Sharma]

Motion of thanks

are grateful to the President for his Address delivered on behalf of a minority Government with a majority support the minority Government which has been in office for two weeks at the time when this Address was written. The Address is full of platitudes, full of palliatives, full of promises and tall claims I for one, Madam, am not surprised by the contents of this Address and the claims of the Government because the Government is headed by an individual who is well-known to indulge in exercises of self-praise of patting himself on the back. So, even before his Governmnt has set rolling, he has started not only making tall claims but also giving an impression that it is truly a great Government, a great leadership which has been installed. Madam, another impression which the President's Address has sought to be created is that the new Government has inherited nothing, that there was no legacy of the previous Government, and if theire was any legacy, it was all dark, it was all bad. There could not be a greater travesty of truth. Though one would admit that no Government is perfect, no Government is in a position to fulfil all its stated objectives, it is unfortunate, and it is unfair for the present Government to say that it has inherited nothing but darkness nothing but empty coffers that you have inherited a situation which is not only demoralising for the nation but also an uphill task. Ma_ dam, I need not go into the details of what Shri Chavan has said yesterday about the state of economy and the performance of the previous Government. But it appears, Madam, that they have have yet not realised that they are now in the Government and they are no more conducting an election campaign. An election campaign which was full of deception full of fals-hoods full of false promises. The previous Government had made commendable achievements in various fields under the most trying circumstances. If I have to cite a few examples the crisis management of the previous Government, the management of the drought of 1987, the state of India's economy the esteem in which India is held all over the world the state of defence there are the things which should have

at least been acknowledged. When the new Government refers to the problem of Punjab, it forgets to mention the efforts to build a national consensus and reconciliation ... (Interruptions).

THE DEPUTY CHAIRMAN: Please continue.

SHRI ANAND SHARMA: Madam. they could have also referred to the earher efforts in building up a national consensus and in promoting national reconcihation as was reflected in the Assam accord the Mizoram accord the GNLF accord, and the TNV accord. Nobody can deny that the conflict was minimised and the people of these States were brought into the mainstream and the democratic process. But one cannot expect sincere admission of facts from a Government which has come into power only because of a sustained campaign of vilification, sustained through insinuations and innundoes over a period of two and a half years. And now they made a contention that there has been a verdict of change, that there has been a complete rejection of the Congress This claim is most absurd. Yes. Change has taken place. The election arithmetic has been very clear to us. question is whether people have voted for change and in what respect. we discuss this, we have to take the nation as a whole, from Kashmir to Kanya-How have the people voted? Lumari. What has been the pattern of voting? The Congress Party has suffered setbacks in the North. But it is the Party alone, despite the election results, which has emerged as the only national party...

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Elections are over.

SHRI ANAND SHARMA: You don't have to tell me. I am pointing out here what is meant by this 'verdict for change and mandate'. It is only the Congress Party which has emerged as the national It is 'he Congress which emerged as the largest party. And yet, you have the audacity to claim that there

213

is a rejection We have accepted the vergict gracefully because we did not get a majority.

SHRI V. GOPALSAMY: There was no alternative.

SHRI ANAND SHARMA: All right. No atternative. Conceded. Even you say that, I would like to point out that we accepted the verdict because never wanted to compromise on principles. We never wanted to go in unprincipled alliances as is reflected in what you have done. It is the saffron of the B.J.P., the khaki shorts of B.J.P., the red flag of the C.P.I.:(M) and the green of Devi Lal. We never wanted to go in for such unprincipled alliances. We never wanted that. (Interruptions)

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): We are all citizens of this country. Don't forget that. terruptions)

SHRI V. GOPALSAMY: In all democratic countries of Europe, there is coalition Government

SHRI ANAND SHARMA: Madam, in the President's Address... I think, Leader of the House is quite unfair...

THE DEPUTY CHAIRMAN: We are sorting out some problem in regard allocation of time, You go ahead, I am hearing you.

SHRi ANAND SHARMA: Madam, the President's Address says that there is a mandate. Mandate for whom? concede that we did not get a majority. But who has got the mandate? the campaign of vilification by this unprincipled alliance, they have managed to only around 140 seats and they claim that they have a mandate. (Interruptions) What is the percentage of votes secured by them, all the three put together? The Janata Dal has secured 17 per cent the votes, the C.P.I.(M) has secured 9.1 per cent and the B.J.P., 11 per These three parties put together have less percentage of votes than the percentage of votes polled by the Congress. Where is the mandate?

CHOW-SERIMATI RENUKA DHURY: They are all Indians. (Interruptions).

SHRI ANAND SHARMA: Madam, kinusy see how much time they are eating

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Gopalsamy is the villain of the piece. He does not allow anybody to speak.

SHRI V. GOPALSAMY: He is enjoying the interruptions.

SHRI ANAND SHARMA: Where the question of mandate? This is the Government of the second largest party, supported by the third and the fourth largest parties. And this Government promises to perform perform miracles! May I remind by friends on the other side that to perform as a Government, it requires ideological clarity, consensus, unanimity and unity in approach? But here have a Government which has three different manifestos If you talk the verdict of the people, if you talk rejection, of the people the National Front has folded into a regional front, by decimating the D.M.K of Shri Gopalsamy and by routing the Shrimati Renuka Chowdhury, I do not know why you are laughing about. You must be shedding tears for Rama Rao.

VICE-CHAIRMAN (SHRI THE SATYA PRAKASH MALAVIYA) in the Chair].

SHRIMATI RENUKA CHOWDHURY: I am shedding tears for you,

SHRI ANAND SHARMA: We is strong not need. The Congress enough to take care of itself. (Interruptions)

SHRI V. GOPALSAMY: You have to joint the A.I.A.D.M.K. (Interruptions) SHRI ANAND SHARMA: Mr. Vice-Chairman, this is the state of the National Fornt and its Government, Its manifesto is totally opposed to the manifesto of the BJP which calls for scrapping the minority commission, repealing 370 and differs with KF on various oher issues. So, it is a minority Government with the support of two extremes the BJP and the Left and with three manifestoes. It is a peculiar situation.

SHRI V. GOPALSAMY: It is really a peculiar situation.

SHRI ANAND SHARMA: Manifesto is one only and on one manifesto, one ideology, one programme the Government can perform, but here the situation is different. As far as they are concerned, their state is of an unfortunate man with weak legs, but that unforunate man is arrogant enough of claim that he is strong enough to participate in an athletic competition. That individual manages to stand with the help of two crutches, the left crutch and the right crutch, representing two extreme forces in the Indian polity and the moment this person tries to move the crutches move in two different directions and it is bound to fall flat on the face and that too in the mud created by this unprincipled and unholy alliance. That individual is none other than the Self-eulogising leader of the present Government Shri-Vishwanath Pratap Singh (Interruptions). I said leader of the Present Government Prime Minister of India. I am an Indian, I feel sad that India has Vishwanath Singh as the Prime Minister.

SHRI V. GOPALSAMY: As a henchman of Rajiv Gandhi you have to be sad. (Interruptions).

SHRI ANAND SHARMA: Sir, it is basically a marriage between incompatible parties where the parties to the marriage refuse to consumate the marriage and yet he has promised to give a healthy baby. This is so because the BIP is outside, the CPM is outside. They are parties to the marriage and they are promising to the nation through this President's Address also that they will deliver. How will they deliver when they refuse to consumate the marriage?

SHRIMATI RENUKA CHOWDHURY: Do you want to be the midwife of something...

SHRI ANAND SHARMA: That is your job.

The President's Address also calls for restoring the dignity of the nation and the dignity of an individual. I do not

know what had happened to the dignity of the country. I for one thought that India was held in the highest esteem because of its principled stand on international issues, because of its sound policies and political stability. I never thought that after India's independence the dignity of the nation had suffered in any respect, but here an impression is being given that this nation has no dignity or had no dignity till Shri Vishwanath Pratap Singh became the Prime Minister, that India had lost all its prestige. I strongly object to this reference in the President's Address. It is a matter of shame. We all are Indians. A change of Government does not mean that you denitirate the prestige of the nation. In the past also you questioned the very dignity of the nation and its people. They should have been a bit more careful there. I do not know when the dignity had suffered

SHRI V. GOPALSAMY: Since 1984.

SHRI ANAND SHARMA: I am reminded of the period when the Janata Government was in power and which was the leader of the third world was not even referred to at the Havana Summit of the non-aligned countries. It was not even represented by a ministerial-level delegation. Again when the Government of India did not take a principled stand on the US invasion of Panama...that is where the prestige of the country suffers. When you cannot stand up to the diktat of Super Powers, that is where India's prestige suffers. When you try to castigate the previous Government and allow a situation where the Indian peace-keeping forces in Sri Lanka are being maligned, that is where you hurt the dignity of the nation your policy on Sri Lanka, wheresoever the withdrawal has taken place, there has been a merciless massacre of the Tamils, that is where the dignity of the nation suffers. When the Foreign Minister of Sri Lanka has the check to call the Indian officials and Generals as a pack of liars and the Government of India does not have the spine to take a stand but is busy in maligning the policy of the previous Government, that is where the dignity of the nation suffers.

Sir, I do not have a add much in fact to describe what they have done in such a short tenure to enhance the dignity of the nation! But, Sir, all the promises of this minority Government, including the talk of an alternative model of governance, sound like a naive person claiming to be in a position to carry water in a basket. That is exactly what their claims are.

And, Sir, I will only mention one point which is very important There is talk of value based politics, politics of principles, politics of convictions. But, Sir, if I have to refer to that, I would like to remind Mr. Yashwant Sinha, my good friend all the supporters of...

SHRI P. K. KUNIACHEN (Kerala): Can I ask you one question?

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): Are you yielding?

SHRI ANAND SHARMA: I will yield, Sir.

SHRI P. K. KUNJACHEN: You are telling about value-based politics. That is why I am asking this question. You are rufing in Tripura with the help of TUJS and you are in alliance with the League in Kerala and you are rueing that. How can you talk of it when you are aligning with communal forces?

SHRI ANAND SHARMA: I am very grateful to the hon. Member. That is why I yielded to him.

THE VICE-CHAIRMAN (SHRI SAT-YA PRAKASH MALAVIYA): You knew what he would ask?

SHRI ANAND SHARMA: Yes, I knew what he would ask. As far as the leftists are concerned they have lost all moral authority or right even to ask such a question. I am not referring to their earlier alliance with the League. I am referring to their indirect alliance or covert alliance with the Bharatiya Janata Party and through the BJP with that rabid chauvinistic party; called Shiv Sena You have

lost all moral authority to do so. You cannot talk in terms of secular ideals of progresive ideals.

Sir, I am talking of the value-based politics of Shri V. P. Singh because he is paracling as a paragon of virtue and as a crusader. Sir, before the elections, there was a communal build-up and the Janata Dal Leaders were saying, "the left are our natural allies; we will have no truck with the BJP and the fundamentalist forces." But the same gentleman who is the Prime Minister of the country today, later himself being tuned the arrangement with the BJP; he chiselled that agreement of electoral understanding with he Bharatiya Janata Party which was then and is still today huggi tg the Shiv Sena. Not only with amazing ability, he simultaneously worked out another arrangement—the understanding with the left parties. Certainly, he is a very capable person! He can run with the hare and hunt with the hound. If this is called the politics of convictions, politics of principles, then God help us, because at the time of elections, when he had to corner Muslim vote the minority vote, at the Mathura rally, he refused to share a platform with the BJP. And today he is running a Government with the support of the BJP. This is politics of double dealing with communalism. This is politics of chicanery. This is politics of cowardice. This is a politics of compromise. It is not politics of principlts And, Sir, it is not only that. After taking over as the Prime Minister, here we have a Prime Minister who does not take the name of Mahatama Gandhi, the Father of the Nation, in his first address to the na-He does not go to Raighat, but he goes to Shahi Imam. I have no objection But I am only trying to explain his conviction. He did not miss Mahatma Gandhi's name by accident. It was a design. It was to appease those forces which have never accepted Gandhi as the Father of the Nation. He had to appease them. Het had also make up with Shahi Imam who supported him after his alliance with

[Shri Anand Sharma]

the BJP because he has to run the Government with the BJP support. So, this is value-based politics! In this politics of principles?

ज्यसमाध्यक्ष (श्री सत्य प्रतास म लवीय): श्रापने जितना कहा था उससे पांच मिनट ज्यादा हो गये।

श्री ग्रानन्द शर्या ः भै दो मिनट में समाप्त करता हूं।

उप तमाध्यक्ष (श्री सत्य प्रकाश मालवीय): श्रापके श्रौर सदस्य भी बोलने वाले है। दो मिनट में समाप्त करिये।

SHRI ANAND SHARMA Sir, my party will certainly adjust the time.

Sir, I was referring to the value-based politics. Yesterday Mr. Arif Mohd. Khan was telling us about the principles of his leader, his Government. He was also making the most unwarranted aspersions of remarks against my leader, the former Prime Minister, Shri Rejiv Gandhi, that he takes one decision in the morning and goes back on that decision in the evening. Our leader has been firm. During the elections his stand was clear that we would have no truk with communal forces. After the elections that stand has been kept. We accept the verdict of the people. We never made any effort whatsoever to form a government. We did not make any overtures to any party. Here you have a leader of very firm decision who says something, who sticke to it.

In April 1987 Shri Vishwanath Pratap Singh had said, "I will never accept any public office in any life," In April 1987 he had said after his resignation, "Rajiv Gandhi is my unquestioned leader for life." Before his expulsion from the Indian National Congress he had said, "I will die as a Congressman Nobody can snatch away my right to being a Congressman from my hands." After becoming the President of the Janata Dal he had said, "One man one post." I am against the principle of anybody holding more than one post. Before becoming the Prime Minister he had criticised the former Prime Minister's security and his resident. He had said, "I will not take that security." He had also said. will not move to the Race Course Road residence.' Today you find a situation in which a man who, when asked, "Will you become Prime Minister"-I was watching it on the television, Sir-repeatedly said, "No. When asked. If your party consider you, "he replied, No." It was an abrupt answer, sharp answer, "No." But today he is the Prime Minister. He said, "One man one post." Today he is the Prime Minister of the country. He is the President of the Janata Dal. He is the Convenor of the National Front. I do not know if any fourth post he has Not only that but I am worried when he says today.

उपसमाध्यक्ष (श्री सत्य प्रकाश मालवीय): अब क्रुपमा ममाप्त कारिये।

SHRI ANAND SHARMA. I am just finishing.

ज्य नमाध्यक्ष (श्री सत्य प्रकाश मालवीय): श्रापके श्रीर सदस्य वोलने वाले है। (व्यवधान)

श्री ग्रानन्द शर्का: ग्राप मेहरवानी करके सुन लीजिए। ग्रापने ग्रीरों को भी सुना है। (व्यवधान)

Sir, this is a debate on the President's Address. Mr. Arif Mohd. Khan was saying off that for 75 minutes yesterday: Was be speaking on the President's Address? I am confining myself to the President's Address. The Presidents Address is an Address by the Government which is headed by Mr. Vishwanath Pratau Singh. That is what I am trying to say.

Today when he says "My Government will follow a policy of vendetta," I am worried as an Indian. It is a warning to the nation because here is a man who goes back on all what he says. He acts exactly the opposite

His own election, when we talk of valuebased politics, was by fraud and deception. It is not what I am saying. His own party colleague, Mr. Chandrashekhar, has [28 DEC. 1989]

said so, how he was duped, how he was deceived Yashwant Sinhaji, of course, can throw some light on how the Prime Minister whose own election was by fraud and deception, is trying to dupe the nation by making these tall claims. As far as corruption part is concerned. I don't have time to say much but the very apointment of Mr. Ramakrishna Hegde as Deputy Chairman of the Planning Commission—he is really the symbol of morality and honesty in the country who has been indicted by various Commissions, I do not have to go into his track record because the Kuldip Singh Commission is still there. The report should come out. So he is there. That is the first act, Who have been included as members of the Planning Commission? Sir, during the elections there was a well-orchestrated campaign by the so-called "Independent Initiative" to malien the Congress and to malign the former Prime Minister and to dupe the people. Then I had said that this is no "Independent Initiative" but nobody believed it. This was a partisan group,

THE VICE-CHAIRMAN (SHRI SAT-YA PRAKASH MALAVIYA): Now, I am going to call the next speaker.

SHRI ANAND SHARMA: I am concluding, Sir. Please listen the names.

THE VICE-CHAIRMAN (SHRI SAT-YA PRAKASH MALAVIYA): Please conclude.

SHRI ANAND SHARMA: I am concluding Who were the people? Mr. L. C. Jain has been made a member of the Planning Commission. Mr. Rajni Kothari has been made a member of the Planning Commission. Now at least that mask has been snatched away. Those who were masquerading as "Independent Initiative" were partisan. They are the ones who are the new found allies of Mr. Hegde, Sir, I will conclude by saying that this Government would do better to look inwards and to make only those claims which it is in a position to fulfil and to carry on with the exercise where you are only giving platitudes and false promises. It is in no position to assure that. It is in no

position to tell the nation for how long these incompatible parties without the consumation of the marriage will stay in morriage, will live together, but I can assure you one thing, they can never deliver. With these words. I thank you.

श्री चतुरानन मिश्र (बिहार): उप-सभाध्यक्ष महोदय, राष्ट्रपति के श्रभिभाषण के लिए जो धन्यवाद का प्रस्ताव श्राया है उसके समर्थन में मैं खड़ा हुन्ना हूं। मैरे लिए इस पार्लियामेंट के जीवन में यह पहला मौका है जब मैं सरकार का समर्थन करने के लिए खड़ा हुग्रा हूं। इसके पहले मुझे लगातार विरोधी पक्ष में रहने का मौका मिला। आज कांग्रेस के माननीय सदस्य लगातार यह पूछते हैं कि ग्राप कम्युनिस्ट होकर इस सरकार का कैसे समर्थन करते हैं ? ऐसा लगता है कि वे अपनी करनी पर विचार करने के लिए भी तैयार नहीं हैं। इतनी बड़ी हार हो गई, लेकिन फिर भी ये उस पर विचार करने के लिए अभी तैयार नहीं हैं। वे साम्प्रदायिकता की बात करते हैं। लेकिन कांग्रेस रूल्ड स्टेट्स में सबसे ज्यादा दंगे हए, पिछले 5-6 वर्षों में लगातार दंगे हुए। ऐसी स्थिति में कैसे समझा जाय कि कम्युनल एलीमेंट्स के साथ आप मिले हुए नहीं थे ? कांग्रेस रूल्ड स्टेट्स में सबसे ज्यादा हरिजनों की हत्यायें हुई हैं। कैसे समझा जाय कि ग्राप हरिजनों के पक्षधर हैं ? यह तय्य जो सबके सामने है, उसको श्राप श्रभी भी समझने की कोशिश नहीं करते हैं।

(उप अभाषति पीठासीन हुई) अगर रही तो श्रभी जो हालत श्रापको 192 सीट्स मिली हैं उनको घटाने के लिए ग्राप तैयार हो जाइये। भें इस सरकार से मिरेकल्स की उम्मीद नहीं करता हं। लेकिन आपको भी बताना चाहता हूं कि जब ग्राप 15 दिन की सरकार से मिरेकल्स पैदा करने की बात करते हैं तो 42 वर्षों तक ग्रापको लेबर पेन होता रहा, तब भी मिरेकल नहीं हो पाया जब ग्राप 15 दिन में मिरेकल करने की बात करते हैं तो ताज्जुब लगता है। उस तरफ की लेडी मैंम्बर्स भी कहती हैं कि 15 दिन में डिलीवरी हो जाती

[श्री चतुरानन मिश्र] है। यह बात समझ में नहीं ग्राती है।

एक नई बात हुई है इस देश में।

श्री रामचन्द्र विकल (उत्तर प्रदेश): पूत के पांव पालने में ही दीख जाते हैं कि बच्चा कैसे होगा।

श्री चतुरानन मिश्रः मालूम तो जरूर हो जाता है। ''(ब्यवधान) 'जरा सुनिये। पहले इस बात को ले लीजिए कि इस सरकार ने कुछ काम किया है इस पर जरा विचार कीजिए। ''(ब्यवधान) जरा सुनिये। में बता रहा हूं कि 15 दिन में डिलीवरी कैसे हो सकती है। (ब्यवधान)

श्री गुलाम रसूल मट्टू : चीकने चीकने पात ।

श्री चत्रानन मिश्रः हां, चीकने चीकने पात । ग्राप लोग जो पालियामेंट के मेंबर कांग्रेस पार्टी के हैं ग्रापको ग्रपने प्रधान मंत्री से मिलने में बार बार दिक्कत होती थी। यह ईमानदारी की बात है। .. (व्यवधान).. लेडी मेंबर ग्राप चाहे ना कहिये लेकिन यह सच बात है कि प्रधान मंत्री राजीव जी से हम लोग तो नहीं मिल सकते थे श्रापके प्रधान मंत्री को लेकिन भ्राप भी नहीं मिल सकते थे। श्रब एक ऐसा प्रधान मंत्री बना है जिसके पास कोई भी जाकर बात कर सकता है। **ग्राप लोग भी बात कर सकते हैं। पहली** बार हमारी आर्थिक स्थिति क्या है, आर्थिक नीति क्या होगी यह खुला दस्तावेज सारे राष्ट्र के सामने ग्राया है। . . (ब्यवधान) . . यह कागज उजला है लाल नहीं है। इसलिए भड़कते क्यों हैं?

SHRI JGESH DESAI: Is this the White Paper?

SHRI CHATURANAN MISHRA: This paper is white. I was telling you it is not red. I do not expect miracles. What I was telling you is for the first time an open White Paper has come on economic situation and we invite you to come and join us and solve the national economic

problems Have you ever done that during long rule? (Interruption).

SHRI JAGESH DESAI: No, I want to make it clear. (Interruptions).

श्री चतुरानन मिश्रः : न्या कभी म्रापने भ्रपने 42 वर्ष के इतिहास में ऐसा किया ? . . . (व्यवधान) . . सुनिये, अहलु-वालिया जी ग्राप गाड़ी चलाने वाले नेता हैं। किसी किसी गाड़ी में जब शार्ट सर्किट हो जाता है तो वह भूं-भूं बोलता रहता है। ग्रगर ग्राप लोगों को भी शार्ट सर्किट हो गया है तो फिर भूं भूं करते रहिये । . . (व्यवधान) . . सूनिये । आपकी पार्टी किसानों के कर्जमाफी का बराबर विरोध करती थी। मैं श्रापसे कहना चाहता हूं कि इसे सरकार ने राष्ट्रपति के ग्रभिभाषण में कहा कि हम सीमान्त किसानों के कर्जे माफ करेंगे। ग्रब ग्रापकी जितनी भी राज्य सरकारें हैं, कांग्रेसी राज्य सरकारें हैं, वे भ्रब उठ उठ कर कह रही हैं हम 10 हजार कर्ज नहीं 12 हजार, 15 हजार माफ करेंगे। हमने ऐसा किया जिसके ग्राधार पर ग्रब ग्राप भूं भूं करते चल रहे हैं। हमारे श्रभिभाषण में यह शक्ति . (ब्यवधान) ़हम तो विचार कर ही रहे हैं कि किसानों की कर्जमाफी के लिये कहां से पैसा लायें इस पर विचार कर ही रहे हैं लेकिन ग्रापकी तमाम राज्य सरकारों को मजबूर होकर कहना पड़ रहा है कि हम माफ करेंगे। .. (व्यवधान).. जरा सुनिये .. व्यवधान .. जगेश देसाई जी, ब्राप स्निपे। एक नया यर्थमैंटिक भी समझ लीजिये। हम भी इस अर्थमैंटिक को पहले नही जानते थे। फर्स्ट टाइम हम इस ग्रर्थमैंटिक को समझ रहे हैं । हमको मालूम था उपसभापति महोदया कि संख्या 140 है वह 193 से छोटा होता है । लेकिन ग्रब इस चुनाव के बाद ऐसा हो गया कि 193 उधर बैठते हैं ग्रौर 140 इधर बैठते हैं यदि 140 नम्बर 193 से ज्यादा । श्रव श्रर्थमैंटिक बदल गया है। ये लोग बुझते नहीं हैं कि ग्रर्थमैटिक बदल गया है, नया अर्थमैंटिक आ गया है। जगेश देसाई जी यह पुराना अर्थमैटिक नहीं है जो हम ग्रौर ग्राप बचपन में पढ़ते थे। यह एक नयी बात हो गई है। इस सरकार को सदन के बाहर एक विशाल गुडविल है जो इस सरकार की स्ट्रैंथ है ग्रीर इसी

ग्रापको गुड-विल के कारण वही बोलना पड़ रहा है और जो हमारे राष्ट्रपति के श्रिभाषण में है। कई मुद्दों पर अब आपकी राज्य सरक।रें लोगों से वही कह रही हैं जो इस सरकार के चुनाव घोषणा पत्र में है। ग्राप कहते है कि क्या फर्क है इस अभिभाषण और पहले के श्रभिभाषण में । फर्क कुछ नहीं है । केवल कथनी ग्रीर करनी का फर्क है... (व्यवधान)...यह आप समझ नहीं पा रहे हैं।

इसके पहले आपके 41 श्रभि-1.00 P.M. भाषण हो गये हैं ज्यादातर खाली बन्दूक भरा भरा निकला

(व्यवधान) हमारा पहला शुरु हुआ है और वह ग्रसर दिखाना शुरू किया है। ग्रब जरा समझ लीजिये कथनी भौर करनी का फर्क है। यही सबसे बड़ी बात है । (व्यवधान) पहले यह लोग कहते थे उस वक्त के प्रधान-मंत्री जो कांग्रेस के श्रध्यक्ष थे वह कहते थे कि अपोजीशन यूनाइट हो ही नहीं सकता । इसी मुद्दे पर इन्होंने सारा चुनाव लड़ा । ग्रब जब युनाइट हो गये तो बाप बाप कर रहे हैं। कुछ समझ में नहीं श्राता है। ग्रब कहते हैं राइट ग्रौर लेफ्ट मिल गये हैं। हम मिले गये हैं तो ग्रापको क्या हो रहा है? (व्यवधान) हो क्या रहा है, हम समझ रहे हैं। लालची ग्रादमी किसी को खाते हुए देखता है तो लार टपकने लग जाती है। इनको 15 दिन के भ्रन्दर ही लार टपक रही है। ग्रभी तो होना बाकी है, ग्रभी तो शुरू हुन्रा है। लार काहे को टपक रहा है। म्राप ग्रगर इस उम्मीद में हैं (व्यवधान) कि छह महीने वर्ष दिन में यह सरकार टूट जायेगा ग्रौर ग्राप फिर चले ग्रावेंगे।

SHRI V. NARAYANASAMY: It is a Government of compromises.

SHRI CHATURANAN MISHRA: Why are you interruption Mr. Narayanasamy? There is a fruit called 'bel'. I do not know much English. I do not know what English word for it is.

THE DEPUT YCHAIRMAN: "Bell' only.

श्री चतुरानन मिश्रः: लेकिन बेल होता है। ग्राप् लोगों को यह कहते चल रहे हैं कि छः महीने में यह सरकार गिर जाएगी फिर हम चले ग्राएंगे (व्यवधान) 727 RS-8.

श्री सुरेन्द्रजीत सिंह ग्रहलूव लिया (बिहार) पांच साल के लिए चुना है, श्रापको पांच साल चलाना पड़ेगा (व्यवधान) बैसाखी ट्टेगी तो पेच लगा कर चलाना पड़ेगा (व्यवधान) एक बैसाखी टूटेगी तो दूसरी लगानी पड़ेगी ।

्रश्रीच**तु**रा**नन मिश्र**ः हम बैसाखी पर भी चल तो रहे हैं। श्रापको तो लकबा मारा हुन्ना था। चल भी नहीं रहे थे। हम वैसाखी पर ही चलते हैं लेकिन लकवे वाले पांव से क्या होगा (व्यवधान) में ग्रापको कहना चाहता हूं श्रभी श्रानन्द शर्मा जी बोल रहेथे कि सरकार टूट जाएगी । तीन पांव पर खड़ी है, दो पांव पर खड़ी है चल ही नहीं सकेगी। यह कह करके ग्रपने लोगों को साथ रखना चाहते हैं (व्यवधात) जागेश देसाई जी, ग्राप उत्तेजित क्यों होते हैं (व्यवधान) में भ्रापको यह कह रहा था कि अगर बेल पक जाएगा तो चिडियों को क्या मिलेगा । बेल पकने से कौवे को कुछ नहीं मिल सकताहै। इस लिए इस उम्मीद पर बैंठे हुए है आप लोग कि बेल चलेघा हम लौटेंगे वह होने वाला नहीं है। मैं श्रापको बता देता हुं। पिछली बार वह हो गयग था क्योंकि इन्दिरा जी का व्यक्तित्व था। पहले कांग्रेस के लोग उस ढंग के थे ग्रौर ग्राजादी की लड़ाई लड़ कर के भ्राप भ्राए थे। भ्रब सब समझ गये बोफोर्स में ग्राप चले गये (व्यवधान).. है।

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया वह क्या हुन्ना स्नापका (व्यवघान) सफाया हो गया भ्रापका नेशनल फं**ट का (व्यवधान)**. THE DEPUTY CHAIRMAN: Don't disturb him. Please conclude now.

श्री चतुरानन मिश्रः श्रापने सारे राष्ट्र को कहा या बोफोर्स की तोप खरीदनी बन्द कर देंगे तो पाकिस्तान दखल कर लेगा हमारी सरकार ने कहा है ग्रगर बोफोर्स बिचोलिये का नाम नहीं बतावेंगे हम बन्द कर देंगे तो एक नहीं हजार किसी भी याक्रमणकारी पाकिस्तान या दिखला र्देगे कि हम देश सुरक्षित रहेगा (व्यवधान) हम ने बोफोर्स के सामने घटने नहीं टेके हैं। ग्रापने बोफोर्स के सामने घुटने टेके थे। यही फर्क (व्यवधान) हममें भ्रौर ग्राप में है।

श्रीमती सत्या बहिन (उत्तर प्रदेश): ग्रापने ग्रातंकवादियों के सामने घटने टेके (व्यवधान)

श्चन्न सापि : प्रव इतप् अपना खत्म क्रीजिये । Let him complete. I have got other speak.

श्री चत्रानन मिश्रः हम से ज्यादा तो यही लोग कह रहे हैं (ब्यवधान) Why are you getting disturbed? I did not disturb any of you (Interruptions).

SHRI DIPEN GHOSH (West Bengal): After they lost power, they have lost their sense of humour also.

श्री चतुरानन मिश्रः में कांग्रेस पार्टी की ब्राक्वासन देता हूं कि हमारी पार्टी इस सरकार को कभी नहीं गिरने देगी । श्रगर थे ग्रापने ग्राप पाप से गिर जाये या दूसरे के पाप से तो ग्रलग बात है। हम उनकी पूरी मदद करेंगे। ग्रापको यह ग्राश्वासन हम दिला देते हैं ताकि ग्राप तुरन्त गद्दी पाने का लोभ त्याग सेवा में लगें। 10-15 रोज हुम्रा है, जिस पब्लिक को नाराज किया है, जाइये उनसे माफी वगैरह मांगिवे। यह सब काम कीजिए इसलिए हम आपको एस्योर कर देते हैं :क हम लोग फर्मेली इनके साध रहेंगे जब तक ये अपने इलेक्शन मैनी-फैस्टो पर हैं। इसीलिए मैं ग्रापको स्पष्ट ढँग से कहता हूं...

उपसभापति : चतुरानन जी, मुझे ब्रफसोस है मैं ग्रापको इन्टरप्ट कर रही हूं पर खाली 8 मिनट ग्रांपंके थे, ग्राप 10 मिनट बोल दिये हैं।

ं श्री अतरानन मिश्राः मैं श्रापसे यह कहना चाहता था कि राष्ट्र के सममने सचमुच गम्भीर समस्यायें हैं। मैं इस बात का विश्वास करता हूं कि ग्रापकी पार्टी, कांग्रेस पार्टी के इस देश में काफी समर्थक हैं। दक्षिण में जैसा श्राप कहते हैं वैसा ही नहीं, उत्तर में भी है। श्रापका बोट बताता है कि श्रापका बोट 40 परसेंट है। हम इससे इंकार नहीं करते हैं लैकिन हम आपसे उम्मीद करते हैं कि काप राष्ट्रीय समस्याओं के प्रति सकारात्मक रख मस्तिबार कीजिए । हुम सब लोग मिल कर तमाम पंजाब के स्नोगीं से खासकर सिखों से अपील कर रहे थे कि वह नयी सरकार कापनी समस्या की हल

करने के लिए तैयार है उस दिन न हम म्रानन्दपुर साहब रिक्लेल्युशन बोल रहे थे न जीती हुई कड़बी बटनाओं पर बोख रहे थे। न कुछ और बोल रहेथे। हम एक जनरम अपील कर रहें थे शांति लाने के लिए। भाष उससे हट गमे कि पहले इसको कहिए, तब उसको कहिए, माने सबको अभी भी कह दीजिए ताकि अकाली बात न करे । यह कोई तरीका है राष्ट्रीय समस्यामों के निदान का ? ग्रापकी जैसी गलत परम्परा थी वैसी ही जनता पार्टी की भी परम्परा थी कि जब खोकसभा चुनाव जीत मसे तो त्रंत राज्य सरकारों को भँग कर दिया । इस सरकार ने तो भंग नहीं किया भीर बावजद इसके कि कश्मीर में हमारे श्रपने गृह मंत्री की लड़की का अपहरण हुआ कश्मीर में ऐसी नालावक सरकार थी । लेकिन इसके बावजुद हम लोगों ने कहा कि नहीं वह रहे, वे राष्ट्रीय शक्ति है, नेशनल कान्फेंस या कांग्रेस जब ग्राप लोग भी वहां राष्ट्रीय विचार के लोग हैं ग्रौर इन्हें जुटाकर इस राष्ट्रीय समस्या पर गम्भीरता से विचार करे अगर दुबारा संसद में लौट कर भ्राना है तो हमारी बातों की गम्भीरता से सुनियें . . . (व्यवधान) हम बुला नहीं रहे हैं । ग्रगर उनको आने की इच्छा हो तो सकारात्मक रुख लें। ... (व्यवधान)

श्री सरेन्द्रजीत सिंह श्रहलवः लियाः (व्यवधान) यही प्रमाणित करना चाहते हैं .. (च्यवधान)

श्री चत्रानन मिश्रः यह ग्राप सही कह रहे हैं कि पंजाब में हमारी पार्टी ने सैंकड़ों बलिदान किया है । लेकिन क्या हम सबको पंजरब में मार हैं ? (व्यवधान) जरा सुनिये सरकार जी । इस आम चुनाव में काश्मीर में मान दो परसेंट लोगों ने बोट गिराये हैं। उन्होंने मतदान का बायकाट किया है। यह लज्जाजनक बात ग्रापको वहीं लगती है ? जहां, हां करते हैं। कुछ विचार तो कीजिए श्रोप धस राष्ट्रीय समस्या पर हम भ्रापको बुलायेंगे तो भ्राप हमसे कहले कहिनेका कि पहले काजनेथी जी की हटाएंगे तब हम भ्रावेंगे। हम भी जानती हैं कि व्याजपेयी जी संविधान के ग्राटिकल 370 की हटाने के लिए जी दार प्रावाज उठा रहे हैं। लेकिन गम्भीर स्थिति को लेख

229

वे भी तो चुप रहें। इन्होंने पहलें कह दिया था कि फारुख अब्दुल्ला की सरकार को भंग कर दीजिए लेकिन जब सब बैठे तो इन्होंने भी कहा, नहीं समस्या का समाधान करना चाहिए। इसलिये मैं कहता हूं कि जो ग्रापकी रुख लेना चाहिए वह ग्रापने नहीं लिया ।

हमको इस सरकार से ग्रंपील करनी है। अपील यह है कि यह तो ठीक फिया. कि पोस्टल बिल को वापस ले लिया, यह भी ठीक किया कि संविधान का 59वां जो भ्रमेंडमेंट था उसको भी वापक्ष ले लिया। लेकिन वैसे ही एक काले किल ट्रेड यूनियन बिल लिम्बत है उसको वापस ली-किये । विषय की निएं कि आप उस नेनी को हमने क्यों रखा हुन्ना है, उस वेबी की न ग्रापने डिलीवरी करवायी, न बार्न करवाया, तो भ्राप काहे उसको गोदी में खिला रहे हैं। दूसरी गड़बड़ी यह है कि..

उदरमानि : ग्रब ग्राप समाप्त कर दीजिए । अब आप डिलीवरी कर दीजिए **ग्र**पने भाषण की ।

श्री चतुरानन मिश्र : बंद कारखानों के बारे में, लार्ज नम्बर ग्राफ क्लोजर्स एण्ड इंडस्टियल सिक्तनेस के बारे में कोई नीति जल्दी से जल्दी लाइये । भेरा ऐसा **ख्याल** है कि ग्रारक्षण वरोधी ग्रांदोलन जो बाहर देख रहे है...(व्यवधान) यह गम्भीर समस्या है बेरोजगारी की...

श्री अगेश देसाई: जैसे जनता दल ग्रौर बी.जे.पी. कर रहे हैं--कांशी धाम ने स्टेटमेंट दिया है।

भो **चतुरानन मिश्र**ः सुन लीजिए, कोई भी सरकार रहे, अपर कास्ट के अंदर बड़े पैमाने पर शिक्षित लोगों की बेरोजवारी है, बेकारी है। यह हल्ला-मुल्ला मचाते हैं श्रीर इसीरिए वह चाहते हैं कि हरिजन का भी हिस्सा काट ले।

यह तो इस सदन ने भ्रच्छा किया है कि हुम लोगों ने हरिजन के बारे में सब कोई एकमत होकर कह दिया कि नहीं वह सहरक्षण रहेगा । यह काह को हो यया, केक्ट्रिक कुरुरा करना होगा कि वेदोजयानी

Address की समस्या के तिवान के लिए क्या करें। अगर हम अस्य बाप नहीं करेंगे, तो सुन बीजिए, यहाँ से हम किसी को असम भेजना महें विस्ली बाले की; वह कहते हैं कि हम असम में नहीं रहनें देंगे, नौकरी नहीं करने देंगे। ग्रसम वाला दिल्ली श्राता है, तो कहते हैं कि नहीं इने देंगे, भाग जायो यहां स्हे, महाराष्ट्र जाता है तो वह कहते हैं, भाग जास्रो ।

यह देश तो टुकड़े-टुकड़े हो रहा है *ि हमारी और ब्रापकी कार्यवाही से चलते हुए*। इसलिए हम ग्रापसे भ्रपील करेंगे ग्रौर सरकार से अपील करेंगे कि इस फैरे में मत रहिए कि सारा संविधान हम संशोधन करेंगे तब जरूरी मंसलों दो लेंगे। (समय की खंटी) यह हमारे माननीय सदस्य कांग्रेसजन आपका संविधान संक्षोधन पारित नहीं होने देंगे। कुछ काम जल्द से जल्द धाष ऐसा कीजिए, जिसके बारे में राष्ट्र ग्राश्वस्त हो सके, बड़े-बड़े काम बाद में कीजिएगा। प्लानिंग कमीशन की स्टेप्ट्यूग्ररी रोल दिलाते रहें लेकिन जरूरी मसलों को हल करें।

मंहगाई को दूर करने के लिए, ब्रेरोज-गारी को, सार्वजनिक लोगों की जो समस्याएं हैं, उनके बारे में एक शार्ट-टर्म प्रोग्रान बना कर तुरंत से तुरंत काम की जिए और तब ग्राप देखियेमा कि इन लोगों का एक-सिहाई आपके साथ चला जाएगा अभी तक वे एक तिहाई जुट रहे हैं। (व्यवधाद) क्यों कि इनका नेता... (व्यवधान) जन नेता है ही नहीं। ग्राप जाइये न बिना हवाई -जहाज के, भेजिए अपनी लीडर को, पता चल जाएगा ... (व्यवधान) यह इन्द्रिरा जी नहीं हैं कि लोग आयेंगे। अब नहीं आयेंगे, पहले लोग आते थे।

उपसमापति : चतुरान्न जी प्रोबोक मृत् होइये ।

श्री चतुरानन मिश्रः इसेलिए म सरकार से कहना चाहुंगा कि दृढ़ता से जनहित का , अज्ञाम करें, निप्रपाल जनमताधामके पक्ष में है और समझे पासके के लिए काल की ज़िंह, तर्की **ंभाव ब्रिक्निं**श रह समियेगा, नहीं तो जी गति: रन की भी गति गैन की ।

SHRI A. G. KULKARNI (Maharashtra): Madam Deputy Chairman, I am very happy that I got a chance to speak on the President's Address. Madam, I much amused when my friend Chaturanan Mishra just now when he was speaking said that a miracle is not expected. And it is not expected actually, I am one with you. Miracles cannot be made within 10 -15 days. The entire country was raled for the last 42 years by the Congress Party. except for two years when there was the Janata Government. Madam Deputy Chair. man, I was really surprise that Shri Yashwant Sinha-he is going out now. (Interruptions) इंन्टेलेक्चुम्रल भाई, थोड़ा बैठिये। मैं जरा ग्रापके लिए ही यहा बोल रहा हु। Yashwant Sinha, actually an intellectual bureaucrat, retired and joined politics.

SOME HON. MEMBERS. Resigned and joined not retired.

SHRI A. G. KULKARNI: Resigned and joined politics. Perhaps my friend Vikal is a farmer himself. I do not know how many other farmers are there.

SHRI YASHWANT SINHA (Bihar): No other farmers.

SHRI A. G. KULKARNI: You are a costmetic farmer. (Interruptions) Madam Deputy Chairman, in the villages we have got cows. And I have also got a cow at home and on the farm. When the first calf gets births, because air goes in its cars it starts dancing. Yeshwantji has made a speech. I was here. I was listening to him with interest. I have made a mote of only two or three points with which I am really concerned in the long-term interest of this country's development and its democratic stature. Madam here at page 6, paragraph 27, they say:

"The Government will take steps to see that the terms of trade for the agriculture sector are improved and our farmers receive remunerative prices to their produce."

Then they say that the loans upto Rs. 10,000 will be waived for some landless agricultural labour, etc., (Interruptions) Whatever it is. They might be given con-

cessions also. I do not know whether in the I.A.S. Mr. Yashwant Sinha has handled the portfolio of agriculture.

SHRI YASHWANT SINHA: No, we don't have pertfolios.

5HRI A. G. KULKARNI: We could not change the terms of trade for the last 42 years and you will not be able to do it for another 50 years even though you might be in power because you are not aware of the terms of trade. The farmers are the sufferers. Dryland farmers and famers below 5 acres are very much harassed by what you call the social structure of this country. This country is a feudal country. It is fragmented by castes and many types of languages. Therefore, the farmer who is concerned with the terms of trade is always at a loss. Only last year I quoted some figures here. At present, the figures for the last two or three months show that 16 per bent is the trade imbalance which is a handicap for the farmer. Thus 8000 crores of rupees are transferred per year to the affluent and the elite sections in the urban areas. As my friends are saying these are good intentions. But to get it done you have to touch not only the interests of the elite, but you have to make an operation on the elitist community in this country. Then only you ran touch the terms of trade Otherwise you cannot touch them

SHRI YASHWANT SINHA That is exactly what we want

SHRI A G KULKARNI That is exactly what you want But I do not know wheher you can do it. Another problem is about these 10,000 rupees. Prof. Madhu Dandavate is a very honest friend of mine. Being a Professor and by profession being a teacher perhaps he thinks that everything is very nice, good, etc. He spoke to the Janata Dal Party yesterday and said that the States must participate in the waiver operation. I do not understand. The Janata Dal people sav that they will wipe out these 10,000 rupees worth of concessions, etc. How do you expect the States to do it? It means that you are now finding means to get out of your commitment. Please don't do it. Otherwise your position will not be much different. I can speak I have got figures here to quote. But it seems that there is no time for me. I will take another occasion in the Budget Session, Another thing is value-based politics and clean public life. Madam, here para 11, it is stated that a clean public life is the bedreck of democracy. Nobody is disputing that, nobody has disputed that. You might have an intention also. But are you aware of the condition of the politics the social status and all the difficulties in creating an atmosphere where clean public life can be affected. Now the valuebased politics and the moral values of the politician have gone down what you call to the lowest level in this country. Nobody believes in a politician that he is honest enough. Nobody believes that Some party might have won there and some party might have won here but that has nothing to do with the value-based poli-

Madam, yesterday, my colleague, Mrs. Alya made her speech and she named some people. I am not interested in naming people. Here also somebody named. It is no using naming people. Madam, the nexus between the big money, the criminals and the politicians has to be broken. And I have written to the new Prime Minister that this was the pledge which you gave to the country and what steps are you proposing to take. Madam in this connection, I draw the attention of the House to a very enlightened article, perhaps, in the 'Onlooker', written by Janardhan Thakur. I am not going to quote it because it is a very long article. But out of that, you can see the havoc created by Swamis in this country. Are you aware of that? You may please read that article.

AN HON. MEMBER: Are you referring to Subramanian Swamy?

SHRI A. G. KULKARNI: There are many Swamis; not, only Subramanian Swamy. This is one type of Swamis. There is Chandra Swami, there is Rajni Swami, and Swamis and Swamis are there in this country.

AN HON. MEMBER There is Mr., Narayanasamy. SHRI A, G. KULKARNI: He is not a Swami of that cult who sabotage democracy. The other Swamis sabotage democracy.

AN HON. MEMBER: What about Deoraha Baba?

SHRI A. G. KULKARNI: I am not enamoured of Babas. I care two hoots for any Baba or any Swami.

SHRI ATAL BIHARI VAJPAYEE: (Ma-: dhya Pradesh): Baba Amte?

श्री ग्ररविन्द गणेश कुलकर्णी : वाजपेयी जी, ग्राप टोकिये मत ।

SHRI ATAL BIHARÎ VAJPAYEE: I'

SHRI-A. G. KULKARNI: Baba Amte is a person who is weighed in gold. I am coming to that Chandra Swami affair; and the other Swami's name is also here, but I do not want to mention it.

AN HON. MEMBER: Why.

SHRI A. G. KULKARNI: Because it is not proper for me to name some of our colleagues.

-Mr. Sinha, I stay on a road called Shah... jahan Road; my number is 92 Shahjahan Just five bungalows on the left, there are other Members of the Rajya Sabha. We usually go for a walk in the early morning. Before the elections there were about 500 jeeps standing on that road. I thought that this man must be contesting some election and he might have brought them. The elections are over. Then I came back on the 27th or on the day the Prime Minister was elected. Then I saw there about 300 box-type Marutis. When we go for a walk, there is some constraint on the road because it is a very small road an ante-road. I just asked a driver; "Where are you coming from?" He said "from Man Singh Road, Taj Mahal Hotel" Taj Mahal Hotel having 500 Maguti cars! Somethnig fantastic. Then, I read this 'Onlooker'. What does it say? . It says "A crestfallen Dhirubhai Ambani lands in Delhi and parks himself at 212. Taj Mahal, Hotel". Here, , you . have started. Here your value-based no:.. litics has started. Thene is another thing.

SHRIMATI JAYANTHI NATARA-JAN: Whose house is it, in Shabjahan Roud?

SHRI A G. KULKARNI: I do not know. One has to find out.

SHRIMATI JAYANTHI NATARA-JAN: I think, it is Mr. Om Prakash Chautala's.

SHRI A. G. KULKARNI: I uphold the convention of this House.

There is another thing. The jetset tantrik can hardly be away when the power is changing hands in the Capital. October has been a busy month for him. His camp address was: Safdarjung Development Area, the flat of wrestler Dara Singh or whenever it is. This is another Swamy coming in. Then, there is a third Swamy, there is a fourth Swamy and many Swamps and capitalists, particularly, the Ambani clan.

I would like to ask you. What do you preach and what do you do? If there is a difference, your fate will not be that of a successful Government, but a Government of the Janata type, which was disched by the people in the dusthin. Therefore, for heaven's sake, do not talk of value-based politics. (Interruptions).

Madam Deputy Chairman, a clean public life is not an easy thing. It is not an easy thing. It is not an easy thing. It requires personal involvement of the political workers. Otherwise, you cannot ensure a clean public life. Coming in a Maruti or in a Standard car from Madras and attending Parliament; making money outside and using the forum of Parliament for this purpose. We are not of that type. I request the Prime Minister. He will have to be very careful because power attracts synchophants. Do not be under any illusion. Power attracts synchophants. (Time hell rings) Madam, only two or three minutes more.

Here, there is an information which I iust read. The ex-Chief Justice of this country who recently retired, Mr. Venkataramalah, has complained that nowadays, High Court and Supreme Court Judges are

attending parties given by politicians and taking drinks. How are you going to ensure value-based politics? This has gone to the judiciary. Here, there is another thing. There is Mr. Chaturvedi He is the Comptroller and Additor-General of India. This has to be pendered over by all politicians.

SHRI G. SWAMINATHAN (Tacnil Nadu): What is wrong with Mr. Chatur... vedi?

SHRI A. G. KULKARNI: There is nothing wrong. He is the Comptreller and Auditor-General of India, He says that there is lack of a value-based political evstem in the country. What else you want? If you want, you can read it.

Now, Madam, in regard to value-based politics, these are the difficulties which we should ponder over. I say, as a goldician and political worker, of 45 years in the Congress, there should be a stable democracy. I want that there should be a two-party system. It does not matter if one party wins and the other loses. There is nothing wrong. But the splinter groups make it very difficult, for democracy to be sustained.

There is another point. This is for the information of Mr. Vajpayee also, It is on page 2, para 9. It says "A secular India is the very basis of our emotional unity and national integration" That is great. Any politician, any political worker whether in the Congress Party or in any other party whether he is a Communist or belongs to any other party, would agree with this because secutarism is there in our blood, but I am really surprise when in Maharashtra Justice Bharucha delivered a judgment in case of Mr. Prabhu who was a Shiv Sena MILA stating that Shiv Sena were fighting on a Hinduty label. Hereyou are saying that you want an open information system. Mr. Thakre on 23rd December 1989-Mr. Vajpayee to please note-gives an interview on TV. I can understand that anybody can give an interview on TV but here the use of TV is made by Mr. Thakte for creating a conflict between two communities. I do not

doubt the intention of this Government so far as secularism is concerned. I do not doubt even Mr. Sinha or Mr. V. P. Singh or anybody else here: Most of you have gone from Congress(1):

SHRI YASHWANT SINHA: Not me.

SFIRT A. G. KULKARNI: You may not be there because you are a Bihari and Biharis have their own brand.

mean to say that there are no Bihat's for your Congress?

SHRI A. G. KULKARNI: What I want to say is that finish station of does. Is the same of the same of the political by political.

Marine Donety Chairman, the two besites dharmania and dhamata base to be seeregular from politics and that is the difficulty with the present political helpshous of the new party which you have formed. Madam, I really want it is he differ through liber V. P. dingh if he is mally interested in disaging the system in the inferest of the pour mount abanging sha system in the interest of a small win, What did the durbanic come for? The Ambanis helped Congress also. In every political party's peaket they have their haits and we must understand that such people dor not believe in democracy, they do not believe in capitalism, they only believe in their own benefits.

SHRI V. GOPALSAMY: I agree with you.

SHRI A. G. KULKARNI: Thank you very much, Your Mr. Karunasidhi should be away from bottleggers.

SHRI V. GOPALSAMY: We have broken the empire of bottleggers. Their empire has been submerged.

SPIRI A. G. KULKARPI: Should I name that bottlegger king in Madras?

SHRI V. GOPARSAMY: Adayas.

SHRÎ A. G. KÜLKARNI: I am interested in the change of the system. These

Ambanis, Thapars, Goenkas or Oswals, or Wadias... (Interruptions) You can add Spri also. All these people have to be taught with a long bamboo. Otherwise, whatever your policy, it will not last for more than six months because psychophants will come in and they will see that the image of the Prime Minister is damninged.

THE TEN GEARMAN (RESELL JACKS) Sir,

I would plead with you. I will be af you to consider the long-term interests of this country. If the democracy has to be sustained, for that purpose, political gardens. It is not play for which because I can give implies making the land of the Resolution while applying, will take care of our testions. Then are our factings. So, Mr. Vice Chairman, I thank you very much.

THE VICE CHAIRMAN (SPIKE SA-GEST DESAT): Mr Madel Mans. Too have to finish within ten influences.

SHRI MADAN BHATTA (Nonlinged): Sir, I was told I can have 12 minutes. Anyway, Sir, the Mover of this Metion was Mrs. Yashwait Shillia. I always litter to his speech with great respect. He unispailing to the Opposition. He was title spaning in his speeches to the Government when he was sitting in the Opposition. But I respect his right of democracy to express his views which he holds. I cospect frim because he always maintained and in his speech on the Presidential Address, he again maintained high norms of political decency, political morality and political dignity. But I must say with distress that I was shocked and appeared at the rock-pottom of political deceasy, political morality and political dignity which no less a person than a member of the Cabinet struck last night from the hoor of this hon'ble House. Since the time is very short, I can deal only one by one with some of the points which he made.

THE VICE-CHARMAN (SHRI JA-GESH DESAI): Within ten minutes. Not more than that in any case.

SHRI MADAN BHATIA: I will try my best. First of all, he desired the former Prime Minister for having become the signatory himself to the Punjab Accord. May I ask him, was he not a member of the Council of Ministers when this Accord was signed? Did he protest? Did he resign from the Council of Ministers when Mr. Rajiv Gandhi put his signature to the Punjab Accord? Was not his leader, who is the present Prime Minister of the country a full-fledged member of the Cabinet at the time when this accord was signed? Did he not remain a member of the Cabinet for almost two years after the signing of this particular Accord? Did this Accord not receive the acclaim of all the political parties, cutting across party lines from both Houses of Parliament? It is convenient, because the former Prime Minister is no longer in power, to stand up and say in an abusive language against all that he did. Sir, it is a matter of history in this country that the Government of India has entered into accords with the political elements within the country itself. There has been the Mizoram Accord, there has been the Assam Accord there was an accord relating to Gorkha problem in Darjeeling. No doubt those agreements or accords were signed on behalf of the Government of India or high dignitaries or officials of the Government of India. Nevertheless, those were the accords to which the Government of India was a signatory. When this Accord was signed by the former Prime Minister, he did not sign it in his individual capacity as Mr. Rajiv Gandhi or as the Prime Minister of India. He signed it as the Prime iMnister of India on behalf of the Government of India. Why did he choose to sign this Accord himself? Because of its vital national importance to the entire country, because of his patriotic spirit to out an end to the agony of the people of Punjab because of the fact that the other signatory to this Accord happened to be the most illustrious and most respected leader of the most. virile community in India, namely, the Sikhs. Was it a political crime? Or was it an act of patriotism which led him to sign this Accord in total disregard of his personal ego as the Prime Minister India?

Second, Sir, ne has re-asserted the statement which is contained in this Address by he President. The Address says;

'My Government pleadges itself to fulfill the mandate given to it by the people."

He has re-asserted that this Government has received the mandate of the people, the people of India. I am not clear in my mind whether this Government is a Janata Dal Government or a National Front Government.

SHRI V. GOPALSAMY: Why?

SHBI MADAN BHATIA: Well, I take it that it is the Government of National Front. But, I am not sure, when the President extended the invitation, whether the invitation was extended to the Janata Dal or to the National Front. But it is taken for granted that this is a Government of the National Front,

The National Front put up more than 400 candidates throughout India and went to the people of India seeking the mandate to govern this country for a period of five years. What was the fate of the National Front? The National Front did not get more than 145 seats throughout India. The National Front which was seeking a mandate of the people by means of its majority to rule this country for a period of five years was rejected by people of India lock, stock and barrel. It is not the Congress (I) which is identifying the India with the people people of South: it the is front and the Janata Dal which are identifying the people of India with the people of the three States from which the Janata, Dal alone has been able to garner the majority of 100 seas. The people of Uttar Pradesh, the people of Orissa and the people of Bihar alone do not constitute the people of India. The people of India the people having in 31 States and Union Territories of India.

SHRI B. SATYANARAYAN REDDY: All are the parts of this country. The country is one. You cannot differentiate between them.

. SHRI MADAN BHATIA: I think, my hon, friend understands what I am speaking.

SHRI B. SATYANARAYAN REDDY: I understand.

SHRI MADAN BHATIA: This statement that this Government has received the mandate given to it by the people is a statement which is replete with political arrogance and self-deception.

Third, Mr. Arif Mohd. Khan stopped to the level of decrying the Prime Minister for the use of the car which was presented to the Prime Minister of India by a foreign Head of State. In this regard I can only give one precedent to say that when a car is presented to the Head of the Government or the Head of the State, it is meant to be used by the Head of the Government and the Head of the State. I will give one example. Bangladesh presented a car.....

THE VICE-CHAIRMAN (SHRI JAG-ESH DESAI): No, you have taken ten tes. Now please conclude.

SHRI MADAN BHATIA: I have not taken ten minutes, Sir, I have taken only five miutes.

THE VICE-CHAIRMAN (SHRI JAG-GESH DESAI): No, you have taken ten minutes.

SHRI MADAN BHATIA: Kindly give me just five minutes more.

THE VICE-CHAIRMAN (SHRI JAG-ESH DESAI): So many Congress Members have to speak. That way I will not be able to accommodate.

SHRI MADAN BHATIA: A car was presented by Bangladesh to Mrs. Gandhi. That car was used frequently by Mrs. Gandhi. When Mrs. Gandhi ceased to be Prime Minister, that car was used by the Prime. Minister, Mr. Morarii Desai, as well.

Third, he made a reference to one individual, who is not a Member of this House on the basis of the report of the Thakkar

Commission. He has said that a commission headed by a judge of the Supreme Court found that individual guilty of having a hand in the assassination of Mrs. Gandhi, If this is the level of responsibility and intelligence displayed by a Member of the Cabinet of this Government, God help this Government. If he cannot understand the difference between the expression of suspicion and finding of the guilt, this only shows the level of his intelligence and the level of his bitterness against the particular individual viz. the hon, former Prime: Minister just because he rehabilitated him after he was cleared after a thorough investigation which was recommended by the Thakkar Commission. I would like to share an information with this hon. House on the basis of my personal knowledge. In 1987 and in 1988, this very Minister, Mr. Arif Mohd. Khan visited this individual twice first by seeking an appointment and secondly without any appointment by barging into his house. He tried to instigate him against Mr. Rajiv Gandhi had tried to persuade him to join hands with him and his comperes against Mr. Rajiv Gandhi. He received a rebuff. He was told that till the last breath of his life what ever agony he had gone through at the hands of that particular commission he will remain loyal to Mr. Rajiv Gandhi and that he was not a turn-coat. This is the background of the bitterness which has partly contributed to this wild allegation against the report of the Thakkar Commission on the part of the hon, Minister,

on the President's

Address

Since the time is short I would only mention this. The Indian National Congres, with its traditions of civilized political behaviour and conduct spreading over a period of more than the last one hundred years and its leader nurtured in the traditions of Mr. family and political Jawaharial Nehru and Mrs. Gandhi are too lofty to be reached by the vituperous fulminations of the political renegade. But I submit that so far as my leader is concerned, his patriotism and his conviction were displayed only the other day in the other House of Parliament. He lost the power. He squarely put the question to the present Prime Minister -What is your stand on Khalistan? He received no reply. He put the question-

what is your stand on the Analigipur Sahib Resolution? He received the reply. He put the question—what is your stand on the re-emergence of fundamentalism in Punjab? He received no reply. He put the question—what is your stand against the subversive forces operating from across the border giving full encouragement and active support to the terrorists in Punjsts and Kashimir? He got no answer. I salete the blazing patriotism of my leader.

SHRI V. GOPALSAMY: He has refered to a member of the other Proust. I am on a point of order. Sir, I am oh a point of order. Can he quote the process ings of the other Mouse here?

SHRI MADAN BELATEA: The is part of common pulme labbidedge... (Interrapitolis)... To stong up. .. (Interrup. tions) . .

THE VICECHAIRMAN ISHIN SHOP ESH DESAIJ: You should not quote what happened in the other House.

SHRY MADAN BHATTA: This is past of public kilowidege. I am only submitting that my feader

THE VICE-CHAIRMAN (SHRI JAG-ESH DESAR): Now, please conducte.

SHRI MADAN BHATIA: I will take only one minute. My leader has stood up and be counted that he is against "Khalistan"-he is against Anandpur Sahib resolution-he is against reemrgence of fundamentalism in Punjab-he is against Gurtidwaras being turned into sauctuaries for terrorists and for weapons which are to be used for killing innocent people. I wish to convey to this hon; House and to the entire mation that the entire Congress party stands up along with its leader and is willing to be counted that the Congress party is behind its leader and is willing to be wounted that it is against Khalistanit is against Anandpur Schib resolutionit is against fundamentalism—it is against use of Gusudwaras se a sanctuary for weepons and for terrorists.

Distry, Sig....

THE VICE CHAIRMAN (SHILL IAG-ESH DESAI): No. please sit down, I

litive so much difficulty because there are so many Congress Members and they will not be able to get time.

श्री झानन्द प्रकाश गौतम (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष जी, मैं संसर्घ के समक्ष भारत के राष्ट्रपति भी के श्रीभिमार्षण पर धरिवाद प्रस्ताच के समर्थन मैं ग्रेपने विचार रखना चाहता हूं। महीदय, अभी अभी भारत की महीन जनता ने वर्तमान सरकार की जनादेश दिया कि भहंबाई से कशहती सुई इस देश की जनता कीं देत सरकार की स्थारना है। प्रव्याचार जिसेने नीचे तक पूरी तरह से हिन्दुस्तान की बनती की जुनह विधा था, उससे इस मेर्नेता की समुद्धा दिलावी है। देश की कावस्था जिस तयह हे कव उन्हों थी उसमें बादे अकेगरें को खुरुक सी, एस व्यक्तका को परिवर्तितं करिने केन चंदी व्यवस्था को जाने की बादेश दिया का ।

MADAN BHATIA: Sir, just helicuminité. I forte to said one thing.

THE VICE-CHAUMAN (SHRI JAG-ESH DESAI): Now you cannot make further speech, I cannot allow it under the refier . . (Interduptions). Once the speech is made, I cannot allow the The rules prohibit it.

WIN MADAN BHATIA: All I wint to say was the car was returned on the 29th November by Mr. Rajiv Gandhi.

श्री ग्रानन्द प्रकाश गीतेम : मान्यवर, वयी सरकार को भारत की अनता ने जकर-वेश दिया, शेरा विश्वास है कि यह नयी सरकार, जैनक्रिक केता मामनीय विक्रवनाक प्रताप सिंह के नेत्त्व में जैनिता की आकांक्षाओं के अनुरूप व्यवस्था परिवर्तन में सफल होनी । मान्यबर, यहंबाई की मार से कराहता भारत गीर उसकी जर्भर प्रयंव्यवस्था वरीयक्रम सम्बन्धर के जिरमान में मिली है। तरकार वें सामने बड़ी चुनीसियां है। महीयव. रीष्ट्रपति जी के प्रभिनार्षण में वेरीमान सरकार की नीतियों ग्रीर कायकर्मी की बाज़क जिलकी है 🕙 सरकार की शाकिक, कीरी, विवेश कीरी और क्यलंत शब्दीय तनर्माणीं आवि की और करकार के विक

245

प्रयासों का संकेत दिया गया है, उनके लिबे वर्तमान सरकार को मैं बधाई देना चाहता हुं।

सरकार के संगक्ष जी चुंनीतियां हैं, मेरी धारणा है, मेरा विश्वास है कि छेन चनौतियों से अनता के विश्वास के अनिर्देष जनता की भावनात्रों के प्रतक्ष यह सरकार प्रपनि मंत्रका में सफल हीनी । इस सर्वेगर को जनादेका देने वाले इस देश के किसिन, मजदूर और गरीब लोग भी सेमें ग्रीमें परि ही अपने इस बौट के अधिकार का प्रयोग करते हैं और जिल सोगों के हाथ में स्ति। को सौंपत हैं. उसका हिसाँब चकता केरेते हैं ।

मान्यवर, मैं उनके विषय में भी कुछ विद्यों पर प्रपने विचार रखना चाहुंगा। वैसे सदन में इस संबंध में, देश के संबंध में, देश की सुरक्षा के सबिध में, देश की श्रंबिडंता के सबिध में मेनिनीय संदर्शों ने बहुत विभाग किंदि हैं , वेहेम्बड़े विकार विचारकों के ग्राये हैं, लेकिन मैं कहना चाहंगा कि जो विक्रकी मर्तवा सत्ता में बैठे हुये लोग थे, प्राव् विपक्ष में बैठे हैं, उनसे जो इस सरकार ने कम्मीद की थी कि जनका रचनात्मक -सहयोग, रचनात्मक भृषिकः विपक्ष की होगी, लेकिन अब साउदे लोन सफाई में लगे हैं कि उनके नेसा ने यह नहीं किया, उनके संतियों ने फलां नहीं किया ।

ग्राज इसकी जरूरत नहीं है और न ही इससे काम चलने वाला है।

क्षी रफ्डोक ग्रालम (बिहार) : ग्राप लोग क्या करने जा रहे हैं?

भी ग्रामन्द प्रकाश गौतम : विपक्ष की रचनात्मक भूमिका के अनुसार मुझे विस्कास है कि यह परम्पदा रही है कि वर्तमान सरकार को देश की जनता के लिये भीर इस देश के लिये नये नये सुझाव, उनके बारे में भ्रच्छी बीजें सरकार के सामने रखनी चाहिमें-मैं ऐसा मानता हूं ।

तो महोदंब, मैं समाज के का कमजोर वर्गों के बारे में भी अन्हला आहता हुं जो श्राक्ष इस कावरका में अपन भी सहमाजिक और प्राविक प्रकार के विकार की हैंगे हैं। वर्तमान सरकार उन्हें राष्ट्रीय विकास की मुख्य धारा में लाकर उन्हें ग्राधिक और सामाजिक न्याय सुनिश्चित करने के जिये कटिबढ है, ताकि वह गरिमा और सम्मान का जीवन बिसी सकीं। उचके श्रम के योत्रण को समाप्त कस्ते के लिये. उनकी जीविका के साधन सुक्रभ करने होंगे। (समय की चंदी) 📱

मान्यवंर, ब्रॉभी ती मेने शुरू किया है। भूमिहीनी की पट्टा देकर उनका केंग्जा सुनिश्चित करना होगा, जो पिछली सरकार श्रपने निहित स्वाभी के कारण नहीं कर पाई थी । बोध के लिये क्लंब कान्य बना कर के प्रव तक वह घड़्याली श्रांस्प्रों से ही उन्हें बहलाती रही ।

इतने लम्बे वर्ब प्राजादी को बीत गये, देश में साथ भी सामाजिक व्यक्ताया की को विकासका है कि अप में खुन-क्सीनाः एक करने वाले बोम को समाम की सेवा में लगे हैं, अपमान की जिन्दगी जीते हैं भ्रीर सेमा सेसे वाले सोग भीर उन्हों अम कां सोप्रण करने वासे लोग सम्मध्य की:जिस्की खींते हैं । इस सामाष्ट्रिक न्यवंस्था का परि-वर्तन में इस इसकार से सम्मीद कवता हूं क इसे बंदलना होना ।

सरकार ने इसके लिये खुखे दिख से मृन बनाया है, इसकें लिये वह बर्धाई के पाल

समाज में भाग भी जाति के माम पर लोग अपमामजनक पेशे के लिये अध्य किये जारे हैं। इस व्यवस्थां को भी संभाप्त करने के लिये सरकार की कड़ाई से ग्रॉर्ग ग्राना होगा श्रीर इन्हें सम्मान की जिन्दगी बहाल करने के लिये, इन्हें सम्मानजनक पेशे ग्रपनाने की ऋगजादी भीर उनके भ्रवसर सुनिधिन्त करने होंगे, तानि सामाजिक ग्रसमानिता की खाई पाटी जा सके।

मान्ववर, अनुसूचित जाति और अन्-सुचित जॅम-जॉिंत के लोगी की देश की राजनिविक सत्ता में भागेवारी सुनिध्वत करने के लिये संसुद और विधान मंडलों में भारतज की भवीं भगले दस् वर्षी के लिखे बंदाने की संविधान सेरोधिन विधियक दोनी सबनों ने सर्व-सम्मिति से पास कर दिया ह [श्री म्रानन्द प्रकाश गौ भ] 2.00 P.M.

मान्यवर, इसका ग्रर्थं यह है कि उनकी भागीदारी सत्ता में सुनिश्चित करना है। किन्तु व्यावहारिक रूप से देखा जा रहा है कि राजनीतिक पार्टियां अनुसूचित जाति व अनुसूचित जनजाति के ऐसे लोगों को टिकिट देकर मैदान में लाती हैं, जो अपने वर्ग के लोगों के प्रति कम ग्रीर टिकिट देने वालों के प्रति ज्यादा वकादारी निभाते हैं।

कुमारीः सईवा चातून (मध्य प्रदेश)ः वहसो प्राप भी निचा रहे हैं। (च्यवधान)...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Don't interrupt him now.

श्री झानस्य प्रकाश गौतमः यही मैं कह रहा ह, उनका सही प्रतिनिधित्व सत्ता में नहीं हो सकता।

मान्यवर, मेरा श्रापके माध्यम से सरकार से अनुरोध है कि चुनाव कानूनों में सरकार के माध्यम से ऐसा प्रावधान किया जाना चाहिए, जिससे अनुसूचित जाति और जनजाति के प्रतिनिधि विधान-मंडलों में था सकें और समाज के कमजोर वर्ग को समाज की मुख्य-धारा में लाया जा सके ताकि अधिक दिनों तक अभी आरक्षण का सहारा न लेना पड़े। उनकें लिए पिछली सरकारें उनका वोट लेने के लिए कानून बनाती रहीं, किन्तु उनका पालन न जाने क्यों मन से नहीं करती रहीं? आज भी यह वर्ग ज्यों की त्यों रह गया है।... (समय की घंटी)...

मान्यवर, एक दो मिनिट और चाहूंगा ग्रापसे, क्योंकि उनके संबंध में ग्रापको भी सुनना पड़ेगा।

उपसमाध्यक्ष (श्री जगेश देतःई): ऐसी बात नहीं है। मैं तो सब सुनने को तयार हूं, मगर मेरी भी मजबूरी है।

श्री द्वानन्द प्रकाश गौतमः मान्यवर, अवुसूचित जाति-जनजाति के आरक्षण को पूरा करने का अहम सवाल द्वाद्य भी

निहित है। पिछली संरकार के शासनकाल में यह कोटा पूरा नहीं हो सका क्योंकि उनकी नियत साफ नहीं थी । इसलिए वर्तमान सरकार से मेरा श्रनुरोध है कि सरकारी सेवाभ्रों में जिन ग्रधिकारियों के स्रधीन यह स्रारक्षण का कोटा न हो, उन्हें कानून की दृष्टि से दोषी मानकर दंडित किया जाय ग्रौर जो ग्रधिकारी कोटा पूरा करें उन्हें प्रोत्साहन दिया जाना चाहिए। इसके साथ ही जिन श्रारक्षित स्थानों को साजिश के तहत ग्रनारक्षित किया गया है भ्रौर समान वर्ग से भरती कर ली गई है, उतने ही नए स्थानों, पदों का सुजन करके ग्रनुसूचित जाति-जनजाति के लोगों को बुलाना चाहिए ... (समय की बंटी)...

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): That is all right. You have taken more than ten minutes.

श्री श्रामन्द प्रकाश गौतम: मान्यवर, एक मिनिट श्रौर लेना चाहंगा। सामाजिक भौर ब्राधिक रूप से पिछड़े लोगों का शैक्षणिक स्तर ग्राज भी बराबर नहीं है, इसको भी बराबर करना होगा क्योंकि जब तक कमजोर वर्ग के लोग मख्यधारा में नहीं ग्राएंगे तब तक ग्रारक्षण के ग्राधार की बात करना बेकार है। शिक्षा का व्यवसाय करने वाली महंगी श्रौर बड़ी-बडी शिक्षा संस्थाग्रों को समाप्त करना होगा क्योंकि **ग्रगर बड़े ग्रादमी का बेटा** बड़े स्कूल में पढ़ेगा स्त्रौर किसान मजदूर, गांव वाले का बच्चा गांव के प्राइमरी स्कूल में पढ़ेगा तो हम कैसे उम्मीद कर सकते हैं कि गरीब-किसान लोग शिक्षा के मामले में कभी भी ऊंचे उठकर बडे-बड़े कंपीटीशन में ग्रागे ग्रा पाएंगे? इसलिए मैं श्रापके माध्यम से चाहता हूं कि समान शिक्षा व्यवस्था की ग्रोर यह सरकार ध्यान दे श्रौर इसकी व्यवस्था करे।

मान्यवर, चूकि मे बहुत ग्रनुशासित सदस्य हूं, इसलिए इन्हीं शब्दों के साथ जो हमारे सिन्हा साहब ने धन्यवाद का प्रस्ताव माननीय सदन में रखा है, उसका समर्थन करता हूं (अन्यवाद)। [28 DEC. 1989]

250

3HRI DEBA PRASAD RAY (West Bengal): Mr. Vice-Chairman, Sir, I rise to participate in the discussion on the Motion of Thanks moved by Mr. Yashwant Sinha, Members are pondering over the issues that found place in the president's speech. I personally feel that what is more important to ponder over is under what background the speech has delivered. It has been delivered at a point of time when the slogan for Khalistan has again been raised in the land of Punjab; it has been delivered at a point of time when the minority students have asked to leave Punjab by the extremists; it has been delivered at a point of time when caste war has begun in the form of anti-reservation stir with the advent of casteist forces as ruling powers of the country; it has been delivered at a point of time when the Vishwa Hindu Parished has again put forward its demand to go ahead with the construction of the temple in Ayodhya: it has been delivered at a point of time when the extremists are kidnapping the representatives of people every day. While the priority before the nation is to combat extremism, while the priority before the nation is preserve the integrity and unity of the nation, this Government has started its journey...(Interruptions)...with the priority to remove officers from important positions. So, the L. G. Delhi, has been removed; the Vice-Chairman, DDA has been removed; the Administrator NDMC has been removed. And that is the priority we have seen in this Government. The honourable Prime Minister, while addressing the other, House, made an appeal to the Leader of the Opp. osition that it is a newly-born baby just fifteen days before, and so, the Government should be given time before answers are sought. I appreciate it. I appreciate that it is a newly-born baby. I know that the Government that has come out of the womb of communalism is still in a state of maternity. But when a child is born, the main thing that worries the doctors the most is whether the child cries or not. Unfortunately this child has not cried although it has been born, It has not cried when the invasion of panama took place; it has not cried when the Sri Lankan Government maligned the Indian Army. So, there is reason to believe there is reason to presume, that the child which has been born may turn out to be a deaf and dumb child, may turn out to be a mentally retarded child. There is a reason to presume that.

Sir the honourable Member, Yashwant Sinha, was boasting of one fact, He was boasting of the fact that the Prime Minister visited Amritsar in an open jeep. He has visited Amritsar in an open jeep. Leave alone the question of going in an open jeep, even if he goes bare-bodied who is going to kill him? Even it he goes bare-bodied, who would kill him? I am asking this question because he has not fought against extremists. Has ever fought against extremists? he Has he uttered a single word against the extremists in Punjab? Has he taken any vow to fight terrorism in the land of Punjab. It was our leader, the Minister, Mr. former Prime Gandhi, who was busy fighting the terrorists in Punjab while Mr. V. P. Singh was fighting with him to capture power. So, he can go there in an open jeep. Even if he goes bare-bodied nobody would kill him because he never picked up any fight to fight the terrorists in Punjab.

The President's Speech has mentioned and Mr. Jaswant Sinha has clarified further-that the people have voted for a change. The people have voted for a change and he has also said that it is applicable to the States where we have Opposition-ruled Governments. If this is a fact, I would like to ask one question in relation to another issue, the other day, Mr. Gurudas Das Gupta said that West Bengal is a part and parcel of India and it is an integral part of India and it cannot be seen in isolation I want to know, if the people of India have voted for a change how come the people of West Bengal have voted for status quo? How come they have not voted for a change? The fact is that the people of West Bengal have voted for a change but it was not allowed to be reflected in the ballot boxes Can you imagine that Mr. Priya Ranjan Das Munshi would have lost by 1,400 votes when it was found behind the Collectorate that about 2,000. ballot papers stamped on the hand symbol

on the President's

[Shri Deba Prasad Ray]

were lying? Can you imagine that Ms Mamata Banerjee, who maked four lakh odd votes, was made to lose the election now? Can you believe that Shri Ananda Mohan Biswas, who had polled about 4,16,000 votes, has been made to lose the election now? It was a mockery of democracy in Bengal and the people who have buried democracy in West Bengal are posing as champions of democracy on the floor of this House.

I am told that Mr. Samar Mukherjee has said that Mr. Rajiv Gandhi's Government was promoting capitalism and that the Left Front Government is promoting socialism in West Bengal, And, Sir, to promote socialism, all the eminent socialists of the country have been assembled there! These socialist leader, include Dirubhai Ambani they include Viren Shah, they include Singhania and they include Mittal. All of them have gone there to give co-operation to the Jyoti Basu Government to establish socialism in West Bengal and he is having a honeymoon with these 'socialists' there!

The amount of violence that has been unleashed and the amount of torture and . persecution that have been unleashed, I would like to tell. I would like to tell those Members there through you that they should be able to read the writing on the wall. They should be able to read the writing on the wall and if they are not able to read the writing on the wall. I would like to tell on this occasion on the floor of this House that there may be another Romania in West Bengal and*

I would like to tell on the floor of this House that in the President's Address, it has been said that the Government will be deciding all the major issues by consensus. All the major issues will be decided by coase rus. This is what it says. And, Sir by ginsensus it was decided that Mr. Elevi Lal would be made the Deputy Prime Mi ister. Yesterday, in an interview Comrade yoti Basu has said that the way

Address Mr. Devi Lal has been appointed the Deputy Prime Minister, they do not agree to that proposition. It has been decided to resolve all the issues by consensus and by consensus Mr. Chautala has been made the Chief Minister Of Haryana! I want to know what is your approach towards the problem of Babri Masjid-Ram Janam Bhoomi, when do you like to have a consensus to solve the problem? When do you propose to have an all party meeting to resolve the problem by consensus? When do you propose to call an all party meeting, because the Marxist party has already requested you to call a meeting of all parties to resolve it? I want to know from them. There has been commitment in the speech that extremism would be fought, Extremism has been fought by the people of this country who will remember two events in On one occasion one Minister sacrificed her life because did not prefer to prostrate before extremists. They will remember Shrimatı Indira Gandhi. And they remember another occasion when Prime Minister decided to prostrate fore the extremists because he chose to prostrate before the extremists to rescue Rubiya. The people of India will remember this. There has been a commitment in the speech to punish the culprits connected with 1984 riots. We accept it take action. And action has taken. Two hundred cases have been framed. Twenty people have been punished. You can punish people whoever is responsible for the 1984 riots. I want the Government to take action But I would like to point out one thing. Since 1983, 10,000 families have Delhi who have been languishing in several camps in Delhi, who have languishing there Would you take note of their problems also? Would you take of their plight also? I am from family which migrated from Bangladesh. I have been told by my parents that we had land there; we had one house, we bad a garden there. But what I been told by my parents would always remain a story because I can never go back to their part of the land because that became a foreign land. And the hapless

Expur ed as ordered by the Chair.

children of these migrants are also being told the same stories by their aunties and mummies. I would like to know whether their stories will always remain stories or they will have an opportunity of soing back to Gurdaspur and Ferozepur to see that they have also their land their own houses there. I would like to whether they are going to take note the plight of these people.

In the speech it is also mentioned that the Government would make efforts ramove corruption from public life. A welcome this proposal. But how can you justify the appointment of a person to the post of Deputy Chairman of the Planning Commission, against whom the Kuldin Singh Commission has been holding an inquiry? I would like to welcome this proposal. I would like know from them, how can you justify the appointment of a person to a very important position against whom there is charge of depositing foreign currency in ST. Kills Island, Let them clarify.

I would like to tell you, Sir that a decision has been taken to give autonomy to Doordarshan. This autonomy been enjoyed by the public when the episode of Ram Jetmalani was projected. But what is happening under the carpet that when the former Governor of Punjab wanted his speech to be telecast from the Jalandhar Doordarshan and Jalandhar Doordarshan sought clearance from Delhi, Delhi denied permission to Jalandhar Doordarshan and the speech of the Governor of Punjab was not screened that particular day. If this is the concept of autonomy, I castigate this concept of autonomy I depricate this concept of autonomy. (Time bell rings).

This is going to be my last speech on the floor of this House. Give little time, because I am retiring

The speech has also said education system would be reformed. That is why 15-20 days have been sought. No competent person has been found to become the Education Minister People could be located to become Commerce Minister. People could be located

become Industry Minister People could be located to become Petroleum Minister. People could be located to become Minister for all the lubricating places. But a person could not be found to become Education Minister.

Only a few days back when the was brought here to extend reservations for Scheduled Castes and Scheduled Tribes we stood bythis Government. If at all you decide to give right to work as, fundamental right to the younger generation, we still stand by you-the generation whom we have given the right to vote let them get the right to work from you. But why your Minister speaking in a different language outside? Why is Ram Vilas Paswan saying somthing else? Why is Soli Sarabjee saying something Something is being said on the flour and something else is being said by the same political party outside. I do not The speech has any answer from them also said that the Government will pursue the path of non-alignment. It will stick to the concept of non-alignment. It will adhere to the principles of non-alignment. Sir, I think it was the darkest occasion for the Indian non-alignment movement when the Government failed when Panama was invaded It is same country which appropriately reacted when Sueze Canal episode took place in 1956. It is the same country which reacted appropriately when the Korean war was fought in 1950. It is the country which reacted appropriately when Madam Binh's Government was to recognised It is the same country which reacted appropriately when question about the recognition of Palestinian Government came. It is the same country which reacted appropriately when the question to give recognition SWAPO came. And the same country could not speak out a single word when Panama was invaded It could even call an invasion an invasion. And they are saying that they will be protecting the concept of non-alignment movement.

At the end, the speech has also that it has been an historic session. Yes,

[Shri Deba Prasad Ray]

it has been an historic session because for the first time in Indian history a Government had to start its journey by seeking a Vote of Confidence from the Members House. Why? Because of the President was doubtful about the strength of this Government. It is historic cause for the first time the leader the single largest party declined to form the Government and voluntarily requested the President to dissolve the Parliament Although he could have reamined Prime Minister till January, 1990, he declined to form the Government. It is the historic occasion which the President has made a mention. The other day when Mr. Gurudas Das Gupta was speaking, said that he understood our anguish. T would like to say that we have no an-We have no regret, no repen-We have no demoralisation because we know that even in defeat stand has been vindicated, because know that even in defeat our commitment to secularism has not been diluted. cause we know that despite the defeat in the elections we have upheld the ciples of secularism We will continue to hold the flag of secularism high because that is our commitment ment or no government, we will continue to tell the people of this country. will continue to appeal to the people of this country:

मन्दिर, मस्जिद श्रौर गुरुद्वारे में बांट दिया भगवान को,

धरती बांटी, सागर बांटा, मत बांटो इंसान को ।

The hon Minister Mr. Arif Mohammad Khan, said yesterday that the Congress is no longer a party to conjure with. How do you know Congress? You came and you went back. You came, stayed with us for some time and went Many Arifs may come and many Arifs may go, but the Congress will go forever. Because the history of Indian National Congress is the synonym of the history of the Indian Congress cannot die Congress cannot get extinguished. Congress has a longer history of struggle than of

It has struggled for ruling the country. independence for 62 years and it ruled the country for 40 years. Congress Congress will continue cannot die. long as the prayers exist. So sung in the temples and mosques of this country, Congress will continue to persist. Congress will continue to exist. long as the water flows down the rivers of Ganga and Godavari, Congress will continue to persist. Congress will continue So long as Gurbani is recited to exist in the Gurudwaras of this country, Congress will continue to persist Congress will continue to exist. So long as ding dong sound of the bells comes from the Churches of this country. Congress will continue to exist Congress will continue to persist With these words, I conclude.

SHRI SUKOMAI. SEN(West Bengal): Sir, I am on a point of order. Sir, when the hon. Member was speaking, I did not intervene considering that it is his farewell speech. (Interruptions) He has made a dangerous comment, a dangerous allusion that. *

Sir, it i_s a most dangerous and objectionable comment. I expected that from your side you will intervene...

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): I will examine it.

SHRI SUKOMAL SEN: It should be deleted,

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I will examine this.

SHRI SUKOMAL SEN: Then, Sir, the election that was held... (Interruptions) last month was held for Parliament and not for the Assembly. So, the people of West Bengal voted for a change in the Parliament. I want to make it clear.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI):, You may differ with him. Now, Mr. Subramanian Swamy.

SHRI ANAND SHARMA: Jyoti Basu is also wedded to the Stalinist concept.

^{*}Expunged as ordered by the Chair.

There is an increase against that concept. It is in that context he said it,

أيلاج والمطراخ يبسو SHEEL DIPEN OHOSE: One may have a day dream. We do not bother about it. (Internations)

SHRI SUBRAMANIAN SWAMY: Mr. With Chairlian, Sir, when you see the events around the world, one is justifiably provid that in India we have had an orderly and constitutional named of potter. Rohe has just been mentioned. And I hope that neither in the Centre nor in any State any pullical leader has to meet the fate of what the leaders of Romania havemet. And indeed it would be a malker of a tribute to the country if such an orderly transfer of power takes place. And the credit naturally goes to the people of India and all those who have abided by the verdict of the scople. Although the ruling party here has made much of the fact that the Congress Party was voted out of power they also should remember that the President said in the invitation he gave to the Leader of the ruling party to form the Government that since the largest party has declined to form the Covernment, they are invited to form the Government. And we hope that the Government will serve the people and last I only recall what Mr. Meperji Desai has said while commenting ca the formation of this now Operations! The said and hope to will last," littleed that is what is on the lips of almost everybody in the country. Will this Government test? I hope the Government will last. And indeed the statements being made by the various leaders and getting highlighted everyday makes me wonder whether induct they will be able to pull ou. Already a number of statements have been quelog The Deputy Prime Minister. Mr. Don't Lat. is quoted as saving on the 17th December in Charliston die Charlison would not be transferred to Punjab at any one. On the one hand, you have a situation where they talk about Punjab solution and on the other you have the Deputy Prime Minister saying that there will be a solution, but Chandigath will not be transferred to Punjab and that it will remain a Union Territory. Then, you have another Cabinet Minister telling a rally of

Tibetans that they should step up their campaign to declare Tibet at an indectordent State Today's Times of India' says:

Mer. Fornandes is believed to have destines the Tibetans that he would end. Section to influence the policy of the Marketal Front Government in fasiour of manager for a free Tibet. Mr. Fernan. were deplained that the demand for an independent Tibet had manifed rejectable in the context of the current sur castern Europe against the established communist regimes."

This is a statement from a Cabines Minis ter after biving taken the oath of office.

So Mr. Vice Chairman Sir, I do not want to take up too much of the time, but I would like to say that the doubts about this Governments future have also been raised by the fact that it came on deception. Mr. Yashwent Sinha moved the Moion of Thanks, I do not know whether it was a deligerate tours on him. I many whither it was a deliberately. indicted toxing on him or not. But I-would the to tell us whether in his bear of hearts he believes that the Government . Unter-Auptions that was formed was properly formed and that he has no complaints. If. is the me complaints, he should say that ie Mintendent of Mr. Chandra Shekhar that the Government, was farmed through a frick is something which he done not share. In fact, I know that most of the Michigan of the James Dat pristage for pressed fresh consterptation was the way it came about had we see that this is continuing. Deception seems to be the hallmark of the key player, of this Government. Even in the cass of the selection of the Speaker of lok Sabba, it was thereath decerption and deception seems to be all proped thirerinitions).

SHRT YASHWANT SINHA: Kindly do not bring is the name of the Speaker. (Interruptions).

SHRI SUBRAMANIAN SWAMY: I am: other House. I am only talking about the

Motion of thanks

AN HON. MEMBER: Something has been said about the Lok Sabha Speaker.

SHRI SUBRAMANIAM SWAMY: I did not say anything about the Lok Sabha Speaker I only say that their party practised deception in both the House. I do not think I am saying something which is unparliamentary. So long as I do not say things which are ...

THE VICE-CHAIRMAN (SHRI. JA-GESH DLSAI): Please do not refer to the other House.

SUBRAMANIAN. SWAMY: Can't I refer to the other House? Should I assume that the Lok Sabha does exist?

Sir, this deception has a long history, Even in the case of the Prime Minister, if you look at his past history, you see a long string of deceptions. I do not know which of them are true and which of them are not real deceptions. the example, some two Sessions ago, then Home Minister described, on floor of Parliament, how the present Prime Minister and the then Chief Minister of U.P., was able to obtain lands given away to Bhoodan, how he was able to recover it by an affidavit ... (Interruptions) his is according to then Home Minister. I do not know whether this is true or not. He said on the floor of Parliament how the present Prime Minister was able to recover the lands on his wife presenting an affidavit in the Allahabad High Court saying 'My husband is insane' 'insane' and a discharge slip from Agra Mental Hospital was presented. This is, not an allegation, This said by the then Home Minister on the floor of Parliament; This has to be contradicted and I will tell you why it has to be contradicted. She also said that even after the discharge, he subjected to bouts of insanity.

Now, Sir, under article 102 of the Constitution, it is very clearly stated that if a competent court declares persons insane, he cannot hold any Either the then Home Minister has uttered a falsehood, or, if he not uttered a falsehood, I must say that the present Prime Minister has no right to hold office under the Constitution, (Interruptions)

on the President's

Address

SHRI PUTTAPAGA RADHAKRISH-NA: We cannot discuss personal rivalries here. (Interruptions)

SHRI SUBRAMANIAN SWAMY: It is not personal. (Interruptions).

SHRI V. GOPALSAMY: Mr. V. P; Singh has contradicted it

SUBRAMANIAN SWAMY: SHRI He should contradict it on the floor of Parliament. (Interruptions) In fact, would urge Mr. Yashwant Sinha, if he gets a change to reply,...(Interruptions)

SHRI PUTTAPAGA RADHAKRISH-NA: Let them settle their accounts outside the House. Why should we...

SHRI SUBRAMANIÁN SWAMY: As I said, this was said on the floor of Parliament. I cannot help it had been said outside Parliament, certainly, I would have said it outside.

Therefore, I would certainly like Mr. Yashwant Sinha, or, somebody else autho. ritative like him to contradict it, contradict what is part of the Parliamentary record because this matter may well become a subject of legal dispute in future.

Mr. Vice-Chairman, Sir, coming to the President's Address, you find that the theme in the Address is, decrying They have decried everything that has happened in the past. Well, in that, I am willing to join with them provided the Prime Minister and several of his Ministers make it clear to this House as to what part of the past five years they own up and what part of the past they reject. For example, the economy the five Budgets that were presented

the previous Government, three were presented by the present Prime Minister Dose he disown these Budgets? he say that they were presented on, the dictates of the then Prime Minister? Does he say 'I did not have sufficient spine to say that I cannot accept it and I presented the Budgets because I was ordered to do so'? or does he own up? Mr. Arif Mohd. Khan can very well come and decry but he must also say as to part of the past he is willing to own up and what part he is not willing to own up.

But the most important part of Address is in pragraph 11 where he talks of corruption and says that the law will take its own course. We do not know what that means in Bofors. I hope he does not mean delay because when Mr K. C. Pant in the last Session said this House that law will take its course, almost all the Members of the opposition had said that this was a pre-You tell varication, this meant delay. us how you are going to expedite. let us assume that law has to take its own course. 'In that case, why did' withdraw the Czech Pistol case? What about was this case withdrawn? Mr. Ajaya Singh's alleged accounts Saint Kitts? I do not know whether those are genuine or not. I have moved an amendment that a Parliamentary Committee may be formed which can It could be a forgery and out the truth. if it is a forgery, it is a serious matter because people should be protected against such forged accounts and the only way to establish this is to appoint a parlia-_ mentary committee In the last Session the then Minister of State for Finance had assured this House that he will tell us what the future investigations reveal. He said that prima facie it must correct. Well, I would like to know from this Government because they have put 'fighting corruption' on such a high pedestal They say that law will take its own course. Then why have withdrawn this case against the Minister's. son? Why have you transferred officers who, you suspect, may not be able to say what you want. If they

have nothing to hide, then they should support my Amendment No. 105 where I have asked for a House Committee to be set up in the matter.

Similarly, take the case of Mr. Ramakrishna Hogde about whom everybody has mentioned He has been appointed Deputy Chairman of the Planning Commission. I won't go into the propriety of his holding two portfolio, simultaneously, one being an MLA and the other being the vice-president of the Janata Dal because it has always been assumed that the Deputy Chairmanship of Planning Commission is a Government post you cannot hold any other post even if you do not draw any salary.

THE VICE-CHAIRMAN (SHRI IA-GESH DESAI): The law will take its own course.

SHRI SUBRAMANIAN SWAMY: Well, I am not going into that, but the fact of the matter is that today in the newspaper that the term of Kuldip Singh Commission which has issued a notice to Mr. Hegde under section 8(b) has been extended. The case is in an advanced stage where they say that they are likely to reach a conclusion prejudicial to him, harmful to him, which may go against him and, therefore, should please come before the Commission. It is a direction, come before the Commission and defend yourself. Under section 8(b) a notice was issued. when the case is at such an advanced stage, you have the man as Deputy Chairman of the Planning Commission who otherwise has got nothing to do with planning, he does not know anything about economics,

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He was the Finance Minister.

SHRI SUBRAMANIAN SWAMY:
He is, however, expert in the planning of commissions. That is what might have been considered, but anyway...

SHRI K. G. THIMME GOWDA (Karnataka): I am on a point of order. He has no business to tell like that in the

Shri K. G. Thimme Gowda

House. He cannot question the integrity of a highly placed man. Moreover, he is not a Member of this House and so he cannot defend himself. What makes him to take his name every now and then. Every day, once or twice, he is taking his name. (Interruptions)

THE VICE-CHARMAN (SHRI JA-GESH DESAF): I am ruling that there is no point of order.—Please sit down.

SHRI R. S. NAIK (Karnataka); have an important point of order.

GESH DESAL: There cannot be any point of order. If you don't abide by the Chair, we will not be able to complete the Business. After this there are two Bills to be passed. If you interrupt like this, I do not know what it will lead to

SHRI ARANGIL SREEDHARAN (Kerala): Yeu are allowing it because it suits your party:

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): You go ahead, Please sit down

SHRI ARANGIL SREEDHARAN. I can raise a point of order. My point of order is that the Commission has not come to any conclusion.

THE VICE-CHAMMAN (SHRI JA-GESH DESAF): He has never said like that

SHRI ARANGIL SREEDHARAN: Please permit me to complete. His expression, his speech here about the Commission of Inquiry will influence the commission and what he has stated here in his speech should not be permitted to go on second.

THE VICE CHAIRMAN (SHRI JA-CHESSE DESCRIPTION What he is saying is this a settle has been issued to him. Think is no point of order. I rule it out. Yes, Mr. Subramanian Swamy. SHRI SUBRAMANIAN SWAMY: There seems to be a misunderstanding. I was confirming the Government for appointing such a person. I was not

advanced situation where a prima facie saying that the Government has appointed such a person who has been issued a notice under section 8B This 8B is an advanced situation whert a prime facie case is established. And in any case, since they are talking so much corruption, when a man is facing a commission of Inquiry, at least you can wait. You have not only appointed him. you have even entended the Commission of Inquiry. In fact, I would say, Mr. Hogde has any sense of value-based politics which he says he has been practising, he himself should resign and go till the Commission comes to a conclusion and exonerates him.....Yes, I am advising him

Even on Bofors question, there have been in the last few days, i.e. day before yesterday, at least 7 or 8 questions, including the wayritten ones. And green answer is se vague. Why is it so? They had said during the election compation and I want them so answer this homestly and the Prime Minister avoided it during Question Hour. You said that in 15 days you will find out the names.

SHRI YASHWANT SINHA: No, he did not avoid it. It is not correct.

SHRI SUBRAMANIAN SWAMY: You explain it when your time comes. The Prime Minister may explain it.

SHRI YASHWANT SINHA: In fact, the Chairman ruled that the Question Hour was over. The Prime Minister was in the middle of a sentence but the Chairman did not allow him even to finish that sentence. Now Mr. Swamy is saying that the Prime Minister avoided it.

THE VICE-CHAIRMAN (SHRI JA-GESH DESAT). Yes, that is the correct position.

SHRI SUBRAMANIAN SWAMY:
That is not I will tell you what happened. I asked a question do you have a new deadline? And the Prime Minister started reading out what Mr.
Arun Singh had said. I knew what he

was going to read. The preside Gov-

THE VICE-CHAIRMAN SHRI IA-CESH DESAI): We are going to discuss it comorrow....

SWAMY: SHRI WUBRAMANIAN Therefore, it is not correct to say that the Prime Minister reputted what I said. The Prime Minister did not answer , my question on the dealine. Yes, I will. I am lieve for that purpose, Therefore. indeed it is not important whether Rs. 64 tener is going to be returned or not to best to my knowledge, this matter and abbility been concluded as an agreement between the previous Covernment and the Booms on October 27 of this itself. Now that Covernment can get Rs. 64 groths back as a part of that agreement. That the diestion is, who took this atherest, bribe which they have been raising and the whole country wants. We find that they want to move away from the deadline

I have only one more polis to make and that is this of Ventrone Sinha lasked a till about self-tellinge, and multi-mationals. I will conclude what I have to say by reading out from the last Sunday Issue of a paper called Sunday Mail. This is the laster used and this is what it says.

The Prints Minister, Mr. V. P. Singles wise Mire Sita Single was recently the talk of the capital when the dared to do something which three Soule Gundhi had not done, she invited the Wives of the Chief Executives of the Baropean-based multi-inational someganes stations; in Delhi Wiy the site gone that such a PR oterior? All for the subband, according to grapsvine.

The European businessmen had been upset by the way they had been neglected in the previous regime and Mrs. Singh had been previous regime and Mrs. Singh had been going out of the way to give their importance — I no not know whether the state is trub. But it is a fact that the boundary on all major issues involving self-reliance, non-align-

ment and so on, has shown weakness. I began when the question on Panama was raised that this Government would not be the to stand up to the United States, that indeed we have found that in the Panama pare and in a number of other being I know it even in the of our delence expenditure the States is putting enormous pressure: on us, in fact this build-up that the coffers are empty, is actually a pretent for cutting the defence expenditure. In fact, bit, if there is anything in threat today is this for which I appeal to the Members of the Janata Dal, with me consider with me in struggle lar who amortunately made a stupid mistake of accepting the reject material from the Congress (I) and made him their Legiders, that they must revolt at time. - They must revolt because this Government every indication is soif reliance is under threat

Think you very much.

CHE VICE-CHAIRMAN (SHRE JA-GESH DESAI) Mr. Swamming Only right minutes as you promised me.

Chairman, Sir, within the small time available to the Lawould like to touch upon some of the points which are of general interest on the Presidential Address.

The lifst point I would like to take upis with regard to the general election which has recently concluded. There has been a discussion on this regarding not reforms, and there is going to be something more also subsequently. But of the only two points in my experience in this election, which are very important and which I want to express, one is, in this election whatever may be the amount that the Election Commission has stimilated for election to Parliament. The amount that has been spent by the individual candidates has been phenomenal. It has become a normal practice for an M. P. to spend not less Rs. 15 lakhs to As 20 lakes for a parliamentary seat. his coming from Tamil Nadu, I came to understand that in a particular seat nearly

[Shr. G. Swaminathan]

Rs. 66 lakhs have been spent by a candidate. Perhaps, more also could have been spent by some other candidae. But this is what has come to my very intimate knowledge because I was working in an adjacent constituency. It has been said that this amount, phenomenal amount has been spent.

Hon, Prime Minister is now saying. and today morning we have seen in the Press that the new Prime Minister speaking of curbing black money. With this kind of expenditure for the tions, what people generally think about very respected Member, Shri Kulkarni, politicians has also been told by this morning today. People have been saying that politicians are corrupt that parties are corrupt simply because. they say, even though somebody is corrupt and somebody is being accused in the Government of being corrupt, people generally in know of thing, say that no politician can be honest because in a parliamentary election, with so many seats about 540 seats, even faking about Rs. 10 lakhs per seat, you have to spend crores of rupees, So also in the Assembly elections you have to spend so many crores of rupees. Any party in the Government has to make money that it can finance its own political candidates. This is what is being talked everywhere by knowledgeable people and anybody who is reading newspapers.

In this kind of a situation. Sir. have to do something to curb black money in the elections. We should have funding of elections by the Government. There should be auditing of party Party accounts are now completely going free. Nobody is auditing party accounts, Party accounts have become something like, overseas accounts in a Swiss bank. Nobody can go near anybody who comes up in the hierarchy of - a particular party and handles funds worth grores of rupees. This is the situation we are placed in. I wish to tell the Government that if they are really serious to curb the black money, the first thing that they should do is that they should take up the electoral reforms very quickly. I may advise that 'electoral reforms should be brought before the Assembly elections in February, March because we are going to have Assembly elections of many important States in the North. If we are going to leave those elections, most probably elections will come only later. I would strongly advise on this particular point to curb the black money and see that honestly politics should be played in the country.

The second point that I may raise garding the electoral reforms is that there are so many candidates who are not inte-Uninterested candidates rested really. are contesing elections. In a particular constituency I found that there were 65 candidates who were not intentional in seeking election, but for various reasons they were contesting. In a particular city in Tamil Nadu, it had been countermanded because one particular individual who was an independent candidate expired. Is also wish the Government to take up this question. If there is independent and non-serious candidate and if he expires in a constituency where there are 60 or 65 candidates and many them old, the whole election should not get counterminded for no fault of political candidates: These two points I wish to stress as important as far election is concerned, because we meeting immediately after the elections.

The second point is on the Sri Lankan issue. This issue had been talked about yesterday and I read in the newspapers—I was not here yesterday—that there was a clash between my hon, frieud, Mr. Narayanasamy of the Congress and Mr. Gopalsamy of the DMK, Both are very agile on the Sri Lankan issue and a clash between the two was very natural. (Interruptions) I understand a lot of emotion was there in the House when the Sri Lankan issue was raised.

· I do not want to touch upon the issue now. I know the Prime Minister has said that he will settle the issue. The main point on which all of us are concerned is that the IPKF should be with drawn as quickly as possible. The Tamil

269

Nadu Chief Minister is now talking with the LTTE. I think he should talk with other people as promised by the Prime Minister. In this connection I would say that the previous Prime Minister to call all the parties of Tamil Nadu and have a m eting with all the party leaders and apprise them on what is going in Sri' Lanka. I am sorry to say the present Prime Minister has not found Many important things are going on in India amidst the Officers and I also hear the hon. Chief Minister is talking to the LTTE and he is going to talk Others. Members of Parliament and from leaders belonging to the parties Tamil Nadu have not been invited by the Prime Minister. -I hope he will invite us and apprise us on what is actually going on so that it may not be an affair which is conducted only by the Minister's Secretariat or the Officers the particular Ministry or by the Chief Minister of Tamil Nadu but other persons also will be informed about these things.

I would like to touch upon one more thing about the Sri Lankan issue are having a lot of refugees from Sri Lanka in Tamil Nadu. Not only that we are having many people of the Lankan origin. It is creating a fot problem for the Tamil community in the Tamil Nadu area I think. friend, Mr. Gopalsamy, will not dispute with me when I say that two important things are happening in Tamil Nadu because of the conflict and turbulent situation that is going on in Sri Lanka. You might have read in the papers, and I am personally aware, that lot of parcotic drugs are being traded in Tamil Nadu. It is not traded between the College students and elsewhere to important people alone, the trafficking is going on even in poor and slum areas. In slum areas in the Madras City. I understand there are hundreds and hundreds of people who are now getting into the drug problem because trafficking is being done by the people of the Sri Lankan origin and who have come over here and settled in Tamil Nadu. They come and go- as easily as possible It is very unfortunate that people from Sri Lanka

land up in Tamil Nadus in vedaranyam and in Ramahwaram as they like. They are foreign nationals. Maybe they are Tamils and our own people, but should be some proprity as to who can come and go I personally feel the Government of India does not have any information about the number the people who come and go from Lanka. - The other day it had been said that the that of an important party leader of a faction of the Tamil militants from Sri Lanka who came over here seized and eyen he went away. This is what is happening. In Muthupst, which is near my place five of the custom officers had been taken away by the militants of Sri Lanka. Their whereabouts were not known for a period of about seven days. They were taken from the Indian soil. It was said that they were taken to Sri Lanka. They were imprisored in Sri Lanka and thereafter they been brought after the intervention of the Chief Minister of Tamil Nadu and most probably by the hon. Prime Mirister's Secretariat If this is thing that is going to happen and if the Officers of the Government are to be hauled up and taken over as prisoners by the Sri Lankan nationals and are going to be taken to Sri Lanka and if the Government is not able to do anything, in the matter because of the problems that have been created in Tamil Nadu, I wish to inform you that problem is not only between the nation, and the artion, it is becoming a problem for the people of Tamil Nadu also. The situation is very nebelous and that there is no control over the situation. And nothing is being done and more than nebody knows what action you are going to take. What kind of policy or step are you going to take? It cannot go on indefinitely, Sir.

on the President's

Address

The third point I may like to is, , .

THE VICE-CHAIRMAN (SHRI GESH DESAI): That is the last point

SHRI G. SWAMINATHAN: Yes, Sir, the last point. A lot of things were said here about the Planning Commission, I

Shi U. Swaminsthan .

do not want to talk more about the Planning Commission what has already been said here. I do not want to talk about Mr, Ramakrishna Hegde or about the members of the Planning Commission.

That has been talked about by two hon, Members in this House

Sir, even since Mr. Hegde came and took over as Deputy Chairman of the Planning Commission, he has been saying that he will see to it that the Planning Commission is accorded a status under the Constitution, He says "it will have its own status under the Constitution". Now it is not a Constitutional body and he will make it into a body that have Constitutional status see to it that the Chief Ministers ο£ other States are made members of the Planning Commission. What actually he intends to do. Sir, is that he wanted to elevate the Planning Commission to a higher level or an important level or a Constitutional level. It was talked over even 30 years ago I do not want to dispute the matter. But my only grouse is now this matter of Planning Commission or planning from the top is being insisted at a time when other countries. from whom we have taken this lesson are thinking the other way about I want the Government to seriously think over the matter because it has been said that during the last, 40 years there improvement in this country, that poverty has not been eradicated that unemployment has been going up instead of coming down. - Now, Sir, it is being said that if we have proper planning, if we have centralised planning and if the Planning Commission is given . Constitutional status, then, most probably all the ills of the country will disappear. This: is the position which Mr. Hegde taken and I do not know whether policy of making the Planning Commission a Constitutional planning bady They want to have a contredised planning. At least planning is being gleen an important status in this country.

Sir, on 27,12,1989 the Hindu has published a very interesting article from which I may like to quote one or two He has been saying about a particular person. His name is Mr. Abel Aganbegyan. I am not able to pronounce it properly because it is a Russian He is one of Mr. Gorbachev's two top economic advisers. published two years ago a book called "The Challenge: Economics of Perestroika". Now he has published a book called "Moving the Mountain" He says: "They do not see the fruits perestroika because there are still queues for housing, shortages of food and consumes goods, the service sector is undeveloped and so use" Even objective economists, supporters of perestrolka agree that "when we look at housing, infant mertality rates, the development of the s-rvice industry the supply of consumer durables and a mainter of other indices, we have to admit that we trail behind, somewher among the fast of the top 50 countries,"

Sir, the most important point he says is "in tackling these mountainous problems Perestroika's planners knew that they had to demolish central control of the economy." I want this to be underlined. "Again and again throughout the book he condemns the system of central planning where every decision is mada by bureaucrats "in secret and themselves. This system, he says, means that customers and their needs or wishes do not matter, prices de not matter, costs and profits are unimportant. All matters is meeting quantity production targets."

Finally, he says, Sir "It has to be said that the process has turned out to be slower, more difficult and more painful than anticipated. It has been like moving a mountain with teaspoons."

That is what he is talking about central planning.

Coming to the various other countries, Sir, mostly in China USSR and other communist countries about whom we are going to discuss I think; shortly about

Romania where we had a Marxist dictator who had killed nearly 70,000 people and tried to escape with \$ 1 billing and who had all the family mountain landing important portfolios, he himself had been the Prince Minister the President, the party General secretary, his wife as the deputy hades of the party his son general commanded in chief of the army and all that. Sir, kindly give me two minutes

THE VICE CHAIRMAN (SHRT IA-GRSH DESA). No no Please conclude.

SHEET G. SWAMINATHAN: Then, I will first in one minute. What is happening in other countries like Poland where the milation rate is about 100 per cent; in Theotlevia, the inflation rate is 118 per com, in Ching the inflation rate is going up to the continue the employment 5.2 million and 20 people are -- unemployment same to pentral planning. Ultimately, I may say yesterday there was argument as to what is socialism. I would like to inform, according to dictionary, socialist organisations advocate community as a whole should own and control the means. of production, in Russia, Sir.

THE VICE CHARMAN (SHIP IA-GEST DESAI): Don't to into details. There is no time. You have already taken.

SHRI G SWAMINATHAN: Means of production are being changed. Property rights use being given to individually. Why ng to the other countries? Now, I very strongly advocate, what we have been following all these years have been rejected by other countries it would be wise for the new Government if they me really orying to plan otherwise, not to straightee, as its give the Planning if a County way is which to plan the whole country which is coming to naught. Regarding the Cauvery problem, our Chief Minister of Tamil Nate, Mr. Karunandhi and our previous Chief Minister, Mr. M. G Ramachandran have been advocating for a tribunul for Cauvery. This has been agitating the minds of the Tamilian cape. cially people like us who are coming from

the Cauvery delta. We have requested the then Government and today there has been a question for which an answer has been hat is mider consideration. It has been under consideration during the last twothree years and the present Government also egys, it is under consideration. Sic. the Chief Minister of Karnataka is saying that he is not for a tribunal and he wants discussion to go and our hon. Chief Minis. ter of Tuesd Photo is saying there is nothing wrong indisving a tribunal and discussion going on. I would strongly recommend to the present Government that they house take up this matter immediately and expeditionally and about have a tribunal for Caving water so that the aspirations of Tantil peddingipatially the people of Con.
very didn't are fulfilled.

on the President's

The Vice Chairman (Surf Mirro Irehadbulg) in the Chair

Street P M SURCLE (Uther Products): Vice Chairman, She this year's Producted Address that been the shortest Address during the last ten years which I have been. It is the shortest Address and in just 20 minutes it was read out by the President and it was po short recause the new Government did not have to tell us much. It has only tried to indic the previous Government of Majfer Claudhi. But specifically it has not mentioned anything—what it is soing to do in future, wext year or pour after.

Well, we can appreciate the problem of the National Front and their allies because cash party had imped a separate manife and I do not know which merileste this Continuout is going to implement. The CPICM's who are supporting the National Front Covercoment had a different mentfesto, the citi had a different manifesto. the Telegis Detain had a different manifestes, Assam Gahasangram Parishad had a different manifeste and like that and because of the multiplicity of the manifestos of the ruling party I should say that they are not in position to specify what actually likey propose to do. They themselves do not know what to do. If they

Shri P. N. Sukul

do one thing, that may alieunte the Communist. If they do another thing; that may alienate the BJP. So we cauvery appreciate this situation. The President's Address generally enumerates the achievements of the last year and also gives an indication as to what the Government propose to do in the coming year. In this President's Address, there is no enum.cation of any achievement of the last year and as I said, even about the tuture, it has not given any specific indication as to what this Government is going to do and that way it has not been a very good Address. It has nothing to convey to the people of the nation. Mr. Dinesh Goswami, our present Law Minister, was sitting here. Last ytar, while speaking the President's Address in Lok

Sabha, he said, "it is a fictional 3. 10 p.m work which the nation is not go-

, ing to take seriously. reminded of his words because I too find this Address fictional work which the nation is not going to take seriously. I am even the parties which are supporting the Government are not going to take it seriously. This Government came into power on the one hand because some Cong. resemen played treachery with their own party, with their own leader, and on the other, because so many parties played treachery with their own principles, with their own ideologies. And ideologies which are polls apart are today to be found there behind the Government, both the rightist ideologies and the leftist ideologies. Such a Government is of course, not going to last very long and I am confident that its fall is imminent (Interruption). If you can compromise with your own principles, your own ideologies, then, of course, you can continue. But, for how long can you play that hoax? In the very constituency from where V.P. Singh has been returned to Parliament their party has written slogans on the walls of the city and villages calling Rajiv Gandhi 'chor hai: Bofors ka yer hai voh hai'. They openly said it. And after coming into power, they say that they will look into it and law will take its own course and those who are ultimately found guilty will be punished

It means you were not yourselves sure who took the commission and still you created a situation, ugly situation. It was a lie. (Interruption).

on the President's

Address

SHRI K. G. MAHESHWRAPPA- (Karnataka): If you know who took the commission, you please reveal it.

SHRI P. N. SUKUL: No. You do not know who took the commission.

SHRI K. G. MAHESHWARAPPA: You should be knowing. (Interruptions).

THE VICE-CHAIRMAN (SHRI MIRZA IRSHAD RAIG): We are discussing Bofors. Don't worry.

SHRI P. N. SUKUL: If the Government really wanted that the law should take its own course, why the second chargesheet was withdrawn from the court in the case of the indira Gandhi assassination case? The law should have taken its own course and those who were to be found guilty should have been punished.

SARDAR JAGJIT SINGH AURORA (Punjab): You withdrew it.

SHRI P. N. SUKUL: We withdrew it after the election results were out.

SARDAR JAGJIT SINGH AURORA: Your Government withdrew it.

SHRI P. N. SUKUL: After the election results were out

SARDAR JAGJIT SINGH AURORA: You should have left it to this Government.

SHRI P. N. SUKUL: And again, as Mr. Swamy was mentioning, the Government is considering whether the Kuldeep Singh Commission should be withdrawn against Hegde or not. Yesterday, there was a news item in a newspaper that the Government is seriously considering... (Interruptions) It has been extended. But yesterday it was in the newspaper that the Government had referred it to the Attorney-General for his views. And like this, law does not take its own course

Motion of thanks

As I was saying, there have been many many achievements of the Rajiv Gandhi Government and this Govern-" menf did not have anything to mention in the President's Address. During the last four years, the industrial growth exceeded eight per cent per annum and in the last six months of this year, it has been 9.5 per cent and yet, the new Government has not mentioned it, has not admitted it. In one year, in 1987-88, exports were up by 26.4 per cent which was not mentioned. Rajiv Gardhi's Government . launched a frontal attack, assault, or poverty in so many ways and those povery alleviation programmes were not mentioned in the Presidential Address. The IRDP slone reached 25 people half of' whom million Scheduled castes and Scheduled Tribes. It has not been mentioned. Then there is the million-wells scheme launched by that Government. The NREP target was completed under the Indira Awas Yojana. All these achievements have not been tioned. And, Sir, last year, that is, in 1988-89, the GDP growth was nine -. per cent and some experts said that it was 11 per cent in real terms. But that has not been mentioned But a very chaotic picture has been painted that the coffers are empty and it is like this and that. So, if the Government is going to run on lies and nothing but lies, this nation is going to be disenchanted very soon with this Government. I expect that some of the parties who are there with them like the Communist Partiès, at least they will give proper directions to this Government to take up certain programmes for the general good of the people of this country. I do not find in the President's Address what the Government is going to do for the benefit of the working people the working class, and what benefits they are going to give them. There is no mention of that. There is no mention of a national wage policy. There is no mention as to whether they are going to formulate a national wage policy or a national formula on Dearness Allowance or bonus to all. Noth-

on the President's

Address.

In para 4 of the Address it has been said that the "Government will work to restore the dignity of the nation of the individual." As if the and dignity of the nation has eroded and they are going to restore it! How can . a Government led by a man, who associated himself with Mr. Herschman, an old CIA agent, how can stooge of America, restore the dignity of this country. During the last fewdays, there has been a talk of programmes and so many things. So, a minority Government, as it calls itself, supported by a majority, cannot restore the diginity of the country or of the individual. You see the Congress(I) is the single largest part in the Lok Sabha and here in the Rajya Sabha it has a two-thirds majority.

SHRI V. GOPALSAMY: Yet you lost the Panchayati Raj Bill here!

SHRI P. N. SUKUL: Because you people played treachery on the people of the country. Mr. Rajiv Gandhi wanted sincerely and earnestly that the powers should percolate to the people at the grass-roots level.

SHRI Y. GOPALSAMY: wanted to bypass the States.

SHRI P. N. SUKUL: Therefore, in the Rajya Sabha, because of your misdoings, the Bill could not be passed.

Then, in para 9, the Address says:

"The Government seeks the support of the people in its unrelenting efforts to promote national unity and integrity."

Again, they are talking of national unity and integrity. Nowhere has it been said as to how the Government is going to deal with terrorists, secessionists, and what they are going to do about the Punjab problem. But they are going to work for national

[Shri P. N. Sukul]

once again I ask them, Mr. Vice-Chairman, Sir, how a *can restore the dignity. (Interruptions)...

SHRI ARANGH. SREEDHARAN:
Mr. Vice-Chairman, Sir, he is making
a very serious statement. He says
about the Prime Minister of the coun'try that he is a * . (Interruptions) ...
This should not go on record,
A Member is saying this about the
Prime Minister of the country and
it is a disgrace to this country and
it should not be allowed to go on
record. A Member of Parliament is
saying that the Prime Minister is a
'* (Interruptions)...

SHRI V. GOPALSAMY: Sir, it should not go on record. (Interruptions)

SHRI P. N. SUKUL: Mr. Vice-Chairman, Sir, in para 12, they have mentioned about the right to information. (Interruptions)...

SHEL ARANGIL SREEDHARAN: Mr. Vice-Chairman, Sir, he is calling the Prime Minister of India as a** It should not go on record. Kindly give your ruling...(Interruptions)...

DR. (SHRIMATI) SAROJINI.
MAHISHI (Karnataka): Sir, this should not go on record. To call anybody as the * is wrong.

This should not go on record... (Interruptions)...It is wrong to call any one** This should not go on record. (Interruptions)

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG); Please sit down.

SOME HON. MEMBERS. This stoned not go on record. (Interruptions)

SERI V. HOPALBAMT: It is unfair.

श्री ब्रह्म विद्वारि वाजपेती : उप-सभीध्यक्ष जी, श्रमर बहुस में ऐसे एउदों का प्रयोग किया जायेगा तो ये शब्द केवल एक तरफ से श्रयोग में नहीं लाये जायेंगे,

उन तथाध्यक (श्री मीजा इंगीवनेग) ये लोग जब यहां बैठते थे तो क्या करते थे ?

्र ठाकुर अवस्थात्य हिंहू (मध्य प्रदेश) : इस दक्त नहीं लगता था कि इन गब्दों का प्रयोग उचित दहीं।

SHRIMATI JAYANTHHI NATA-RAJAN: It is not unperliamentary. What is wrong in what he said? (Interruptions)

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): I am on my legs. Please sit down.

भी जारण विहारी क जेवा । जी को विठाइये।

उपनमाञ्चल (वी यीज़ इशिव्येत) : स्कूल की आप जरा बैठ जाइये (व्यवधान) सार्वर प्लीज : (व्यवधान) जगतपाल मिह जी बैठ बाइये।

सदन की परम्पराओं से आप अच्छी तरह वाकिफ हैं। दोनों तरफ के सदस्यों से मेंद्रा धन्द्रोध है कि उन्हें कोई ऐसी कात सबन में नहीं कहनी बाहिए जिससे सदम की गरिमा को नुकसान पहुंचे, क्षांति पहुंचे। इसके बारे में नियम हुमारे सामने मौजूद हैं। इसलिए जब की मैंबरान बोलें वे इस बात का ख्याल रखें कि उनकी किसी बात से सदन की गरिमा और कन्वेंग्रंस को कोई बुक्कान न पहुंचे, ऐसी कोई बात म की जांग्र।

डा० [(बीयही) सरोजिनी महिबी। इस साइड में भीर उस साइड में बीनो गलत है।

ज्यसभाव्यस (जी नीर्जा दर्शास्त्रेग) : वहीं में मह रहा हूं। सुनुस जी मा 77 अस्म करिये।

^{*}Not recorded.

SHRI P. N. SUKUL: One has to call a spade a spade. Mr. Vice Chairman, Sir, I will take one minute more.

They talk of right of information. And although our Members wanted the details of the abduction of Milas Rubiya but these details have not been bridgets. What right of information can they ensure? They are talking of right of work. Can then size unemployment allowance to everyone in the country who is memberable to the out that they want to they of the nation. They cannot safe any of their promises. That is why say the nation is not going to take it seriously.

SARDAR JAGJIT SINGH AUROBA:
Mr. Vice-Chairman, Sir. I welcome the.
President's Address, and fully supplied
it. We tervently wished for a change
and are so happy that it has comeabout The new Government's actions
and intentions: augus well for the
country and its people. A Government
which sould not dive justice to the
viction of federates. 1994 billions
which and little respect the human
rights and which lacked basic political inequality had to go and we are
tilly happy to see that we are rid of

Owing to the limited time allotted to the I shall concentrate on Paragraph to the Address and deal nells the Penglib situation at some length. For Punjable it has been a deliverance from the ordersnive, dictatorial unions and closest rule of nearly inter years. He manufact that in spite of one of cong. The segment trick and manufacture that Congress numbered a humilidating defect in the State.

The Punjab problem has defled solution so far because the previous Government was never sincers or serious about it. Moreover, it tried to salve it by brute force and their terror. This has made it more brirger.

able. On top of it, the last Governor has deliberately left it in shambles. Apart from the humiliating defeat that the Congress has suffered at the hends of Punjabis, they have given a positive verdict in favour of Akali Del (Mann Group). Akali Dai (Menn Group has won six seats by landside sictories and the three canditakes it supported have also won land slide victories. This verdict of the voters should not be misread or mis-construed. It is being said that it was because of the fear complex that people were made to vote for the Mann Group I would like to read a paragraph from the Tribune, which is published from Chandigarh, dated November 29. The paper says:

- 'It will be wrong and even denerrous to conclude that fear was the key to the election result. The high percentage of polling and the orderliness visible on polling day testify to the character of tear After all a bight woter turnout samet. of any stretch of the imagination, go with an atmosphere of panie. incidentally, the UAD (Mann) candidates and also those supported by it campaigned on the slogan of-Hindu-Sikh unity. There can be no ether reason which can explain the over three-lakh and over four-lakh margine of victory for Mrs. Bimal Khaisa and Mr. S. S. Mann."

I would therefore like to say that this is the verdict of the voters and it should not be misread and misconstitute. Let us be realists and accept that this is a sympathy vote and a vote for the younger people of shoulder responsibility and leadership. This also shows that the people were rather disappointed with the older leaders.

The elected members of the Missan Group have sworn their fidelity to the integrity of the country. Why should we doubt them? I plead humbly that faith begets faith. Let us build on thempte's verdict and do not helitate.

[Sardar Jagjit Singh Aurora]

Three years of president's rule has worsened the only complicated and situation Prevarication will create doubts in their minds that you do not trust them or you are not sincere about solving or should I say salvaing the situation. I think if we are to solve this problem, we have to accept that Mann Group should be encouraged and should be fully trusted. As know, that Mann group has stated that they are not for Khalistan. And, therefore, I feel that it is the only group that can bring the young people into the mainstream. Support this group as voters have supported it. Do not negate their vote.

I do appreciate and understand the apprehension of the people about the continuing killings and other threats. For this, we need to analyse the presen4 structure of violance and surcharged emotional atmosphere. There are four types of terrorists involved in Punjab today. The first group is those whom you can call Khalistanis, who have been embittered to such an extent that they believe that the . Sikhs can only survive and flourish if Funjáb ceases to be a part of India. These are very few and many can be persuaded to change once the conditions change in the State. Then there is the second group, and they are professional smugglers, dacoit, gunrunners and drug traffickers. fishing in troubled waters, and there are also people who are being manipulated from across the border. These have to be dealt with severely under the law of the land. There is a third group of unemployed vouth, specially coming from weaker sections of the community from the villages who find that there is no job but they can make a quick buck by anti-social and illegal activities. These can also be reformed. Lastly, and possibly the most dangerous group today is the specially raised vigilante squads of the police for killing terrorists, who more often than not indulge in extortion of . money and killing of innocent people

in fake encounters. In these, you can also add some segments of the police who have been given care bdanche and have indulged in all types of neuarious activities to enrich themselves or to satisfy their sadistic instructs (Time bell rings) I will take just two more minutes.

on the President's

Address

No emerging leadership can eradicate this violence in a short time without being in power. My request, therefore, is, do not stall the democratic processes. Hold, the election to the State Assembly as soon as you can, if not simultaneously, then in a fortnight or so later to ensure adequate security arrangements. Be courageous and give the youngsters a chance to come into the mainstream.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Please conclude now.

SARDAR JÄGJIT SINGH AURORA: I am finishing.

And to create conditions conducive to holding of elections, accept some of the demands which have been voiced by practically all sections of the Sikh leadership, that is moderates and extremists. They are: together with the Fifty-Ninth Amendment, withdraw all black laws; dismantle the state oppressive apparatus at least by transferring some of the officials who have been with the last Governor; associated gradually, by stages, withdraw CRP and BSF back to the barracks. After election, you may be able to thin them out of Punjab by stages. (Time Bell ungs) Eventually, a general amnesty · should be declared. But this may be done by the State Government when it is elected and formed after the elections. This should not prevent the release of such innocent people who have been incarcerated at the whims and fancies of some police authorities.

Before concluding, I would like to strike a note of warning and this is very important. Do not ignore the threat of active intervention by Pakistan in the Jammu and Kashmir affair. The Pakistan Army is smarting under the decisive defeat it suffered in Bangladesh at the hands of the Indian Army in 1971. The political situation in Jammu and Kashmir is fraught with greater danger than that in Punjab. You have an opportunity now to improve the situation in Punjab and do not besitate. A firm base in Punjab—I would like to underline this—makes our strategic position visa-vis Pakistan's threat in Jammu and Kashmir and in Punjab unassailable.

I end by wholeheartedly supporting the Motion of Thanks on the President's Address and wish the National Front Government the best of luck in its endeavours to infuse a new spirit in the country, of genuine reconciliation and mutual faith and trust. Thank you

श्री धतुरानन मिश्र : उपसभाध्येक्ष महोदया, हम श्रापके भाषण के लिए बहुत शुक्रगुजार हैं, लेकिन मान साहक ने कहा है कि हम बड़ा-बड़ा कृपाण लेकर हाऊस में श्रायेंगे श्रीर कोई कहता है कि हम विशूंज लेकर श्रावेंगे श्रीर कोई कहता है कि हम विशूंज लेकर श्रावेंगे श्रीर कोई कहता है कि धनुष जेकर श्रावेंगे, तो हम यह पूछवा चाहते हैं ...

ा श्री जगेश देलाई : वह तो श्रपकोें सोचना है ।

्र श्री चतुरानंत मिश्र : यह बाबलम तो सुद्ध का है।

श्री सुरेन्द्रजीत तिह अत्रहतुर्वे लिया: ८ वह हुम लोगों ने अली नहीं किया।

श्री चतुरानन मिश्रः एसीऊ तो किसी ने नहीं किया है। कहुने तो वीजिए। तो हम कह रहे हैं कि जरा इस पर भी साफ कर दें जनरल - साहब कि हम छोटा-मोटा कृपाण लेकर श्रायें, तो ठीक है, लेकिन वड़ा लेकर श्रायें तो कहीं कल गया, तो क्या होगा।

SARDAR JÁGJIT SINGH AURORA: I was talking about the general situation. I was not talking about the individuals who are laying down preconditions which, to my mind, are very minor and which should not really detract from the main course of action. (Interruptions)...

SHRI CHATURANAN MISHRA: When all minor weapons come in, they become major weapons. (Interruptions)

THE VICE—CHAIRMAN (SHRI MIRZA IRSHADBAIG): I would like to infrom hon. Members that earlier, Mr. Sukul used the word. *. I find that this word is unparliamentary. It will not go on record. Shri Rameshwar Thakur.

SHRI RAMESHWAR THAKUR (Bihar): Mr. Vice-Chairman, Sir, the Address by the hon. President of India to both Houses of Parliment on the 20th December, 1989, deals with economic aspects in paragaph 21.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Mr. Thakur, please conclude within ten minutes.

SHRI RAMESHWAR THAKUR:
But I regret to say that the various aspect have been touched upon in general terms and is full of platitudes. The earlier Addresses used to contain more specifically the Government's policies and programmes and the details thereof. But this Address lacks clarity, direction and there is no specific plan of action in regard to the Government's policies.

I have heard with rapt attention my friend, Mr. Yashwant Sinha, and other Members from the treasury benches. They have been good enough to mention that nothing has been achieved during the last 42 years, that the economy is in shambles, that long-term damage has been done and so on. In this connection, I would like to say that we should make an objective assesament of the achievements made and should not be biased on that score. Through Plan after Plan, and more particularly during the last five years. there has been a tremendous progress aliround so far as the economic front · is concerned. The economic growth has been of the order of 5 per cent in the Sixth and Seventh Five-year Plans

[Shri Rameshwar Thakur]

Motion of thanks

against 1 to 2 per cent between 1901 and 1947. There is a record agricultural production of 172 million tonnes. The . industrial growth is 8.6 per cent. In the case exports, it is more than 50 per cent in the last two years, cumulative. Similarly, in other areas we achieved massive success. We should take into consideration the growth rate right from the First Plan. The growth rate envisaged in the First Plan was 3.6 per cent, in the Second Plan 4.0 per cent, in the Third Plan 2.2 per cent, in the Fourth Plan 3.4 per cent, in the Fitth Plan and Sixth Plan 1.2 per cent and in the Seventh Plan we expected the growth rate of 5.5 per cent.

In the various sectors we find there has been a tremendous achievement during the Seventh Plan. The Plan outley for agriculture was Rs. 4007 crores. It has reached to actual Rs. 5049 crores and percentage wise it is 126 per cent. Similarly, the percentage for rural development would be 166, for irrigation 107, for energy 132 for industry 137, for transport 143, for communications 184 and for environment 128 per cent.

श्री सुरेख जीत सिंह श्राहलुवालियाः उपसभाव्यक्ष महोदय, इतने श्रहम मुहे पर यह श्रांकड़े दिए जा रहे हैं, न तो श्रांपक कोई मंत्री महोदय नोट कर रहें और न ही श्रांपका भी ध्यान रहता है जार न ही श्रांपका भी ध्यान रहता है कम से कम यह दिजनिस का काम जो है यह श्रंपर बैठकर भी कर सकते हैं

SHRI DIPEN CHOSH: Mr. Maran, is berg.

SHRI JAGESH DESAI: You are wrong. See whether notes are being taken.

THE VICE-CHAIRMAN (SHAI MIRZA IRSHADBAIG): Mr. Maran is here and he is listening to all your specifies.

not taking notes.

SHRI DIPEN (2HOSH: Is it obligatory on the part of the Minister to take down notes?

n the President's

Address

SHRI JAGESH DEASI; Do not defend like this.

Signi Differ GHOSH: you cannot dictate to the Minister to take down notes, you can demand the Minister's presence, but not taking down notes by him.

SHRI RAMESHWAR THAKUR: The percentage for general economic services would be 160, for social services 112, for General services 261. The remarkable thing to note is that in place of a total outlay of Rs. 95,534 crores, we are going to spend Rs. 1,30, 379 crores which will be 136 per cent. This is the achievement we have got and then to say that there has been no achievement is yery very uniortunate. Secondly, it has also been said: that nothing has been achieved from the First plan to the Seventh plan. I will give bare minimum data for the information of the House. This is the increase from First plan to the Seventh plan. Food production increased by 3.5 times, roal by 5.5 times, import by 11.0 times, cement by 14 times, export by 33 times, import, by 43 times. electricity by 42 times, fertiliser consumption since 1955-56 by 141 times, crude oil production by 1464 times. This is the increase from First plan to the Seventh plan. And in spite of that if our Members say that nothing has been done, nothing has been done, nothing has been achieved, been achieved, it is the most unfortunate and unrealistic statement. Such statement should not be made by hon. respectable colleagues of mine.

Then I would like to mention that this is the achievement not only of the plan, not only of the Government but of the millions and millions of our farmers, aritims, workers, scientists, engineers professionals and others who have contributed to the growth. It is not a national approach when you undermine the efforts of those people who have contributed to the development of the nation.

In this connection, I would like to mention that not only this growth has been there, but revenue has also increased. The total revenue of the centre and the State Government during the last five years is given below. In 1985—86, 43,267; 1986—87 49,540; 1987-88, it went up to 56,976; in 1988-89, 65,443 and in 1989—90 it is expected to be 76,041. There has been such a massive increase in the revenue income. How can it be ignored to say that nothing has been achieved?

Motion of thanks

Similarly, in other areas, we have achieved success and development. Even on deficit financing, I would like to say briefly that it has been mentioned that Rs. 14,000 crores was expected to be our deficit, but the deficit is likely to be according to the latest report of the Reserve Bank of India, Rs. 33.110 crores. But we must take into consideration the total expenditure. The total expenditure in the plan is of the order of Rs. 3,58,080 crores, mawhich the deficit will be Rs. 33,110 crores, which means only 9.2%. Now 9.2% by any international economic or expert standards is a manageable figure. Therefore, the deficit which is said to be very high; is not a fair proposition

Similary, in other areas also, achievement has been very very laudable. From what records are they saying that nothing has been achieved. If we see the latest Reserve Bank of India report (1988—89) or the mid term plan Appraisal of the planning commission, or other reports of the financial institutions like IDBI, or of the Asian Development Bank or World Bank, or an independent body like, the Institute for Economic Growth, we will find that the achievement has been there.

. Therefore, I would urge my friends opposite that they should not undermine the achievements. There is scope for further improvement, no doubt, and we should try to achieve more during the Eighth plan or which we should make all efforts. 727 RS-10, _ ומף דייברוֹכֹריין ר

Since the time is short, I would only like to seek some clarifications from the hon. Minister. Many of these paragraphs are very short and nothing has been clarified. So the first clarification I would like to have is whether the Government believes in planned and if so, whether economy, Eighth Plan will commence on schedule, i.e. on 1st April, 1990 and there will be no delay or a rolling plan.

Two, whether the growth rate envisaged for the Eight plan, i.e. a minimum of 6% of the plan outlay of over Rs. 8 lakh croves would be mainained and will no be slashed down.

Three, whether the Government believes in a mixed economy.

Four, whether apart from small and cottage industries, the Government will give full consideration and support to the medium and large industries 9,1 . : ar - - 1 7 , , t t tt 1

Five, whether the Government will recognise, protect and enhance the commanding position of the public sector and shall not weaken that position in any manner.

Six, whether the investment in the public sector undertakings in the coming years will be maintained in the Eighth plan and will not be less than that reached in the Seventh plan.

Seven, whether the Government will continue to implement, without or with modifications, the plans and schemes for poverty removal and employment generation like the 20-point programme, Jawahar Rozgar Yojana other existing schemes and will provide adequate funds for these during the coming years.

"Eight, whether the on-going schemes and projects of the Central Government and those initiated by State Governments would continue to be included in the Eighth plan.

Nine, what steps the Government proposes to take to effectively bring the people below the poverty line to

[Shri Rameshwar Thakur]

arould 5% during the Eighth plan and Ninith plan, which has been brought down from 51 in 1978-79 to below 31% during 1989 and what specific steps is the Government planning to take in relation to debt relief on loans below Rs. 10,000? I would like to know whether the Government's intention is to write off the said debts in full and that the banks and other financial institutions would be reimbursed for the advances made by them as part of their normal lending business so that they do not become sick or red, whether in the process of decentralisation and providing an important role to the cottage, village and small and consumer durable industries, the cottage and village industries founded by the father of the Nation, Mahatma Clanchi, would continue to (receive the place of pride and that substantial funds would be provided for the same.

Lastly, I want to know whether in the process of giving priority and a dominating role to the cottage and small-scale industries, the role of science and technology, latest technology in industry will not be diluted.

Thank you very much.

THE VICE-CHAIRMAN (SERI MIRZA IRSHADBAIG): Prof. Limb-manna.

SHRI M. M. JACOB (Kerala): I think there are lot of people from this side. I am not objecting to Prof. Lakshmanna speaking now. He is a very good friend of mine. I am pointing out the convention. Only after finishing the first round of speakers, are the second round of speakers called to speak. Now I find that you have gone to the second-round speakers of the Telugu Desam. You may call some more speakers from here, and then you can give Prof. Lakshmanna a chance to speak. Since you have called him now, I have no objection, I cannot object to his speaking.

PROF C. LAKSHMANNA (Andhra Pradesh): Mr. Vice Chairman, Sir...

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Please try to conclude your speech within five minutes.

PROF. C. LARSHMANNA: I shall try to be so brief as possible.

In the first instance I would like to refer to the Presidential Address in four parts. The first is with regard to the commitment of the new Government. The second in with regard to the political, economic and social aspects about the programme of action that has to be initiated by the new Government which has come into existence.

In this connection, Sit, the President has paid tribules to the materity of the ladden electorate because they stood for change. Sir, in this connection, I would like to draw the attention of the entire House including the Opposition parties that the National Front as a party was committed to it even in its manifesto—it was the first to issue the manifesto—and the wordings were such that what has subsequently come about is only reinforcing what has been stated in the manifesto. The manifesto has stated:

"Burdened by the price rise, hurt by violence, fractured by communalism and ashamed by corruption at the top, the nation longs for relief. At last the hour of change has struck."

Sir, the hour of change did strike. Therefore, today we have got the Government which is a new Government and which is standing for change.

Sir, having stated this, I would like to go to the second aspect. What did the President say? The President said very clearly, and that has to be noted carefully:

"In this Address I am confining myself to the broad issues that the Government propose to tackle."

Then he goes on to state what are those problems. Therefore, Sir, this was an Address for the Government which is starting and for the year, jefflaps, 1990-94—was have to treat it that way—or for the gears to come, the next five years. It that is the case, the Presidential Andress does mention what the immediate tasks are that are before the Government and before the people to be tackled. In that process, if they only confine to that I see no reason that the Opposition here about something mer having been mentioned.

Sir, before I come to the political and social aspects where the healing touch has to be given, I will come to the economic aspects first.

Sir, Shri Chavan is a very elderly person, a mature person, person with great administrative and political experience, and he had been the Finance Minister. If somebody says that the coffers are empty, he took it literally. He started asking, "Can the coffers be empty?" Who says? whole thing has to be taken euphemistically. Sir, I would only like to point out that about 30 economists met in the month of August. They are not necessarily economists of the National Front. There may be a few among those who are now supporting the National Front. They said the Indian economy is facing a serious, crisis. "The manifestations are the burgeoning external debt estimated at more than one lake crores of rupees. The fiscal crisis reflected in the mounting excess of the Government expenditure over its income financed by queficit financing and internal borrowing, a phenomenal growth in consumption, that aggravates the social divide and leaves labour and equipment unutilised in many sectors. A return to a serious strains in an already inadequate public distribution system as a result of the inability of the Government to proceed adequate stocks and, finally, a sharp increase in unemployment." This is the verdict given by 36 to 46 atomomists who assembled in the month of August to review the economic situation.

SHRI ANAND ASHARMA: Which paper are you reading?

PROF. C. LAKSHMANNA: 1 am reading The People's Front.

AN HON MEMBER: Not the National Front?

PROF. C. CARSHMANNA: I don't

SHRI ANAND SHARMA; Who are the economists? Whose pager in this? This is very important, When the contents of what he is reading are going on regordalet; he House know who are the companiets and to which political party this paper belongs. It is a propaganda paper.

PROF. C. L'ARSHMANNA: I don't mind reading out the names provided the Vice-Chairman does not count this time against mine. I am prepared to read out. Prof. H. K. Paranipe, K. S. Krishnaswamy, Balwant Reddy, Krishna Raj, Deepak Nair, Pushpa Patnaik, B. S. Barua, Atul Sharma, Nirmai Chandra, Krishna Bhardwai, Ashim Das Gupta...

THE VICE-CHAIRMAN (SHRI MIRZA TESHADBAIC): Prof. he is asking the name of that paper.

PROF. C. LAKSHMANNA: I said it is People's Front.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG); That is all right

PROF. C. LAKSHMANNA: I am not worried to which party it belongs. I am here to make a statement given by thirty, odd in great economist of the country whose names have been illustrious in the field of economics. Nothing more.

SHRI ANAND SHARMA: Will he explain the people's against his supremo, Mr. Rama Rao?

. PROF. C. LAKSHMANNA: If it had been Andhra Pradesh Assembly and if I was a member there, I would have been dutybound to explain. In the Parliament I am talking...

VICE-CHAIRMAN (SHRI THE MIRZA IRSHADBAIG): Don't bother about that, your time is being taken up. Already it is seven minutes now.

PROF. C. LAKSHMANNA: -I can understand your heart burn, but that will not solve the problem.

. The second thing is about the Economic Advisory Council. Again you will ask who they are? You know the names. I would quote only two pertinent things. "Yet the pattern of growth, methods of financing employed both internal as well as external have been such that at the end of the decade it would appear that this strategy of growth pursued especially over the last five years needs some crucial modifications, if growth with self-reliance and equity remains the central focus of the Government policies."

Again I would quote the Economic Advisory Council.

"The Economic Advisoy Council had drawn attention to many of these problem areas in its earlier reports. The report on the current economic situation highlights the structural imbalances that underline current problems and tries to indicate priority areas for action for removing imbalances."

Therefore, I would only cite one more example.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Please conclude within one minute.

PROF. C. LAKSHMANNA: If you sáy, I will sit down with this. I think I have not done justice to the topic that I have taken up.

Address ... 17 VICE-CHAIRMAN (SHR1 THE MIRZA IRSHADAIG): We! have to look to the time also.

on the President's

PROF. C. LAKSHMANNA: The third point to which I would like to draw the attention of the former Finance Minister and respected Chavanji is this. The balance of payments position for the first six months is at Rs. 5,400 crores whereas for the corresponding period during the previous year it was Rs. 6,800 crores. That means there has been a fall Rs. 1,400 crores. If this is not called of empty coffers, euphemistically speaking, what else is

Sir, the same report has also shown our foreign exchange balances falling down to as much as Rs. 5,505 crores. If this is not moving towards empty coffers, then, what else it is?

Finally, Sir, I will touch upon only two important points.

THE VICE-CHAIRMAN (SHRL IRSHADBAIG): Now MIRZÂ conclude.

PROF. C. LAKSHMANNA: giving suggestions for our own Government. For instance....

VICE-CHAIRMAN THE (SHRI MIRZA IRSHADBAIG): I am giving only one minute.

SHRI M. M. JACOB: He has already exceeded the time-limit from the Government side. The Minister for Parliamentary Affairs has assured that they will not take away our allotted time. What is this?

PROF. C. LAKSHMANNA: I want to impress upon the Government that we have not touched upon two important areas. You will agree with me. The population problem has been creating a lot of tension in the country. It has been offsetting the development which we are trying to achieve. Therefore, I would urge upon the Government to kindly look into this

297

which was

Thank you.

on the Preiedent's

population growth problem and come forward with measures to contain it. (Time bell rings) I am concluding, Sir. We have comitted ourselves to universal and primary education. 1 hope the new Government will move in this direction and try to bring about universalisation of education in real earnestness unlike what was at-

tempted by the previous Government

only a hazarous thing.

SHRI K. V. THANGKABALU; Mr. Vice-Chairman, Sir, in page; 290f the; President's Address it has been stated "The people have given a clear yerdict in favour of change." I am sorry to say that the present 3-Mational, Front Government gave this Address to the President to read it like that. National Front Government came into existence because of the magnanimity of my leader, the Congress President, Shri Rajiv Gandhi. He did not stake his claim to form the Government. (Interruptions) ... You don't understand the reality of the situation. The democratic values of this nation have been upheld by the Congress party from Panditji, Indiraji and Rajivji. The transfer of power took place in 1977 when Indiraji was the Prime Minister. I know about the constituents of the National Front Government. What is happening in the communist world? The people are struggling for the human right, and many people have been killed there. Here nothing of that sort is happening. The Congress leadership has given away the power very smoothly. Please do

SHRI DIPEN GHOSH: You are undermining the people.

not underestimate this.

SHRI K. V. THANGKABALU: We are giving maximum respect to the people. The people of India still voted for the Congress party and we are the single largest majority party in the country. If you see the percentage of votes polled, it is very clear. The people voted for the Congress party and its leader, Shri Rajiv Gandhi.

Address SHRI DIPEN GHOSH! In one way you are correct. See the dismal performance of Rajiv Gandhi in the last five years we registered an impressive growth. You can take and field and venify: The National Front Government chase to take effective steps to curb terrorismic The National Front Government, (TDP) was also there in the State of Andhra. Even today a number of MLAKere being kidnapped. The State Government headed by Shri NTT. Rame Rac encouraged these Navalites and that is may the Naxalites are doing it There has been no mention of these things in the Presidentie Address Sir, our partmis committed to helping the Weaker; sections of societies Our party is all for resenvation for the weaker sections of semety. Omni great leader, Shrimati Indira Gandhi had advocated reservation for the Scheduled Caste and the Scheduled Tribes: In Jnous manifesto, also, we have mentioned this thing very clearly, and our party, is one with the Government on this issue. But the National Front Government has not clarified its position in this respect. The other day, the hon. Minister, Shri Rem Vilas Paswan, did not clarify the position while replying to the debate. I would like that the Prime Minister as well as Shri Ram Vilas Paswam should clarify the stand of the National Front Government with regard to the reservation policy. Today a statement has been made by Shri Kanshi Ram wherein he has categorically stated that the National Front Government is responsible for the current anti-reservation campaign which is going on in the There is no reaction from the Government too that statement. The Government must come with a clear cut policy on reservation: Our party is committed to this issue. Your Deputy Prime Minister is saying something. Mr. Chandrashekhar graying another thing and Mr Ram Wilas Paswan is keepingin quite (Interpuptions); You have already spoken. Now: woun'ask the Prime Ministrical relaty. "

Sfr, they want to make everything open. They say Doordarshan and All

300

[Shri Dinen Ghosh]

India Radio would be given autonomy to ensure free flow of information. The Ken. Minister, Shri Murasoli Maran, is here. Shri V. Gopalsamy is also sitting here. I am very happy. The other day, on the eve of the second anniversary of Dr. M. G. Ramachandran, there was a procession which was organised both by the DMR. as well as the AIADMK people but only the DMK Chief Minister, Shri Karunanichii, was shown on the TV and not the AFADNEC leader Miss Jayalalitha and her group. They are partisan: I do not know what the Prime Minister is ssing to say on this 19646. Yesterday even own hon Minister for Information and Breadcasting, Shri P. Upendia admitted that he has not given instructions to any of the officials. To that, or leader shut Shivshanker said, "that means the Minister does not have control over thend, But the Non. Minister did not agree with that. We know they are deliberately propagating their own ideas. We have no objection to that. But they should not have mentioned about thee flew of information in the President's Address. (Interruptions)

Sir. our hon. Deputy Prime Minister. Shri Devi Lal made a statement in Madras that the three-language policy would be pursued by the National Front. Government. Murasoli Maran is also a Minister in Centre. He represents the D.M.K. party. This party is still saying in Tamil Nadu that they are committed to the two-language formula, I have no quarrel with them. But what I would like to know from the Government is what policy they, are goingto pursue in this respect. The National Front Government wants to pursue the three-language formula. That means they are going to forego the two-language fromula in Tamii Nadu. (Interruption) No, you are in the Ministry, You must clasify this fact. People want to knew about it. And this doublestandard will not

4 P.M. go, long, That is why; I am

saling you... (Interpretion).

SHRI V. GOPALSAMY: It is the double-standard of Mr. Rajiv Gandhi who went to Kayalpattinam, a Muslim area, to address in Hindi, in Tamil Nadu. This is the double-standard Mr Rajiv Gandhi practised. Because the area has Muslim population, he started in Hindi. They did not understand because they did not know Hindi. This is the double-standard practised. (Interruptions).

SHRI K. V. THANGKABALU: Mr. Gopalsamy, you may not know. I was with the than Prime Minister at that time! It is the people who asked him to speak in Thindi before he spoke. You do not know that. And I know about that. (Interruption)

SHEI V. NARAYANASAMY: Your Prime Minister and Deputy Prime Minister were taking oath in Hindl and you were keeping duet. You are compromising on your language policy because you are given a berth in the Ministry. That is your policy. You had been shouthn when our people spoke in Hindl. But when the Prime Minister took oath in Hindl you were keeping quite. (Interruptions).

SHRI K. V. THANGKABALU: Then, Sir, the National Front Government has announced in the Presidential Address that they are going to waive the loans taken by farmers, to the tune of Rs. 10,000 each farmer. (Interruption). It has announced waiver or relief. Now, the Congress Governments in Madhya Pradesh, Orissa, Bihar Rajasthan and other States have come forward and announced to waiver of loans to the tune of Rs. 15,000. But, in Tamil Nadu, agriculturists: organisation and political parties have demanded the immediate waiver of loans taken by small and medium farmers, weavers and small artisans. To our surprise, our State Government in Tamil Nadu, led by Mr. Karunanidhi has not come forward to appounce that like Kerala and West Bengal

What is their rest policy? They announce some policy and they are not implementing it whereas the Congress Government was implementing what it announced (Interruptions).

SHRI V. GOPALSAMY: After coming into power, we waived loans to the tune of Rs. 107 crores.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Please do not interrupt all the time. Let him conclude.

SHRI K. V. THANGKABALU: That is only interest. You are under confusion. Your leaders are under confusion. Yesterday, he was telling that he would waive ... (Interesptions).

THE VICE CHAIRMAN (SHRI RIRZA INSHIADEAIG); Please conclude now. Kindly don't interrupt him.

SHRIK. V. THANGKABALU: It is our policy. What is your policy? You have said you are going to give relief to farmers. Are you giving it in the States? It was cheap popularity. We are giving. But you are not giving (Interruptions)

SHRI S. B. CKAVAN (Maharashtra): Let me dinderstand what Mr. Copalisamy says: Kindly repeat it.

SHRI V. GOPALSAMY: While answering a question, you said, on the waiver of loans, waiving loans would not help. The Government was not committed to waiving loans because the Reserve Bank was objecting to it. That was the answer. (Interruptions).

SHRÌ K. V. THANGKABALU: Whatever it is, you have said in the maniftesto, but you are not implementing it.

Sir, my last point is with regard to Sri Lanka. After the National Front came to power, the situation in Sri Lanka is becoming worse and worse every day. Every day, hundreds of people are being chered, killed and randered. The magnitude of the innow

of the refugees is known well to every-body. Our friends, particularly Mr. Gopalsamy, know well about it. Now, today, this Government, according to me, has given a clean chit even to are lanks and the Stifindese army along with certain vested interests in that area, innocent Taintis are being killed. Of course, our Chief Minister has been assigned by the Prime Minister to discuss the problems of Tamils with the various groups. But, according to us, he has discussed it with only one group. It was the policy of Mr. Rajiv Gandhi which brought about the Industri Lanks Agreement . . (In-

on the President's

Address

SHRÎ V. GÖPALSAMY: To betcher the Tamile there.. (Michaelling).

SHRI K. V. THANGRABARU: We save the Tamils ... (Interruption)?...

SHRI V. GOPALSAMY: To futcher the Tamils by Sending our Army there ... (Interruptions)

SHRI K. V. THANGKABALU: You please sit down I am not Helding... (Interruptions)...

THE VICE-CHAIRMAN ISHRI MIRZA IRSHADBAIG): Please con clude now.

SHRI K. V. THANCKABALU: It is not correct. ... (Interruptions) ... Mr. Rerufflanddi, the Chief Minister of Tamil Nadu, after talking to the LTTE leadership, has said that now the bell is in the court of the Central Government. I to not know where the bell is now. Sir, repeated requests are coming from various organizations in Sri Lanka. We are not supporting this group or that group. We are for a settlement and for peace in that area. But that is a diestion mark today. Now, one group is attacking another group and in the process, innocent Tamils are being killed. (Interruptions).

SHRI V. GOPALSAMY: The previous Government, your Government, did all that to butcher the Tamtis... (Interruptions)

on the President's Address

SHRI K. V. THANGKABALU: No, not at all ... (Interruptions) ... I want to know from the Government whether they are going to call all the parties in that area for a discussion and then come to a settlement or they are going to have discussions only with one party and then come to a settlement, final settlement . (Interruptions)

SHRI V. GOPALSAMY: You do not know that the "Hindu" has already said that Mr. Varadaraja Perumal is coming for talks...(Interruptions)...

SHRIK. V. THANGKABALU: There is no surety. (Interruptions)... There is no surety. So far the Government has not come forward to issue a statement in this regard... (Interruptions) What the "Hindu" has reported is not correct.

SHRI V. GOPALSAMY: It has already reported that he is coming.

SHRI K. V. THANGKABALU: Is the "Hindu" the Bible? Is whatever comes in the "Hindu" to be believed? ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Mr. Gopalsamy, I am sorry to say that all the time you are interrupting all the Members. This is not a good practice. When your turn comes, you can speak... (Interruptions) . I am not allowing you. Please sit down now.

SHRI K. V. THANGKABALU: They do not know the correct position; they do not know it correctly.

THE VICE-CHAIRMAN (SHR1 MIRZA IRSHADBAIG): Please conclude now. We are very much short of time. Please conclude now.

SHRIK. V. THANGKABALU: There is an elected Government there led by Mr. Varadaraja Perumal. That Government is there now, whether it is right or wrong. It is an elected Government, approved by the Constitution of Sri Lanka and it is there. Whether you like it or not is a diffe.

rent matter. Not only an elected Governemnt is there, but also there are other democratic forces and they should also be considered for the discussion. There is another thing in Sri Lanka. The Sinhala Army is colonising in Tamil areas and this is a very serious matter. Mr. Gopalsamy is talking about many things. But he cannot talk about this... (Interruptions)

SHRI V. GOPALSAMY: We are against colonisation ... (Interruption)... We are against colonisation... (Interruptions)...

SHRI K. V. THANGKABALU: Then why are you supporting them?...(Interruptions)... You are supporting the Sri Lankan Government and they are killing innocent people there with the help of the Sri Lankan Government toay. Today, the situation in Sri Lanka is worsening and this should not continue. I want to know whether the Government is going to adopt any policy to bring peace in that Island or not. This is the main issue today. I want to know from the honourable Prime Minister and also the concerned Ministers...

SHRI V. GOPALSAMY: You cannot expect the short-sighted policy of the Rajiv Government from us. (Interruptions)...

SHRI M. M. JACOB: Mr. Vice-Chairman, Sir, Mr. Gopalsamy is not governed by any rule in this House? There is no rule pertaining to Mr. Gopalsamy in this House? . . (Interruptions)... He is not following any rule and he is continuously interrupting Members from this side and he is not allowing any Member from this side to speak. Is it the way democracy is to function? (Interruptions)...

SHRI V. GOPALSAMY: Why is he referring to my name every time? You ask him why he is referring to me every time...(Interruptions).

SHRI M. M. JACOB: Have you the monopoly to threaten everybody?...

(Interruptions)... Have you the monopoly to threaten everybody in this House?

SHRI V. GOPALSAMY: You should advise your colleagues first...(Interruptions)...

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Mr. Thangkabalu, please conclude now.

SHRI K. V. THANGKABALU: I am coming to my point now...(Interruptions)...

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Do not quarrel amongst yourselves ... (Interruptions)

SHRI M. M. JACOB: Has Mr. Gopalsamy the monopoly to threaten everybody? ... (Interruptions) ... They have also the right to speak here... (Interruptions) ... They have got a right to speak here... (Interruptions) ...

SHRI K. V. THANGKABALU: Whenever they spoke, I did not interrupt and I kept quiet...(Interruptions)

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Now, please conclude

SHRI K. V. THANGKABALU: Just in two minutes, Sir.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): No, in half-aminute.

SHRI K. V. THANGKABALU: Sir, I request the Government of India to come forward with a suitable solution and to help the Tamils in Sri Lanka to have a peaceful life in that area.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Thank you.

SHRI K. V. THANGKABALU: Unless and until peace is restored, the Government should not withdraw the IPKF. As long as the IPKF was there, the people were very happy. That was the mood of the people. We should respect the sentiments of the Tamils in Sri Lanka, not only of the Tamils in Sri Lanka, but also of the people in India. Mr. Gopalsamy was talking about Mr. Rajiv Gandhi and was saying that the Tamils were butchered.

It is Mr. Rajiv Gandhi only who saved your life ... (Interruptions) ... It is because of Rajiv Gandhi that you are sitting today. Do not forget that. I will tell you. You have violated all the norms, and you being a Member of Parliament you went to Sri Lanka without prior permission of both Governments. Your leader, Karunanidhi, did not approve of it. He said: I do not know what happened to him. (Interruptions) It is the Prime, Minister of India ... (Interruptions) It is the Congress Party and Rajiv Gandhi who brought you to India safely. (Interruptions):

SHRI DIPEN GHOSH: On a point of order. Just now my learned friend Mr. Thangkabafu referred to Mr. Gopalsamy's alleged going to Sri Lanka and Rajiv Gandhi's reported helping him to come out of Sri Lanka. It was never referred to, though he was a Member of this House, which was an obligation on the part of the erstwhile Government. It was never referred to, though he was a Member of this House. This cannot go on record.

SHRI M. M. JACOB: Nothing is unparliamentary in this.

SHRI V. GOPALSAMY: I do not owe my life or anything to Rajiv Gandhi. I was not saved by anybody from the Indian side or the IPKF. Rather I was attacked by the IPKF. I was saved by LTTE in that island. (Interruptions)

SHRI JAGESH DESAI: Mr. Vice-Chairman, I have gone through the Address and I have found in the Address how this Government works. They have said regarding the right of information. I would like to know from the hon. Minister whether the right of information means concealment of information, distortion of information or to mislead the people. Yesterday only during the Question Hour when the discussion on the price rise was going on, Mr. Mirdha, the Minister, stated that after they came into power the prices were going down. I told them: you are telling an untruth and misleading the House, that the prices are

[Shri Jagesh Ducai] coming down from the month of October 1989 when this Government was not in power, and that has been borne out by the paper, the Economic Councif paper, given to us. Yesterday Mr. Mufti Mchammad Sayeed, the Minister for Home Affairs, when he was asked a certain question, in the name of secrecy, in the name of security, he did not discuss the place where Dr. Militra was confined was it so secret? Is this kind of information not to be given to the Members of Parliament? Therefore, I would like to emphasise that this Government wants to say something and act in some other manner. What was the performance of some of the members of this Government when they were in the Congress or during the Janeta regime?... I would like to give some figures. They say that we have emptied the coffers. They talk. They want to teach us how the economy should be run. I would give some facts and figures for this Government's consumption. Please don't forget the period from 1977 to 1980 when because of your rolling plan you had shattered the whole economy of the country. It was completely in a mess. We inherited such an economy that it took four years for our Government to put it again on the rails. What was your performance? In the year 1979-80, your growth rate was minus 4.7 per cent. In the carlier years, the growth rate was 5 per cent. At that time, some of your members, including Mr. Vajpayee, were in power. I can understand that at that time Tehigu Desam and D.M.K. were not in the Government. Now the BJP says that they will see that this Government runs, They were partners in the Government then. And what was the picture then? The dismal picture was minus 4.7 per cent growth rate. Every king of production went down. The agricultural production went down by 15.2 per cent. The foodgrains production was less by 162 per cent. What was the wholesale price index? I will also tell you what was the role of some of the members of this Government when they were on this side.

The wholesale price index had gone up by 21.4 per cent. This was their performance. Why? Because they had no policy, because they had a different kind of interest in the Goverhment. The same thing is going to happen this time. I would not like to say that the BJP is a right reactionary party. Now they have the Left Parties. There are so many elements in it. Even the Siv Sens which is with the BJP is now supporting this Government. If you are going to do it. with the support of these parties, then I am sure you will not be able to implement your manifesto. Therefore, I would like to emphasise that if you want to govern this country, then you liave to implement your manifesta. I Will say that even the Address of your Prime Minister; he did not mention the names of Panditji or Gandhiji. I would like to know on whose behest it was done.

Sir; there is talk about money supply. Our Frime Minister has said that
the economy of this country is shattered because of maney supply. What
was the Pinance Minister? The highest money supply in this country was
in the year 1984-85. It was 18.9 per
cent. Today and it is 17.7 per cent.
Do you want to say that if this Prime
Minister when he was the Finance
Minister at that time could not control
the money supply, he will be able to
control the money supply now?

SHRI DIPEN CHOSH: Because he was not the Prime Minister at that time.

(Interruptions)

shrift factors Decal. What about the public sector? 70,000 crores of rupees have been given to the public sector in the last five years. And Arif Mohammad Khan has got the guts to say that Rajiv Gandhi was against the public sector. As you know, the fiscal consessions by way of permitting interest-free loans to the public sector on the money deposited in the public sector were given by this Government when Rajiv Gandhi was the Prime Minister. At that time, Rajiv Gandhi had given all types of help to the public

lic sector because he wanted that the public sector should be run efficiently. What is the picture now? After these efforts, in the 28 public sector enterprises the production has come up by 20 per cent in the month of August, the production has gone up by 20 per cent when compared to last August; In the last six months, the production has gone up by 22 per cent, and this is because of the efforts made by Rajiv Gandhi and telling them that 'you have to increase your efficiency. and by that you have to produce mere, and the productivity has beenachieved in the public sector. Earlier, there were losses. But lest years Shakarraoji-if I am wrong, I may be corrected-my recollection is that public sector has been given Rs. 70,000 crores. Out of that Bet 30,000 carres was by way of equity, and the remaining is by way of loans. After giving the interest on loan, the public sector has earned in the years 1987,88 about. Rs. 3,000, crores. because, out. Prime Minister had personnally taken it upon himself to see that the public sector works efficiently And this is the result. And he had the guts to say. that the previous Prime Minister was against the public sector. I think, such kind of remarks by: a; member of; the Cabinets are unwarranted, and Is would like that he should again check up why this has happened. And I know, and I do not want to say about my personal? talks with Mr. V. P. Singh or my friend, Mr. Dinesh Goswami. I have got that status. But If know the story of what had happened at that time. But I am not going to tell anything which was told to me privately. And as regards the export; and import trade...(Interruption) I am saying this because in the President's Address, they are saying that the whole economy is shattered. And what has happened? Mg. Vice-Chairman, Sir, I would like to give one or two figures on this aspect. Aso regards the price rise, I have already. said. Sir, in 1985-86, when Mr. V. P. Singh was the Finance Minister, the imports were to the tune of RS. 19697 creres. And they had gone up by 147 per cent. And the expense for the

first time in 1985-86, have gone down by 7.2 per cent. Never have I seen this kind of a picture. So far, I said, we will see the performance of the past Government; and this Government; The performance of some of the persons who have gone from this side to. that side is also not good. The experts have gone down by 8.2 per cent. Mr. Dipen Ghosh, never had it happened

[28 DEC. 1989]

SHRE DIPEN CHOSH: Was it: an individual's performance or the Gayernment's performance?

... (Interruptions)

SHRI JAGESH DESAI: I am saying this: because Mr. Samar Mikherjeshas said about this. (Interruptions)

SHRI DIPEN GHOSH: It is the collective responsibility of the Cabinet. For all the evils, you blame the then Finance Minister, Mr. V. P. Singh, and for all the gains, you appreciate, Rajiv, Gandhijasnthe Primer Mindster

SHERT JAGESHT DESAIDMERS Dipens Ghosh, why I am saying this is because it is said that Mr. V. P. Singh had to collect revenue by way of raids...(Interruptions)

SHRÎ BIPÊN GHÔSE, Mr. Desai, I can quote from your speech rendered" in this House when Mr. V. P. Singh presented his Budget. We criticised it and you supported his Budget. I can quote from your speech.

SHRI JACESH DESAL I was the first person to oppose the abolition of the Estate: Duty: You are Leftists now: .. (Interruptions)

SPR DIPER GHOSE: All of you. have supported Mr P. Singh's Budget, We opposed? (Prilerruptions)

SMRI JÄGESH'DESAI: I have told" hines. (Interreptions) If you wint to help the fendals, you have get largeestates. I told him:

(Miterruptions)

ँश्री,दीर्पेन् घोष्ं वी० पी० सिंह को ग्रापने विता मंत्री बनाया । ग्रापने उनका समर्थन किया था । हम उनको वित्त मंत्री नहीं बनाया था । . . . (व्यवधान)

SHRI JAGESH DESAI: As a Member of this House, I am speaking. I have my own views. Mr. Samar Mukherjee is saying that because of raids, he was able to collect the revenue, by way of taxation. Mr. Samar Mukherjee said that because of raids, Mr. V. P. Singh was able to collect revenue. But what is the picture?

SHRI DIPEN GHOSH: It is a fact.

SHRI JAGESH DESAI: Your paper says something different please. (Interruptions)

In the case of G.D.P. earlier, it was 2.1 per cent. But when Mr. V. P. Singh was the Finance Minister, it went down to 2 per cent. Again, it went up. But I must say this. It was in our election manifesto; about unearth_ ing black money. Mr. V. P. Singh did some good work. (Time bell rings). It was the collective wisdom of the Government. (Interruptions)

Another thing is, you have not provided any funds here for slum improvement. I do not find a single word in the Address regarding provision of funds for slum improvement. Nothing has been mentioned about housing for these people. Earlier, we were giving grants to the State Governments for slum improvement. It is these people who live in slums who produce the various goods. For improving their condition, we provided, our Government provided, funds, But your Government has not provided any funds for this purpose and the Address is completely silent on it. Of course, we have given time to you. You stick to your programmes. If your policies are progressive, we will support you. But you cannot solve the problems. You cannot do it because, you have to compromise with the B.J.P., on the one hand, which is a reactionary party, I believe, and

Communists on the other. You cannot do it. (Interruptions)

Then, about the right to work. You said that you would give the right to work. On that basis, you get the votes. You got the votes from the younger generation in the name of giving them employment. But what have you done? The youth will organise themselves. They will arise. Earlier, they did not have this a, a Fundamental Right and, therefore, they did not understand the implications. But you said you would give it. In his speech on the television, your Prime Minister said . . .

SHRI DIPEN GHOSH: Our Prime Minister.

SHRI JAGESH DESAI: Yes. Our Prime Minister.

SHRI DIPEN GHOSH: Admit it

SHRI JAGESH DESAI: The Prime Minister said in his television speech that they would give this right. He has said this after assuming the office of the Prime Minister. Therefore, it is the policy of the Government. But now they say that they will try to do it. People are not going to be hoodwinked by this. Let us know from where you are going to find the resources.

With these words. I oppose Motion of Thanks on the President's Address. I have given notice of some amendments and I will speak at that time. Thank you.

SHRI DIPEN GHOSH: Mr. Vice-Chairman, Sir, I thank them that they are applauding the thumping desks while I rise to speak.

SHRI S. B. CHAVAN: You are mistaken.

SHRI V. NARAYANASAMY: thumped the desks for Mr Jagesh Desai's speech. Don't think that it was for yourself.

SHRI DIPEN GHOSH: There is an expression in English pot calling the kettle black'. Hone has to understand the meaning and the implication of 🥸 , 🏄

this expression, one has just to go through the speeches made by my learned colleagues from the other side, belonging to the Congress (I).

Whatever they have criticised, whatever they have said and whatever they have suggested as a modification to the President's Address by way of amendments, whether it is in regard to Jammu and Kashmir or Punjab or the Ram Janambhoomi-Babri Masjid controversy, it is all the legacy of the past which the new Government has inherited. Even Mr. S. B. Chavan will agree with me. He was the Home Minister at the Centre when the Punsituation started worsening. Therefore, I say, whether it is the Punjab problem or the Jammu and Kashmir issue or the Rama Janambhoomi Babri Masjid controversy, it did not happen in a day or two. Sure, ly, the Congress (I), as the ruling party at that time, has to admit that its policies were faulty.

[The Vice-Chairman (Shri Satya Prakash Malaviya) in the Chair

Before criticising or before demanding any plan of action from the new Government, What they could not do during the last five years, they now want the same thing to be done by the new Government in five days. That is why I said that a pot calls the kettle black. Mr. Vice-Chairman, the most hallmark of this Address is the Government's promise to restore the hitherto throttled democratic institutions and the rights of the people by the erstwhile Government. Sir, you are aware that many a time in the past when the question of minority, or majority of a ruling Government came, we in the opposition always wanted the majority of the ruling party to be assessed and determined on the floor of the Parliament or on the floor of the Legislature. Instead, it was being determined in the Chambers of the Governors or in the Rashtrapati Bhawan. Sir, for the first time in the history of India's parliamentary democracy that principle, that demand of the opposition has been upheld by both the President of India and the Prime Minister of the new Government. For the first time, it was the President of India who called Shri V. P. Singh to form the Government and asked him to prove his majority on the floor of Parliament within 30 days, It was for the first time that our Prime Minister had sought the confidence vote on the floor of Lok Sabha and secured the confidence of the entire Lok Sabha. It is unfortunate on the part of the Indian parliamentary democracy that the largest opposition party in the Lok Sabha could neither oppose nor accept that vote of confidence, it could neither ivote against nor in favour. Of course, I know, having lost the power thay have been reduced to a hung party, not 'hung parlfament'. So, Sir, what I wanted to impress upon you is that if one is to find out the watershed in the President's Speech this year, he will have to find, it out in paragraph 12. This Government have started doing its work, upholding, the democratic principle by seeking vote of confidence on the floor of Parliament. So, in paragraph 12, rightly to the profess....(Interruptions) I am not reading. They are going to repeal the 59th Amendment to the Constitution which had taken away even the right to life, not simply other fundamental rights. They have promised to repeal the Postal Bill by which the erstwhile Government had sought to intervene into the privacy of individual's life. Sir, I am not going to waste my time over what they have promised, but I must thank the new Government on behalf of my party that they havepromised to restore the hitherto throttled democratic institutions and rights of the people taken away by the erstwhile Government. But here I want to point out and surely the Ministerwill take note of it...

SHRI S. B. CHAVAN: He is not taking notes at all.

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316 Addres_R

r,

SHRI DIPEN CHOSH: They will be taking notes. You know, you had been the Minister. Who takes the and on whose behalf you speak and through whose write-ups you spoke. I know that.

SHRI S. B. (CHAVAN: On behalf? The bureaucracy?

SHRI DIPEN GHOSH: Naturally. You need not provoke me. I can tell you who takes the notes and on whose noting you give the reply, or make the speeches. Okay. Had I not seen some of your party members taking even the briefs from the officers from the gaffery, then I would not have stated all these things.

SHALM. M. JACOB: J. I had statement. Even at that time when he mentioned it. . .

SHRI DIPEN GHOSH: It is on record, Mr. Jacob, you had to express regret for that.

SHRI M. M. JACOB...I had said that they came to see me and not any officer, if you are referring to some includent which happened.

SHRI DIPEN GHOSH: I would like to draw your kind attention to this particular aspect which has been mentisned by my learned colleague, Mr. Ghaturanan Mishra, that the previous Government had introduced a Bill in the Rajva Sabha-i.e. the Industrial Disputes and Trade Union Amendment Bill-with the intention of taking away the trade union rights of the working class of our country and making the workers of our country obsequious to the employers. I would urge upon the Government, while they have already promised to restore the hitherto throttled democratic institutions and the democratic rights of the people and they have also promised to repeal some of the Acts passed by the erstwhile Government, that they should withdraw that Bill-i.e. the Industrial Disputes and Trade Union Amendment Bill.

THE VICE-CHAIRMAN SATYA PRAKASH' MALAVIYA) I want to make a request to you. Kindly conclude at quarter to five.

SHRI DIPEN GHOSH: Okay, thank you. You are very generous to me.

Sir, at the same time, I would like to point out that here in paragraph 12, it has been mentioned that the amendment to the Commissions Inquiry Act which sought to permit withholding of vital information from the people and Parliament will be removed from the Statute Book. know the context in which it camein order to withhold the Thakkar Commission's Report from Parliament and from the people. For that purpose, the previous Government had amended that Act. But when some excerpts were published by some newspapers and we in the Opposition insisted on the publication of the entire report, though initially they denied and said that what was published in the newsreport was not correct, but afterwards they had to lay it on the Table. But they did not lay on the Table the entire Thakkar Commission's Report. They suppressed that part of the report wherein Justice Thakkar had indicated the existence of the hand of the foreign agencies in assassination of Mrs. Gandhi and also their connection with some officials in the Prime Minister's office and in Government of India in the Ministry of Defence. I would request the new Government to lay on the Table that suppressed part of the Thakkar Commission's Report so that the people and Parliament can come to know the foreign agencies which were behind the assassination of Mrs. Gandhi and the officials there at that time in the Ministry of Defence. or Governemnt of India or in the Prime Minister's Office who had complicity with those fereign agencies.

Sir, now I want to say a few words' about my senior colleggue; Mr. S. B. Chaven's remarks made yesterday and my another senior celleague, Mr. Jagesh Desai's remarks made just now.

Mr. Chavan obviously owed an explanation to this House as ex-Finance Minister while taking part in this debate, rebutting some of the reported remarks made by some of the Ministers outside Parliament about the economic condition of our country. On the eve of the election he was the Finance Minister. After some hours we are going to discuss the economic note also. So, naturally, I do not want to waste much time by discussing that aspect. But only I want to say one thing. Mr. S. B. Chavan has stated that there was continuity, that no coffers remained anywhere at any time empty. It is true. There is continuity. But continuity by what? Continuity by growing indeptedness. You had kept the coffers full or rather half-full or quarter-full. You had not allowed the coffers to be empty. By what? By increasing indebtedness. what? By People outside do not understand it. When a commercial firm runs short of liquidity, that firm goes to the bank and draws an overdraft. That commercial firm has to pay back. what happens in the case of Central Government? It draws a short-term treasury bill on the Reserve Bank of India. When the question of paying back that treasury bill comes, then, it draws another short-term treasury bill. This way the continuity goes on. That apart, there is commercial borrowings. With the continuity the indebtedness of the Government the OECD creases. So, according to report the internal and external debts together constitute Rs. 1,96,000 crores just when Mr. S. B. Chavan was the Finance Minister.

SHRI JAGESH DESAL: What about the asset created?

SHRI DIPEN GHOSH: I can tell you that according to the last Budget presented by Mr. Chavan the total asset was short, was less by Re. 59,000 cropes than the total Hability. You check up that Budget. I am not going to waste time on that. That is why, whatever strength you wanted to portray the Indian economy that way

I am not in full agreement with what that note suggests because that note also ultimately had to suggest a rosy picture—that rosy picture is not a rosy picture really. What has contributed to that higher growth rate? The services and then the consumer goods, not the wage goods, consumer durables.

So, the necessity is for a shift in the economic policy, a shift from the previous policy which I expect from the new Government. There are some hard options, and those options have to be accepted. There must be a cut on import. There must be a restraint, if not total opposition to the multinational corporations' entry into our country. There must be an effective effort to reduce indebtedness, to reduce dependence on debt.

SHRI A. G. KULKARNI: Why is Mr. Gorbachev inviling multinationals?

SHRI DIFFEN GHOSH: To that I will raply after the House adjourns. You come to my house. I will explain what Mr. Gorbachey has stated, and what my stand is.

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA):
Over a cup of tea.

SHRI DIPEN GHOSH: Over a cup of tea, of course.

SHHI A. G. KULRARNI: Please give me.

SHRI DIPEN GHOSH: Sure. You are invited to my place.

SHRI A. G. KULKARNI: You are a communist, I know.

SHRI DIPEN GHOSH: So, Sir, I am soing to complete my speech. I would like to have a specific clarification from the new Government. It has not been that way very much specifically mentioned. That is what Mr. Yakhwant Sinks mentioned while moving the metion. You know, Sir, including you, when you were in this Opposition, that we had opposed Pepsies coming to our

country. We opposed not because the Pepsi was a bad product, but because of the priorities and emphasis to be given to which sector—this sector or that sector.

SHRI GHULAM RASOOL MATTO: Do you want to go back on international commitments?

SHRI DIPEN GHOSH; No, I don't want to go back on international commitments, but my friend does not know the agreement which the Punjab Agro-Industries and the Pepsi had entered into with Voltas. now, that Pepsi is trying to back on their agreement. Now they are saying that according to that agreement they cannot export, according to the agreement they cannot produce these things. So, they wanted to bend the rules. That I have already pointed out to the new Prime Minister. I know he ins and outs of that agreement and the activities of Pepsi going on in India. I have already written to the Prime Minister. So, I would request our Leader of the the Prime House when Minister replies, I would be happy to know his reaction about this.

Finally, Sir, yesterday Mr. Chavan had pointed out about Super-301. You know my party's position. When the previous Government led by Mr. Rajiv Gandhi was here. It was I who raised this, issue on the floor of this House. Rajiv Gandhi also did not clarify though he might have clarified to Jagesh Desai.

SHRI JAGESH DESAI: No. (Interruptions)

SHRI DIPEN GHOSH: I know what is the relationship between Rajiv Gandhi and President Bush and when President Bush came how a personal letter was exchanged between Rajiv Gandhi and President Bush and Lady Rajiv Gandhi and Lady Bush, (Interruptions) I know that. That is why I started with the English saying pot calls the kettle black'. That way they

have no cheek to criticise this Government on this issue because whatever American intervention has taken place in the Indian economy and in its political affairs, that has taken place during the last thirtynine and a half years ruled by the Congress party.

SHRI JAGESH DESAI: And what about the two and a half years of Janata rule?

AN HON, MEMBER: Coca Cola was kicked out then.

SHRI DIPEN CHOSH: I can quote from Rajiv Gandhi's speech, what he said in the Rajya Sabha here after his last visit to the United States: "Now the USA is a greater partner in our trade." He said so on the floor of this House. Mr. Vice-Chairman, Sir, we want a clarification from the Prime Minister of the new Government on the reported news in India Abroad about Super 301.

concluding I want to say While that we stand by the non-alignment policy of our country. We stand by the policy of peace against war and against intervention by the imperialists, but we want to tell them-we have already told you—that the policy of non-alignment was not the policy of any particular individual Minister, whether it was Jawaharlal Nehru, Indira Gandhi or Rajiy Gandhi. people of It was the policy of the India. And no Government in India could dare oppose that policy because it was the policy of the people of India. So, in conclusion I would say because this new Government been installed by the people's mandate and the stability of this Government lies in the fulfilment of the promises given to the people, I have full faith and confidence in the new leadership and the new Government that it would fulfil the promises if has given to the people. The President's Address is very short but very specific. It is indicative of their forthrightness of the promises made to the people. It is also indicative of their sincerity to

fulfil the promises made to the people. I hope with the support of the people, they will fulfil these promises. I support the Motion of Thanks to the President's Address. Thank you.

VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): Shri Syed Sibtey Razi. Please take 5-6 minutes.

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Why this discrimination?

VICE_CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): Because there are many speakers from your party.

SHRI JAGESH DESAI: The Janata Dal has taken more time than the allotted time.

SHRI SYED SIBTEY RAZI: At least give me ten minutes.

महोदय, में स्रापका शुक्रगुजार हूं जो ग्रापने मुझे इस मिनट बोलने का मौका दिया । मैं ज्यादा समय नहीं लुंगा । खासतौर पर जो इस - अभिभाषण के अंदर पैराग्राफ 16 स्त्रीर 4 मैं जो बातें कही गईं हैं उन्हीं पर मैं अपने इस वक्तव्य को केंद्रित करने की कोशिश करूंगा।

्रपैराग्राफ 16 में कहा गया है कि सरकार इस बात की पूरी गारंटी देगी कि ग्रत्पसंख्यक निर्भय होकर जीवन-व्यतीत करे ग्रौर राष्ट्र की प्रगति में समान भागीदार बनें । ग्राज यह राष्ट्रीय मोर्चे की सरकार जिन लोगों के साथ मिलकर सत्ता के तख्त पर बैठी हुई है उसमें एक घटक ऐसा है जिसने ग्रपने मैनीफेस्टो के ग्रंदर, ग्रपने चुनाव घोषणा-पत्न के ग्रंदर कुछ ऐसी बातें स्पष्टरूप से कहीं हैं जिनसे इस देश में रहने वाले ग्रत्पसंख्यकों के दिल में एक डर की भावना ग्रा गई है। इस मैनीफेस्टो को देखते हुए राष्ट्रपति के ग्रभिभाषण में जो उनसे कहलाने का प्रयास कराया गया है वह इस सरकार के विरोधाभाष का पूर्णरूप से द्योतक है । क्या निर्भय उस हैसियत से रहना होगा जिस प्रकार से एक नम्बर दो का नागरिक किसी देश में रहता है ? निर्भय क्या हमें उस सूरत में रहना चाहिये जब हमारे पर्सनल ला को समाप्त कर दिया जायेगा? यदि पर्सनल ला को समाप्त नहीं किया जाएगा तो निर्भय होने की गांरटी क्या हम से छीन ली जायेगी ? क्या ग्रल्प-संख्यकों की भाषा, उनकी संस्कृति, उनका सखावत, उनकी तहजीब पूर्णरूप स सूरिक्षत रहेगी या नहीं जनता पार्टी ने अपने मैनीफेस्टो ला के[.] सिलसिले में. पसनल माइनारिटी कमीशन के सिलसिले में श्रौर ग्रार्टिकल 370 के सिलेंसिले मे बहत सारी ऐसी बातें कही हैं। खासतौर पर उन्होंने अपने चुनाव घोषणा-पत भे **पाजिटिव सेक्ल**रिज्म की बात है। पाजिटिव सेकुलरिज्य क्या है, इसके बारे में चे अपने कई अधि-वेशनों में इंगित कर चुके हैं । उनके कई सदस्यों ने टेलीविजन पर ग्रौर चुनाव के बाद और चुनाव के पहले चुनाव सभाश्रों में एक खास धर्म की तरफ लोगों का ध्यान 'आकर्षित' करमे का प्रयास किया है । आज इस देश के ग्रत्यसंख्यको की सुरक्षी चाहिये, उन्हें निर्भय होने का, रहने का हक इस देश के ग्रंदर है, समीन नागरिक होने के ग्रधिकार के ग्राधार पर, इस देश ⁻के संविधान के ग्राधार पर । लेकिन निर्भय होने की चिट हम कभी भी इस आधार पर लेने के लिये तैयार नहीं [:]हैं कि हमारे जो व्यक्तिगत स**खा**वत हैं, जो तहजीब है, जो तब्बद्म हैं, हमस्रा जो कल्चर है उस पर किसी तरह की ग्रांच ग्राये । सवाल इस बात का है कि क्या हमारी इबादतगाहें महफुज़ रहेंगी या नहीं । सवाल इस बात है कि क्या हमारी दरगाहें चलेंगी या नहीं ? सर्वाल इस बात का है कि क्या हम अपने मजहबी अरकान को म्राजादी के साथ भ्रदा कर पायेंगे या नहीं ? हम शुक्रगुजार हैं पिछले चालीस सालों से कांग्रेस रूल के, कांग्रेस हक्सत के ग्रौर कांग्रेस ग्रांदोलन के हिन्दू और मुसलमानों को बराबरी पर खड़ा किया। ग्राजादी के बाद जब उसने हमारा संविधान बनाया तो बराबर का हक दिया । गंदिरों में ग्रगर भगवान [श्री सैयद सिब्ते रचीं]

का हक होगा हो मस्किदों में अल्ला-हो-अकदर के नारे भी बुखंद होंगे पहां? किरिजावरों में ईसा मसीह की स्तुति होगी वहीं **यक** का नारा गुरुद्वारों कें बुलंद होगा। आर्थ्य इस प्रकार का एक भय पैया हो सह है कि बाध्यद हमारे ग्रत्यसंख्यकों के जो सहत से ग्रधिकार हैं वे खिल सकते हैं। क्राज में सवाश करना चाक्नंका हमारे जिल्ल हिन्दू पश्चिष् के नेताकों ने कहा है कि जनवंदी के बाखरी सप्ताह में मन्दिर **का** विर्माण किसी भी सूरतः में मुख कह देंचे वाहे कीर्द्धका फैसला प्राप्ट का समार्ध **अपूर** कोर्टका प्रीक्षाना पक्षा में आरएगा स्त्रो डीक है इस्पर क्लिड अस्त्वा को भी कोई का फैसला नहीं माक्ये। में जानका काहूंका **स**रकार से को विख्यों 15-20 दिनों स्त्री सरकार है क्या उसने इस सिलक्षिले में इसेई श्रीकियोदिय लिया है एका विश्व हिन्द परिषद्को कुला करया बाबकी ऐक्सक क्रोडिं के मैस्बरों को बुलाकर या हुआ रे शिदिष्यस्य को बुलाकर क्या कोई कलसेंबस **पैदा** करने की कोश्विश की है तसकि इस तरह के इक्कदतगाहों को तबाह होने के बचाया जा इसके क्योंकि यह सरकार एक राष्ट्रीय कल-केंसस की बात करती है। मैं यह जानना चहता हं कि इस सिक्सिले में कोई श्रूकात **की क**ई है या नक्कीं? क्राज दुनियां के कई क्रिस्सों में हलचल है ग्रौर इस हलचल में **जब हुस भन्तर्राष्ट्रीय राजनीतिक मंच पर** क्रवार उठा कर देखते हैं तो भारत का स्कान खाली खाली नजर ग्राता है। यह इसकिए है कि अब भी किसी ताकत ने चाहे वह कितनी बड़ी ताकत क्यों न हो किसी भी देश पर हमला किया है मिलिटरी एग्रेशन किया है तो भारत के प्रधान मंत्री ने, भारत की सरकार ने उसके खिलाफ ग्रावाज उठाई है। द्याज पानामा के ग्रन्दर कु**छ दिव प**हुले धौर प्राज भी जो ताकत धौर शक्ति का नंगा नाच नाचा जा रहा है उसके खिलाफ किस तरह से झिझकते हुए हमने स्टेटमेंट दिया है। उसका गवाह हमारा यह हाउस है। (समय को घंटी) मैं कहना चाहंगा कि एक वो वक्त था ग्राज दुनियां के लोग भारत के नेतृत्व को याद कर रहे हैं। एक वक्त वो था जब सारी दुनिया के लोगों को हम रास्ता दिखाते थे, गुट निरपेक्ष भ्रान्दोलन को हम सही रास्ते पर ले जा रहे थे। धाज

गुढ़िन्रपेक्ष भान्दोलव में कुछ कमजोरी काती हुई नघर का रही है। साज सत्ता उन लोमों के हाथ में पहुंच वई है जो सही मायने में पूर्ण रूप ने सारी दुलियां के नक्षी को पहचानते भी नहीं हैं, तो जो लोग भारत के लक्शों को उपहचाजते हो जो यह कहें कि सेंटर एक मिथा है अबि सेंटर मिथा है तो भारत भी निष है तो फिर हम कहां पर हैं? ऐसे **ग्रदूरदर्शी लोगों की सरकार को इस बात के** कारे में सोचवा चाहिये कि धूनियां के लोगों के बारे में यबा लोच रहे हैं। 301 और सुपर 301 की बरत कही। राजीक गांधी जन प्रधानमन्त्री ये हो उन्होंने स्टर स्ट्राय इट कर यह कहा कि हुक किसी भी बाहरी काकून के तहत किसी भी मुल्क से चाहे वह कितना शक्ति-पाली धनाह्य, प्राप्तिर और ताकतवर क्यों म हो बात नहीं करें वें और हम किसी भी गुल्क के सामने झुकेंगे नहीं। ग्रगर कोई मुल्क हमें इमन्त्री उन्हें बिक्टेंड फ्रेरेश तो इम उनकी मानेंगे नहीं। ग्रंत में मैं वद्धना चाहंगा पिछले पांच साल हमारे गौरव के साल में भारत को प्रतिष्ठा जिली भारत को इज्जत मिली धुनाइटेड नेशंसं और दूसरे ग्रन्तर्राष्ट्रीय मैचों के ऊपर हमारी ग्रावाज पर ध्यान दिसा गया। ग्रफलोस इस बात का है कि हमारे खिलाफ पूरी साजिश रची गई। पिछले पांच सालों के अन्दर हमारे नेता हमारी सरकार के महत्वपूर्ण नेतागण जो हैं उनका किस तरह से करेक्टर ग्रसेसीनेशन किया जा सकला है। कसूर इस बात का था कि हम ग्रात्म-निर्भरता के रास्ते पर चल रहे थे, ग्रपने साथ विकासशील देशों को ले कर चल रहे थे।

[उपसभापित पीठासीन हुईं]
कस्र इस बाद का था कि हमने
विकासशील देशों के लिए ग्रावाज उठाई, हमने
ग्रानि का कामयाब तजुरबा किया हालांकि
यूनाइटेड स्टेट्स हम पर पूरा दबाव डाल रहा
था कि हम किसी तरह से यह तजुरबा न करें।
ग्राज हम को ग्रपने पैरों पर खड़ा हुग्रा देख
कर ग्रपनी सोवरेंटी की रक्षा करने के हम
काबिल हैं, किसी फौजी मुहाजिद के ग्रन्दर
दाखिल नहीं हुए हैं (समय की घंटी) बहुत
सी ताकतें इस बात पर उलझन खड़ो कर रही
हैं। मैं ग्राखीर में कहना चाहूगा यह ट्रेड
हमारे खिलाफ जो चल रहा था वह बहुत
पुराना है। मैं यह भी याद दिलाना चाहूगा
रिपव्लिकन पार्टी के एक मैंन्बर वली हरगर

जो केलिफोर्निया के हैं उन्होंने कांग्रेस के अन्दर कोशिश की कि 25 मिसियन असर जो भारत के विकास के लिए विये का रहे हैं उसमें कटौती कर की जाए और बहुना यह कनाया नया कि पंजाब में हु यूनेन राइएस का इश्य है, बहाना यह बनाया नहीं कि भारत ग्रंपनरनिस्तान की मौखदा हक्कत की सपोर्ट कर रहा है, बहाना वह बनाया नवह कि भारत नान-प्रोलिफेशन ट्रीटी पर दस्तखत नहीं कर रहा है, बहाना यह कनावा क्या कि भारत कत्तर्ककीय सुरक्ष निवनों का पालन नहीं कर एहा है। इसः बाती को सामाने रखाते हुए दुनियां का सक से बड़ा जनसंबंध जब भी क्रिके लोक्कतन्त्रका देश पर मसीवत बाई है जब भी कासमें के बिकानक जारहाना कार्यव्यक्तियां की गई चाहे वह पिलिसितन का मामला रहा हो, आहे वह लेखान का कालला रहा:हो, चाई वह महस्त्रीम का मामाना रहा हो मानवीत के समाविक्ती जेंगयी, हमने एक सुन्छे पडोसी का लक्क बदा किया।

THE DEPUTY CHAIRMAN: I understand you have a very good speech. But I have many speakers from the Congress party.

श्री सैयद सिक्ते रजी: श्रीलंका के सन्दर हम गए उनकी सरकार के बुलाने पर श्रीर जयवर्धने साहब जो वहां के राष्ट्रपति थे, रिकार्ड के उत्पर उनका स्टेटमेंट है कि भारत हमारी मदद के लिए नहीं श्राता तो श्रीलंका स्तम हो जाता.... (व्यवश्यान)

स्नाखिर में, मैं झापसे यह कहना चाहूं मा क्रिइस अभिभाषण के अन्दर पैराझाफ 4 के झंदर कहा गया है "मेरी सरकार जनादेश को पूरा करने के लिए वक्नबढ़ है। सरकार राष्ट्र एवं व्यक्ति की गरिमा को पुनःस्थापित करने के लिए कार्य करेगी" पिछले 5 सालों में राष्ट्र की गरिमा बड़ी है। इस तरह से राष्ट्र को भ्रमित करने का प्रयास किया गया है। इन्हीं शब्दों के साथ मैं अपना भाषण समाप्त करता है।

उपसभापति : डा० रुद्र प्रताप सिंह । कृपया ग्राप पांच मिनट लें, मेरे ऊपर बहुत श्रापका करम होगा । डा० रुद्र प्रताप सिंह (उत्तर प्रदेश) : क्राइरणीय उपसभाषति महोदया, में प्रयक्ष करूंगा कि मैं अपनी बात 4 मिनट में पूरी करूं।

ग्राभारी हुं मापका में हृदयं से क्ति आपने मुझको राष्ट्रपति जी के अभिन भूषिण पुर भूपने विनार प्रकट करने का श्रृंबुसर प्रदात क्रिया है। महोदसा, साधारण निर्वाचन से उसर भारत जनता ने काँग्रेस "धाई" को लीकसम्प्र में बहुमत / नहीं प्रदान किया। इस पर नाना प्रकार की बातें कही गयी गई हैं। भारत की जनवा ने राजीत जी के नेतृत्व के विरुद्ध मतदान निसा है, कहा गया है कि कार्यस "ग्राई के विषक्ष में मतुदान किया है गया है कि श्री बी० पी० सिंह के नेतृत्व के पक्ष में मृतदान किया है ग्रोर यह भी कहा गया है कि जनता दल स्पीर राष्ट्रीय भीचें के पृक्ष में मत किया गुर्खा है आदि, आदि । महोदया, स्ब वास्तविक नहीं है। वास्तविक्ता यह है कि भारत की अखंडता, प्रमुखता, लोक तन्त्र, समाजवाद, धर्म-किरपेक्षता के लिए गरीबी, बेकारी, बेरोजगारी को दूर करने के लिए, अनुसूचित जातियों, जनजातियों श्रृंल्पसंख्यकों, कृषकों ग्रीर श्रमिको, महिलाग्रौं तथा युवकौ के लिए परम म्रादरणीय श्री राजीव गांधी जी ने प्रधान मंत्री रूप में प्रपने 5 वर्षों के कार्य काल में जितना कार्य किया, वह भारत के स्वाधीनता के इतिहास में कभी नहीं हुन्ना न्नीर इन 5 वर्षी का उनका कार्यकाल भारत के स्वाधान इतिहास में स्वापं ग्रक्षरों से लिखा जाएगा। जनतर ने उत्तर भारत में कांग्रेस को बहुमत नहीं प्रदान किया है, उसका एक मात्र कारण राम जन्म भूमि ऋदेश बाहरी मस्जिद का प्रश्न था। महोदया, माननीय सदन को यह ज्ञात है कि कांग्रेस "ग्राई" एक धर्म-निरपेक्ष दल है, उसके लिए हिन्दू और मुस्लिम में म्रन्तर कर पाना कठिन है। कांग्रेस "ग्राई" ने सदा ही हिन्दू, मुस्लिम, सिख, ईसाई सबको बराबर समझा है ग्रौर इस बात के लिए वह प्रतिबद्ध है, वचनबद्ध है कि भविष्य में भी जब तक

on the President's Address

[डा० रुद्र प्रताप सिंह]

का ग्रस्तित्व है, तब तक वह हिन्दू, मुस्लिम, सिख और ईसाई में न अन्तर किया हैं ग्रौर न करेगी ग्रौर जिससे ग्राशा होती है, उसी से ग्रप्रसन्नता होती है तथा शिकायत ग्रपनों से ही होती है। परिणाम यह हुन्रा कि भारत की जो महान जनता थी, हिन्दू जनता मुस्लिम जनता—हमने इस बात प्रयास किया कि हम दोनों को साथ लेकर चलें--हमें दोनों की ग्रप्रसन्नता का सामना करना पड़ा श्रौर इसी का परिणाम यह हुन्ना कि देश में जिस दल को सबसे श्रिधिक मत प्राप्त हए, उसको बहुमत प्राप्त न हो सका। महोदया, निर्धारित समय की सीमा बहुत कम होने के कारण ग्रधिक कहना संभव नहीं है। मेरी शुभ कामना है कि वर्तमान सरकार ग्रपने घोषणा पत्न के ग्रनुसाल जनता की सेवा करे। परम ग्रादरणीय राजीव गांधी जी ने रचनात्मक सहयोग का ग्राग्वासन दिया है । 🗓 विश्वास करता हं कि वे ग्रपने वचन का पालन करेंगें। मैं ग्रन्त में भारत की महान जनता ने जो ग्रापको यह महान उत्तर-दायित्व सौंपा है, ग्राशा करता हूं कि उसको पूरा करते समय स्राप मेरी एक रखेंगे कि किसी की बात का ध्यान लकीर को छोटा करने की बजाए ग्राप इस बात का प्रयास करें कि ग्राप ग्रपनी लकीर को लम्बी बनाये, बजाये इसके कि कांग्रेस की लकीर को छोटी करें, ग्राप ग्रपनी लकीर को लम्बी करने का प्रयास करें, तो यह ग्रच्छी बात होगी।

श्रन्त में, मैं भारत की महान जनता के प्रति एक शेर पढ़ कर श्रपनी बात की समाप्त करूंगा।

> जिन्हे हकीर समझ कर बुझा दिया तुमने, वही चिराग जलेंगे, तो रोशनी होगी।

श्रो (जीजाना) श्राप्तद मदनो (उत्तर प्रदेश) : जनाब नायब सदर साहिबा, मैं सदर साहब के खुतबे पर बोलने के लिये खड़ा हुआ हूं। मुझको अप्रसोस है कि इस खुतबे में पिछले महोनों में मुल्क के अन्दर जो जबरदस्त कतलो-गारतिगरी और बरबादी हुई है, मुनुज्जम तौर पर मुनज्जम ताकतों की तरफ से, पार्टियों और आगें- नाइजेशंस की तरफ से, उस सिलसिले में इस खुतबे में बिल्कुल खामोशी अख्तियार की गई है।

खास तौर पर सरकार मशीनरी इस मामले में पूरी तरह इनवाल्व है, मुद्दई होकर कतलो-गारतगिरी लुट-मार सबमें शरीक रही है और मुजरिमो को पनाह दी है और किसी किस्म का इक्तदाम नहीं किया । 17 ग्रगस्त को सासाराम, 16 सितम्बर को 29 को बदायूं, 30 को ग्रलीगढ़, 5 ग्रक्तुबर, को पालनपुर, खेड़ा के देहात, 13 को इन्दौर, 22 को सीतामड़ी, 23 को सोबोर बाजार भागलपुर, 24 को भागलपुर में स्राम हंगामा स्रौर कतलो-गारतगिरी, 25 को मुगेर, ब्रक्तूबर को जमशेद पुर, नवम्बर मे फैजाबाद, 21 को रामपूर, 21 को ही बनारस, 13 को शिमोगा, 15 को हुबली, 27 को हैदराबाद, जयपुर 16 सितम्बर लाडनू, रतलाम, मऊ, खरगौन, वगरह, वगैरह ।

भागलपुर में जो लिस्ट मख्तुलीन की हमें दी गयी, 911 से ज्यादा हमारे पास है ग्रौर हमने उसको चीफ मिनिस्टर को दिया है। शहर में मुतास्सिर देहात 114, देहात मे जले, लूटे मकानात 3,651, देहात की टूटी हुई मस्जिदें 33, भागलपुर शहर के मुतास्सिर मुहल्ले 37 मकानात 751, दुकाने 344, शहर की मस्जिदें 14 तथा 114 देहात लूटे गये ग्रौर जलाये गये, जिनमें 33 मस्जिदें ग्रौर 3651 मकानात है।

जगदीशपुर थाने के सब-इन्सपेक्टर ने फसादियों के साथ मिल कर लोगाईन में 116 से ज्यादा कतल किये, उनकी लाशों को कुंए में डाला, फिर निकाला, फिर एक जगह दफना किया, फिर दूसरी जगह दफन किया ग्रोर कोई रिपोर्ट

330

ग्रफसरों को सरकारी तौर पर नहीं की। वह सब में शरीक रहा। जो ढांचे लाशों के निकले हैं—एक ब्राह्मण के बताने पर—तो एक जगह से 51, दूसरी जगह से 42 या 43, तीसरी जगह से 15। इस तरीके से महीने के बाद, जिससे दो दिन पहले मैं वहां जा चुका था और यह इल्म हो गया कि ग्रब देख लिया है ग्रीर ग्रव बात ग्रागे चलेगी, तो यह निकला है।

इसी तरीके से चंदेरी में बार्डर सेक्यूर्टी फोर्स ने ग्रीरतों, बच्चों बूढ़े मरदों को एक मकान में डल करके पुलिस को कहा कि इनकी हिफाजत करो । पुलिस छोड़ कर चली गयी, गुंडों के हाथ पर—उन्होंने कहा कि राजपुर लेकर चलते हैं ग्रीर रास्ते में उन पर कतलेग्राम किया ग्रीर लोगों की प्रेस के अन्दर एक सौ की तादाद ग्राई है, हमारे पास फेहरिस्त कम है, लेकिन बहरहाल इस तरीके से पूरे चंदेरी में मकानात जले, लुटे ग्रीर लागों का ढेर वहां कर दिया।

इसी तरीके से बड़ेरी में पुलिस ने लुटवाया, जलवाया चालीस मकान ग्रौर सात कतल ।

इसी तरह मकरमपुर में पुलिस ने राईफल दिखा कर लोगों से कहा कि तुम डिफोंस भी नहीं कर सकते, खाली करके छोड़ कर चले जाओ और इशारे करके बलवाइयों को गांव में इस तरीक से बी०एम०पी० और पुलिस ने पूरा हिस्सा लिया और फिसादात करवाये हैं।

27 नवस्वर को जयपुर में बी०जे० पी० का जलूस निकला—फतेह का जलूस और यह मुसल्ला था, सैंकड़ों टैम्पों, पैट्रोल और श्रातिशगीर मद्दें इन सब के साथ मुसल्ला था और पचास हजार जलूस के साथ चन्द सिपाही, कोई इन्तजाम नहीं था। यह निहायत ही इश्तेयालग्रगें ज मुगल्लज गालियां, गैरत दिलाने व'लो इम किस्म की चीजें तो की जा रही थीं, कैंतेट बजा रहे थें ताकि मश्तईल करवाया जायें, ग्रावाजें बच्चों की,

स्रीरतों की फरजी कहीं से लाकर के उसमें भरी गयी थीं स्रीर चार किलोमीटर तक लोग बर्दाश्त करते रहे। सब जब स्रीरतों पर उन्होंने छेड़-छाड़ शुरू की, तो कुछ नौजवान स्राए स्रीर शहर में बबाल खड़ा हो गया स्रीर शाम से लेकर दो बजे रात तक किसी किस्म का कोई कफ्यू तक नहीं लगाया गया।

उपसमापित : एक मिनट रुकिये वह कुछ कह रहे हैं। सुन लीजिए क्या कह रहे हैं?

श्री कैलाश पित मिश्र (बिहार) : माननीय सदस्य ने ग्रपने भाषण में, जहां तक मैंने स्वयं सुना, एक बार जे०पी० का नाम नहीं लिया है, ग्रगर बी०जे०पी० पर ग्रारोप लगा, तो मैं जरा नियम जानना चाहता हूं कि क्य स्पष्टीकरण करने के लिए ग्रवसर मिलें या सपाट किसी का नाम लेकर किंग को उकसा दिया जाएगा?

श्री (मौलाना) ग्रसद मदनो : वह बी०जें०पी० इलैक्शन में जीती थी, उसी फतेंह का जलूस था . . . (व्ववधान) . . . वह जलूस जो बी०जें०पी० के जीतने के नतीज में निकला, उसको किसकी तरफ कहें। . . . (व्यवधान)

श्री नरेश सी॰ पुगलिया (महाराष्ट्र): जो कह रहे हैं, वह सही बात है।

श्री कैलाश पति मिश्रः महोदया, मैं फिर एक बार पूछ रहा हूं।

श्री (बौलाना) श्रसद मदनी : पहले मैं ग्रपनी बात पूरी कर लूं, तब ग्राप ग्रपनी बात कहें।

उपसमापति ३ अभी वह बोलेंगे, फिर मैं ग्रापको बोलने दूंगी।

श्री कैलाश पति मिश्रः इनको मैं रुकने के लिये नहीं कह रहा हूं।

श्री (मौलाना) ग्रसद मदनी : ठीक है। उन्होंने कह दिया कि ग्रापको बोलने का मौका देगी, ग्रभी ग्राप रखिए ।

उप सभापति : बाद में ग्राप स्पष्टी-करण कर दीजिएगा

श्री (मौलाना) अतद मदनी : इसी तरीके से भावन-फानन तमाम शहर में और शाम से दो अंजे रात तक नमर्थ नहीं लगाया गया श्रीर तमाम बाजारों में तकरीबन इसमें चांदपोल में 14 दूकानें, विपोलिया बाजार में 5 दुकाने, जौहरी बाजार में 4 दुकाने, रामगंज में 8 दुकाने, सुरत में की पील में 16 दुकाने, एम अ इं रोड पर एक दुकान, बलदावपूर में 28 मकान, सीताराम पूरी में 3 मकाव, शामपूरी में 13 मकान थे, लूट कर जला कर खत्म कर दिये गये और इस तरीक से कर्फ्यू में भी लूट मार ग्रांतिशर्जनी जारी रही श्रौर उल्टे 600 ग्रकलियती भ्रफराद को गिरफ्तार कर लिया गया ग्रौर फसादियों को सिर्फ 96. जिन लोगों के खिलाफ कत्ल की रिपोर्ट है, उनको तो गिरफ्तार नही किया गर्या, जिनसे लुट-मार का माल निकला, उनको गिरफ्तार नहीं किया गया। यह सूरत-चल रही है। इसी तरीक -ए-हाल से लाडनू में एक हफ्ते पहले से इक्का-दुक्का वाक्यात हो रहे थे। रास्ते में ग्राने-जाने वालों को पुलिस से बार-बार कहा गया मगर कोई तवज्जह इन्तजाम नहीं किया गया । 16 दिसम्बर की दो बजे ग्रमन कमेटी का इजलास हो रहा था और शहर के अन्दर फसाद शरू हम्रा । लाल चन्द सक-इन्स्रपेकटर उसने फंसादियों की पूरी तरह सरपरस्ती की गांधी नहर चौक में दो हिन्दुश्रों में हलवाई की दुकान में झगड़ा हुआ। लॅकिन उसका उल्टी भ्रफवाह उड़ा केरके भ्रौर बस स्टैन्ड पर दो नौजवानीं का कत्ल हो गया। 50 के करीब जरूमी दुकान जला है गयीं। ग्रली हुए । मौहम्मद व्यापारी के मकान को जला दिया गया, जिसमें खुद ग्रली मौहम्मद भ्रीर उसका एक पोला जल कर खत्म हो गया । नामजद रिपोर्ट होने के

बावजूद गिरफ्तार नहीं किया गया. सिर्फ दो गिरफ्तारियां उनमें से ग्रीर सैकड़ों को छोड़ रखा है। इसी तरीके से अकलियती अफराद के जो हथियार थे, हांलांकि इकतरफा नुकसाम है, लेकिन उन सब को सील कर विया गया और गोवर्धन लाल को उसी हालत में लाइसेंस क्या गया । चीफ मिनिस्टर गए ग्रीर बदकिस्मती से उन्होंने किसी अकलियली आदमी से मिलना गवारा नहीं किया । सोजानगढ में मकानों में इकादतगाहों में हथियार निकले, सम निकले। भे तमाम फसावात विका हिन्तू परिषद्, ग्रार० एस० एस० बजरंग दल, शिव सेमा जगह-जगह करा रही है ग्रीर महीनों से फिजा को खराब कर रखा है भौर तमाम भीजें हथियारों के साथ खुल्लम-खुल्ला हो रही है। बम्बई में शिव सेना ने जो दरगाह में उर्भ हो रहा था भ्रौर संदल का लुस कुछ लोग लेजा रह थे, उन पर पथराव किया। जब ग्रमीन खंडवानी बगैरह गये स्रौर जाकर कहा कि क्याहो रहाहै, तो कहने लगे कि तमाम उर्स वालों को फौरन मुन्तशिर करो। सैंकडों ग्रादमी प्रस्प्रमन, कोई झगड़ा नहीं, सिर्फ शिव सैना वालों ने पथराव किया था, लेकिन उनकी मौजूदगी में फौरन वायरलैस से हुक्म दिया कि उर्स वालों पर लाठी चार्ज कर दो। बिना किसी वजह के लाठी चार्ज करवाया, गोली चलवाई, दो श्रादमी मरे श्रीर ग्रमीन खंडवानी जैसे मौजिज ग्रादमी की पुलिस ने वहीं बुरी तरीके से मारा श्रीर सब कपड़ा फोर्ड दिये। यह सुरत-ए-हाल मुल्क की चल रही है। ग्रगर पुलिस इस तरीके से फसादियों का, चोरों का, अक्टमों का, काशिकों का रोख अवा करेगी, कानून और इंसाम की वासी नहीं रखा जावेगा फीर कोई इन्तजाम नहीं होगा, न ग्रमलियंत्रों को उसमें लिया जायना, न उनकी क्रैनिंग होगी, न जान-माल का पूरी तक्ह मुक्काकजा विया फाता है, न मुजरिमों को सजा दी जाती है, ती ग्रांखिर कैसे होगा ? किहार में, यह बहुत खुशी की बात है कि जगन्नाय मिश्र साहब जब से ग्राए हैं, तो वह मुग्रावजे भी, जान के भी ग्रौर ग्राबादकारी ग्रौर

[28 DEC. 1989]

333

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रिलीफ इसकी तरफ तर्वज्जह कर रहे हैं और उप्मीद करते हैं कि वह मजरिमों को गिरफ्तार करवायेंगै । उन ग्रफसरों को तमाम हंगामें की जिम्मेदारी जिन पर है, उनसे करारदात करवाएगें और वाकई सजा दिलविभेंगे और भगर ऐसा हुआ तो मल्क के लिए बहुत ग्रन्छी ग्रलामत होयी। गवर्नमेंट का यह फर्ज है कि इतनी बड़ी ग्राम में, तुफान में, शरकारी मशीमरी की खराबी में उस सर्ह की पूरी तवज्जह होमी चाहिए थी, प्रेसिडेण्ट एडेस में उसका जिक ध्राना चाहिए था और उस सिलसिले में एकवामात तजवीज होनी चाहिए बी कि इन पर काम होने चाहिएं । हमारे लाखों श्रादमी इस तरीके से तबाह हो जायं श्रौर सदर साहब उसको बेकार चीज समझें. कोई तस्करा न अपने एड़ेस में, तो यह मुल्क और मुल्क वालों की तरफ से ग्रदाए-फर्ज नहीं है बह्निः गफलत ग्रौर इगमाज हैं, जो हरगिज नहीं होना चाहिए । हक्मत का फर्ज है कि वह भ्रपने हरेक शहरी की जानमाल, इज्जत-ग्राबर, दीन ग्रीर मजहेब की हिंकाजत करे। इस सिंलसिंले में जो रोड़े ग्रटकते हैं, इन्हें दूर करे।

मैं यह भी साथ में कहना चाहता हूं कि ग्रसम में ग्रब तक वोटर-लिस्ट से तकरीबन पांच लाख नाम छटे हए हैं । इस सिलॉसिले में इलेंक्शनें कंमीशन मे अपना कर्ज ब्रह्म नहीं कियी और जो कानन था, ग्रब तक है कि जब सक वोटर-लिस्ट मुकम्मल न हो जाय तब तक इलेक्शन न कराए जायं । उसको बाकी रखना चाहिए, उसको खतम करके इस नाफिज वोटर-लिस्ट में इलेक्शन नहीं

होने चाहिएं। लाखों ग्रादमी महरी हक्क से महरुम हो जाएंने, वे वोट नहीं दे सकेंगे स्रौर उनको तरह-तरह से गैर-कानुनी तरीके से परेशान किया जी सकती है। एक-एक सात-सात. छन-छह हजार आदिमयों के खिलाफ एतराज दाखिल कर रहा है भौर कोई कान्त की पैरवी नहीं करता. गंडागदीं की जा रही है. ग्रभी से हरेसमेंट फैलार्यों जा रहा है ग्रोर यह कहा जा रहां हैं कि अर्गर एक्जीव्यी को बोट दोगे. इसकी गारन्टी दो तो हम संम्हारा नाम बोटर-लिस्ट में शामिल एतराज खतम करवा तो इस तरीके से हरेसमेंट किया जा रहा है, लालंच दिया जा रहा है ग्रौर तरइ-तरह की नाजाबज कार्यवाहियां की जा रही है । इसलिए मे चाहंगा कि जब तक यह इंसाफ न हो, वोटर-लिस्ट मुकम्मल न हो, तथ तक इलेक्शन नहीं होने चाहिएं ग्रौर इस संबंध में जो ग्रागे बिल ग्रा रहा है, उतकी भी मैं मखालफत करता हं कि उसे मंजूर न किया जाय ।

भी कैलाशपति मिश्र : महींदबर,...

उपतमापति : ग्राप एकाध मिनिट में स्पष्टीकरण करेंगे क्या ? श्रापकी पार्टी का टाइम तो है नहीं, श्रारोप के लिए हो में श्रापको एलाऊ कर रही हूं।

श्री कैलाशनित मिश्र: मैने श्रापकी ग्राजा लेकर ग्रापकी ग्राज्ञा स्वीकार की है ।

حبدرا آباد جهر ۱۹ ستمر القنو -وتلام - مو متو - كهركون وغيرة وغيرة -

Address

بهاکلوور مهن جو لست مقتولین کی همیں ملی ہے - ۹۱۱ سے زیادہ همارے پاس هے اور هم نے اسکو جهف منسٹر کو دیا ہے ۔ شہر میں متاشر دیہات ۱۱۴ ديهات ميں هے، لتے مكيات ۹۳۵۱ دیهات کی توتی هوئی مستجدیں ۳۳ بهاگل پور شهر کے معاثرمعلے د> ۳ مكانات ٥١ - دكانيس ۳۲۳ شهر کی مسجدین ۱۴ اور ۱۱۳ دیہات لوتے اور جلائے کئے هیں چند ۳۳ مسجدیں اور تھی ھزار چھت سو مكانبات هدر -

جگدیشہور تھانے کے سب انسپکتر نے فسادیوں کے ساتھہ مل کو لوکشن ۱۱۱ سے زیادہ قتال کئے۔ انکی الشوں کو کنویں میں ۃاڑا ۔ پھر نکالا ۔ پھر ایک جگه دنن کیا - پهر دوسری جكهة دفن كيا - اور كوئي رپورت افسروں کو سرکاری طور پر نہیں کی ۔ وه سب میں شریک رها - جو تھانچے الموں کے نکلے ھیں ۔ ایک ہرھس کے بعانے پر - تو ایک جگه سے 01 دوسری جگهه سے ۲۲ یا ۲۲ -تیسری جکہہ سے ۱۵ اس طریقے سے سہیفے کے بعد جس سے دو دون پہلے میں وہاں جا کی تھا اور یہ علم هوگها که اب دیکهه لها ها اور اب بات آگے چلے گی - تو یہ نکلا ھے -

. [شری (مولایا) است ^{دو}الارپرديهي: جناب نائب صدر صاحبه - میں صدر صاحب کے خابع ير بولنے كيلئے كهرا هوا هوں -

مجهد افسوس هے که اس خطبے . میں پچھانے مہینی میں ملک کے اندر جو زبرد عت تقل وغارنگری اور یربادی هودی هے - منظم طور پر منظم طانتوں کی طرف سے پارتیوں اور آرگذالازیشنس کی طرف سے اس سلسلے میں اس خطیہ میں بلکل خامرش اختیار کی گئی ہے۔

خاص طور پر سرکاری مشنیری اس معاملے میں پوری طرح انوالود ھے - مدھی ھو کر قتل - وغارنگری لوت مار سب میں شریک رهی هے اور مجرموں کو پنا دی ھے اور کسی قسم کا اقدام نہیں کیا - ا ح اگست کو سسوام - ۱۹ ستمبر کو کوتا - ۲۹ کو بدایوں - ۲۰ کو علیگوهه - ٥ اکتوبر کو پالنهور -کھیجا کے دیہات ۱۳ کو اندور -۲۲ کو سیدا موهی - ۲۳ کو سبور بازار بهاکلهور - ۲۴ کو بهاکلهور میں صام هنگامه اور قتل و عارتکری -۲۵ کو مونگیر - ۲۵ اکتربر جمشید پور - نومبر مهن فيض آباد - ۲۱ کو رامهور - ۲۱ کو هی بدارس - ۱۳ کو شمووگا - 10 کو هیلی - >۲ کو

هي اشتعال انگيز - مفلظ كاليان -غيرت دالغ والى - اس قسم كي چیزیں کی جارهی تهی - کیسیت بصارهے تھے - تباکه مشتمل کررایا جائے ۔ آوازیں بچوں کی - عورتوں کی فرضی کہیں ہے لاکو کے اسدیں پهري کئي تهيّس - اور چار کلو ميٿر تک لوگ برداشت کرتے رہے - جب عورتوں سے انہوں نے چھھڑ چھاڑ شروع کی ۔ تو کچھہ نوجوان ساملے آئے ارد شهر مین وبال کهوا هوگها اود شام سے لهکو دو بچے رات لاک کسی قسم کا کوئی کرفیو نہیں لگایا کیا -اب سبهایتی : ایک مدت رائے وة كنچه كهة رهم هين - سن لهجائم کیا کہت رہے ھیں -

شری کیلاش پتی مشر بہار: مانیئے سدسیے نے اپ بہاشی میں جہاں تک میں نے سویم سنا ھے ریک بار بی - چے - پی کا نام لیا ھے - اگر بی - چے - پی پر آروپ لکا تو میں فرا نیم جاننا چاھونکا - کہ کیا سیشتیکوں کونے کیلئے اووسر ملے کا - یا سیات کسی کا نام لیکر کسی کو اکسا دیا جائے کا -

هری مواقا اسد مدنی : وق بی-چ - پی - الهکشن مهن جهتی تهی - اسی کا فتم کا جلوس تها-... ددمدالفاسه، وق جلوس بی- چ- پی-کے جیتنے کے نتیجہ میں نکلا اسکو کس کی طرف کہیں -

اُس طریقے سے چادیری سیان بارةو سکھ رتی فورس نے عررتوں -بچوں - بورھے مردوں کو ایک مکان میں جمع کرکے پولیس کو کہا که ان کی عفاظت کرو - پولیس چهود کر چلی گئی فلڈوں کے هاتبه پر -انہوں نے کہا کہ راجھور لے چاتے ہیں۔ اور راستے میں انکا قتل عام کیا ان لوگوں کی پریس کے اندر ایک سو کی تعداد آئی ہے - ہمارے پاس فہرست کم ھے - لیکن بہرحال اس طریقے ہے پورے چندیری میں مکانات جلے - لئے اور الشوں کا قعیر کردیا -اسی طریقے سے بڑیری میں پولیس نے لٹوایا - جلوایا چالیس مكان اور سات تتل -

اسی طرح مکرمپور میں پولیس نے رائنل دکھاکر لوگوں سے کہا کہ تم قفینس بھی نہیں کرسکتے - خالی کرکے چھوڑ کر چلے جاؤ اور اشارے کرکے بلوائیوں کو ھر گاؤں میں ایس طریقے سے بی - اور پولیس نے بورا حصہ لیا فسادات کروائے ھیں -

> ا نومبو کو چپور میں بھی۔
جے۔پی۔ کا جلوس نکلا - فتع کا جلوس اور یہ مسلح تیا - سینکووں
تیمپور - پیٹرول اور آتشکیر مادے ان سب سے مسلم تیا اور پیچاس
هزار کے جلوس کے ساتھہ چند سیاھی کوئی انتظام نہیں تیا - یہ نہایت

یه لوت کر جالکو ختم کر دائے گئے -اور اس طریقے سے کونیوں میں بھی لوت مار آتشوسی جاری رهی اور الله ++ اقلیتی درکہ کے افران کو کرفتار کر لیا گیا ۔ اور فسادیوں کو صرف 9۷ ۔ جی لوگوں کے خلاف قاتل کی رپورٹیں هیں انکو تر گرفتار نهیں کیا کہا ۔ جن سے لیت مار کا مال نکلا انکو گرفتار نهین کها - یه صورتصال چل رهی هے - أسى طريقے سے الدّار میں ایک هنتے پہلے سے اکا دکا واتعات هو رهے تھے - راستے سیس آنے جانے والوں کو پواہس-سے بار بار کہا گیا - مکر كوأدى توجهة انتظام نهيس كيا كيا -19 دسمبر کو دو بحجے اس کمیٹی کا اجلاس هو رها تها - اور شهر کے اقدر نساد شروع هو كيا - لال جند سب انسهکار نے فسادیوں کی پوری طرے سے سرپرستی کی - کانڈھی ٹکر چوک میں دو هددوی میں حاوائی كي هلان سين جهكوا هوا - ليكن اسكا اللى افراه ازا كوك يس استهند بر در نوجواس کا کتل هو کیا - ۵۰ ک تویب لوگ زخمی هوئے - دکانیول جلا دی کثیں - عنی صحمد بیویاری کے میں کو جلا دیا گیا۔ حس میں على محمد خود آور اسكا ايك دوتنا جل كر ختم هو كياً - نامود رپورتين ھونے کے باوجود گرفتار نہیں کیا گیا۔ صرف دو گرفتاریاں اندیں سے هوڈیں

اور سینکوں کو چھوڑ رکھا ھے -

[شری (مولانیا) اسعد مدنی] شري بريش سی پکلیا (مهاراشتر): جو کہت رہے مہن ولا صحیم بات ہے ۔ شری کیلاش پاتی مشو : مهردیه مهن پير ايک بار بوچه رها هون -

شری (مولانا) اسعد مدنی: پهلے مهن ایدی بات پوری کو لون - پهر پ اینی بات کهیں -

اب سبها يدو : ابهي وه بوليس كه-پهر مين آپ کو برللے دونکي -

شرى كيلاهي پتر سشر: انكو میں روکنے کیلئے نہیں کہم رہا ہوں۔ شرى (مولانا) إسعد مدنو: تايك ھے - انہوں نے کہدیا کہ آپ کو بولنے کا موتع دینگی - ابھی آپ تعریف وکھئے۔

اب سبها ید، : بعد میں آپ سرشیکری کر دیجگےگا -

شی (مولانا) اسعد مدنی : اسی طريقي . آناً فاناً تمام شهر مين اور شام سے دو بھے رات تک کرفھو نہیں لكايبا كيا - اور تسام بازارون مين تقریباً اسیں چاند ہور میں ۱۳ دكانين- تريوليا بازار مين ٥ دكانين-جوهزي بغرار ميس ٣ فوقليل -رأم گلبج میں ۸ دکانیں - سورت کی پول میں ۱۹ دکائیں ایم - آئی -روق پر ایک دوکان - بدالؤ پرو میں ۲۸ مکان - سیتا رام پوری سین ۳ مكان - شام يعدى موس ١٣ مكان -

کپوے بہار دیئے۔ یہ صورتحال ملک کی چل رهی هے - اگر پرلیس اس طریقے سے فسادیوں کا - چوروں ٢ - قالرول ٢ - تاتاول إكا رول الدا عردى - قالون أور انصاف كو بالى نهيس ركها جائية ه اور دولى انعظام تههن عولاً - ته أقليتون كو اسمين اليا جائےًا - نه انکی تریللک هوگی-نه جان مال کی پوری طرح معارضه دیا جات ہے ۔ نه مجرموں کو سزا دى جانى هے او آخر كھسے هوگا -بہار میں بہت خوشی کی بات ہے جلااته مشرا صاحب جب سے آئے هیں - تو وہ معاوضه بھی - جان کے بھی اور آبادگاری اور رائٹ اشکی طرف توجه کر رهے هدی - اور اندید کرتے هیں که وہ مجرسوں کو گزفتار كر ليس كے - ان افسروں كو تمام هنگاہے۔ کی ذمہ داری جن [پر ہے ان سے قرارداد واقعی سؤا دلوائمں کے اور اگر ایسا موا تو مال کیلئے بہت اچهی علانت هوگی ع

گوردمنت چیه فرش مد که التلی يوني آک مهن طوقائ مهن - مفرکاوي منعظيلون كي خوابئ مين اسي تطرح كى چورى ترجيه ھوتى ھاھاي كارلى -دريسية المفريس ميس السكا فكر الله علائل على - أور أس سلساء مهى اقدامات کی تجویز هونی چاهید تمی-كه ان ير أك كام هويا جاهل -همارے لاکھوں آدمی اس طنزیقے سے

اسی طریقے سے اقلیتی فرقے کے افراد کے پاس جو متہیار تھے • حالانکه ايك طرفه نقصان هوا هـ - ليكن أن سب کو سیز کرلیا گیا - اور كووع هن، لال كو اسى حالت مين لايسانس ديا كيا - چيف منستر عُیّد لور بدقستای سے انہوں نے کسی اللهتي آدمهون سے ملفا گوارة نهين كيا-وجائكوه مين مكانون عبادتاهون منین هدههار نکلے - بم نکلے - یه تمام فسادوت وهو داندو بريهد - آر - ايس-ایس - بجودک مل - شهو سیدا جلهه جلهه کرا رهی هے۔ اور مههدوں سے فضا کو خورب کر زکھا ھے - اور تمام متھیاروں کے ساتھ کھلم کھا هو رهبي هين - بمبدئي - بين شيو سینا ہے جو درگاد میں عرس هو رها تها ازر صندل کا جلوس کچه لوگ لے جا رہے تھے - ان پر پتھراؤ کیا -جب اسون کهندراضی وغیره کئے - اور جاکر کہا کہ بہائی کیا ہو رہا ہے دو كهؤي لكي كه سمام عرس وأون کو فوراً منتقتر کرو - سی^{نک}روں إنسى چر التي كوئي جهكوا نهدن ضرف شہو سیٹا واتوں نے پتہراؤ کھا -الهامي موجوه كي سيس والبلهس سے خام تایا گھا آکه عرس والوں پو اللایمی بهارج کر دو ۔ ینا کسی وجه کے اٹھی چارج کررایا گولی چلوائی دو آفسی مرے اور امین کیلڈوانی جهسے معزز آدمی کو پوایس نے وھیں بری طریقے سے مارا اور صب

Address پهروي نههن كرتا - فلدّ گودي كي جا رهی هے - ابهی سے هريسمنت پهيدايا جا رها هے - اور يه كها جا رحما هے - که اگر اے - جی - بی -کو روت درکے تو اسکی کارنٹی در تو هم تسهارا نام ووثر لست مهن شامل کروا دینگی- اعتراض خعم کروا دینگے-تو اس طریقے سے هریشدنت کیا جا رها هے اور طرح طرح کی ناجائز كارو/أيهان كي جا رهي هين - السلام میں کہلا چاھونکا کہ جب تک یہ انصاف نه هو - ووقر لسمت مكمل نه هو - تب تك آسام مين اليكشن نہیں ھونے چاھئے - اور اس سلسلے میں جو آئے بل آ رہا ہے اسمی بهی میں مضالفت کرتا هوں اور

on the President's

उपसभापति : हमारी आज्ञा आप स्वीकार करते है, इसके लिए धन्यवाद ।

اے منظور نه کیا جائے - آ

श्री कैलाश पति मिश्रः महोदया, जिस प्रकार का भाषण हुआ है, उसके बारे में मैं कुछ कहना नहीं चाहता हूं। एक ही बात कहना चाहता हूं कि जितने स्थानों पर दंगे हुए, जिन स्थानों का जल्लेख किया गर्या है, वहां सब की सब राज्य सरकारें ग्राज कांग्रेस के श्रधीन काम कर रही हैं । भारतीय जनता पार्टी को व्यर्थ में ही घसीटा जा रहा है । मैं श्राग्रह करना चाहता हूं कि हर जगह के दंगे की जांच सभी राज्य सरकारें ठीक-ठिकाने से करवाएं, उसकी स्थिटं आए ग्रौर उस रिपोर्ट के ग्राधार पर संसद के ग्रंदर चर्चा हो । ... (समय की घंटी)... ग्राप सून लीजिए ।

उपसभापति : ग्रापने ग्रपना स्पष्टी-करण कर दिया है।

[شرى (مولانا) اسمد معذى] تبالا هو جائيل اور صدر صاحب اسكو بےکار لاہعدی جیز سنجہیں کوئی تذکرہ نه كريس - إلي ايدريش مير - تو يه ملک ارد ملک والوں آکی طوف سے ادائے فرض نہیں ھے - بلکھ غفلت اور افعاز هے - جو هرکز نهیں هونا چاهئے - حکومت کا فرض ہے که وہ انه هر ایک شهری کی جان و سال-عرُت آبرو دين اور مذهب کي حفاظت کرے - اس سلسلے میں جو روڑے اتکتے هيں - انہيں دور

میں یہ بھی ساتھ میں کہلا جاهتا هون که آسام مهن اب ثک ووالله سے تقریباً یانی الکه نام چھوٹے ھوئے میں - اس سلسلے میں اليكش بي كميشن نے اينا فرض ادا نهیں کیا ہے - اور جو قانون تھا اب تک ہے کہ جب تک ووٹر لست مكمل نه هو جائے تب الك اليكشن نه کراژے جاتھی - اسکو باقی رکھنا چاهئے - اسکو خلام کرکے اس ناقص وودر لست مين المكشن نهين هونا جاهلے - لاکھوں آدمی اپے شہری حقوق سے محصروم رہ جائیس کے۔ وہ ووت نہیں دے سکیں کے - اور الکو طرح طرح سے فہر قانونی طربھے سے پریشان کیا جا سکتا ہے - ایک ایک آدمي سات ساس - چه جه هزار آدمیوں کے خلاف اعتراض دخل کر رہا ہے - اور کوئی قانون کی

श्री कैसाश पित मिश्र : महोदया, में बिहार से ग्राता हूं । यहां भागलपुर की चर्चा हुई, सासाराम की चर्चा हुई, सीतामढ़ी की चर्चा हुई । मेरा सीधा ग्रारोप है कि सब जगह के दंगों में कांग्रेस का हाथ है । ग्राप जांच करवाइए, वहां कांग्रेस की सरकार काम कर रही है । भागलपुर के दंगे की चर्चा की गई है, जिस ढंग से चर्चा की गई है । ... (स्यवधान)...

उपसभापितः कैलाशपित जी, मैंने
 श्रापको स्पष्टीकरण की श्रनुमित दी,
 हो गथा । श्रव श्राप बैठ जाइए ।

श्री कैलाश पति मिश्र : भाषण नहीं कर रहा हूं । कृष्ठ तथ्य रख रहा हूं । माननीय सदस्य ने चार गांवों या घरों का उल्लेख किया ... (व्यव्यान)...

श्री सुरेन्द्रजोत निह श्रहलुवालिया : महोदया, कांग्रेस का नाम लिया जा रहा है तो कांग्रेस को भी स्पष्टीकरण के लिए टाइम दीजिए ।

उपनभापित ः हा, मै दे रही हूं। ...(ब्यवधान)...

श्री कैलाश पित मिश्र : जहां से यह फैला है, मैं समझता हूं कि उसकी भी चर्चा करना न्यायसंगत होता । इसलिए मैं कह रहा हूं कि सब जगह कांग्रेस की सरकारें काम कर रही हैं, श्राप जुडिशियल इन्क्वायरी करा लें श्रौर उसकी रिपोर्ट माननीय सदन के सामने लाएं ।

श्री (मौलाना) ग्रसद मदनिः : यहां इंसानियत, ग्रमन श्रौर कानून का मसला है सबकी जिम्मेदारी हैं कि इसको ठीक करें।

†[شری مولانا اسد مدنی : یه انسانیت امن اور قانون کا مسلاله هے اور سب کی ذمه داری هے که اسکو تهیک کریس -]

श्री कैलाश पित मिश्रः सबकी जिम्मे-दारी है, मानता हूं। श्रगर इस धरती पर किसी के खून की एक बूंद भी गिरती है, चाहे हिंदू की हो या मुसलमान की हो, भारतमाता का श्रांचल उससे कलंकित होता है, मैं इस विश्वास का पालन करने वाले व्यक्तियों में से हूं। इसलिए कह रहा हूं कि कठोरता से इसकी जांच हो, निर्ममता से जांच हो। मैं कांग्रेस सरकारों को चुनौती दे रहा हूं।

श्री भीजी इशांद बेग: माननीय उप-सभापति महोदया, राष्ट्रपति जी के ग्रभिभाषण पर ग्रपना वक्तव्य देने के लिए ग्रापने मुझे समय दिया इसके लिए ग्रापका ग्राभारी हूं।

लोकतांत्रिक ढांचे से नयी सरकार का - ग्राममन हुश्रा है, में इसका स्वागत करता हूं । किन्तु दुर्भाग्य की बात है कि सरकार चलाने के लिए देश की जनता ने बहुमत की जगह पर ग्रल्पमत दिया है । इसी वजह से दो बैसाखियों के सहारे ये सरकार खड़ी है । हमारी शुभकामनाएं है कि महात्मा गाधी के रास्ते पर...(व्यवधान)...

SHRI GHULAM RASOOL MATTO: Madam Deputy Chairman, I have to bring to your kind notice that now the Leader of the House is not here, and we have allotted business of four to five hours. Is he aware that the House will have to sit late willy-nilly to transact the business? There are two Bills, one Short Duration Discussion and one Statement. Is he aware that the House has to sit late? Has he made arrangements for the Members for sitting up to 11 o'clock?

श्री सैयद सिब्ते रजी : खाने का मतलब है, क्या व्यवस्था है ग्रापकी ?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI); I will convey the message to the Leader of the House.

^{†[]} Transliteration in Arebic script.

THE DEPUTY CHAIRMAN: He will convey the message to the Leader of the House.

आपके खाने का प्रबंध हो जाएगा ।
...(व्यवधान)... आपसे कुछ मेंबर
कह रहे हैं कि खाली कन्बे मत की बिए
बर्लिक खाना कन्बे करसाइएगा ।

SHRI CHATURANAN MISHRA: If he can take notes on behalf of the Minister, he can arrange it also.

SHRI SUBRAMANIAN SWAMY: But the coffers are empty, according to them. Where from do they get money?

SHRI DINESH GOSWAMI: We will borrow from Mr. Subramanian Swamy. I know he has enough to give us.

श्री मीर्जा इर्जाव बेंगः : उपसमापति बहोत्या, में यह निष्येतः वहर रहा वा कि हम स्वामत करते हैं इस जनति कि प्रिकाय का जिसने वे परिणामः दिए हैं । अब फ़ंट गवर्नकेंट कह रही है कि लोगों ने पश्चितंन के बारे में मत दिया है, अब समय ही बला पाएजा कि परिवर्तन गाला है या एक ग्रस्थिरता ग्राती है ।

मान्यवर, ग्राडवाणी जी ने जो इस सदन के भी सदस्य रह चुके हैं, उन्होंने उस सदन में कुछ बातें बतायीं थीं मेरे नेता राजीव गांधी के बारे में । उन्होंने ह कहा कि विस्व के इतिहास में यह एक ऐसा दुष्टांत है कि पहली बार इतने कम समय में इतने उत्तम शिखर पर कोई व्यक्ति गया हो ग्रुौर कम समय में वह तह तक पहुंच गया हो । में इसका खण्डन करता हूं और में सिर्फ ग्रांकड़ों से उन्हे यह बताना चाहता हुं कि इसके साथ में उसको सम्बद्ध करें ग्रौर देखे कि क्या स्थिति है ? मान्यवर, इस जनतांत्रिक प्रक्रिया ग्रौर चुनाव में कांग्रेस (ग्राई) को कुल वैध मतों के 40.9 प्रतिशत वोट मिले । जनता ६ल जोकि सरकार में है उसे 17.9 प्रतिशत, भा०जाव्या० को श्रौर अम्युनिष्ट पार्टी को 9 प्रतिशत

बोस्ट मिले । अब इसी तरह हिंदी भाषी क्षेत्रों में जनता दल को 30 प्रतिशत, भा०जञ्या० को 19 प्रतिशत और कांग्रेस को 34 प्रतिशत वोट मिले हैं । दक्षिण के क्तीजे तो ध्रापके सामने हैं । तेलग्र देकम पार्टी जोंकि वहां शासन में थी छत्तको सिर्क 3.4 प्रतिश्रत महा किले और वाकी के मल, मैं इस सदन को अह बतलाका चाहुंगा, राजीय गांधी की कांग्रेस पार्टी को किले ।

THE DEPUTY CHAIRMAN: We must welcome Mr. Ram Awdhesh Singh.

SHRI V. NARAYANASAMY: We were worried about his whereabouts.

SHRI MIRZA IRSHADBAIG: The credit goes to me; this is because of me only.

श्री राम् नकेत यास्य (उत्तर वृदेश)ः महोदया, सदन विक्रित था इनके बारे में । इन्हें बधाई देना चाहिए ।

श्री मीर्जा इर्शावबेग : महोदया, म ग्राभारी हूं कि हमारे एक गुमश्दा मेंबर को इंदवा कर फिर से स्थापित कर दिया क्या है। मान्यकर, मैं यह कह रहा हूं कि दक्षिण के नतीजे ग्रापके सामने इज्राजिए यह कहना हकीकत से मुंह छिपाना है कि राजीव गांधी का कोई फाल हुम्रा है या राजीच । कोई मर्त में चले गए है। म्राज भी लोगों के बीच में हैं और भारी समर्थन के साथ इस सदन में भी बैठे है ग्रौर इस सदम में भी बैठे हैं। मान्यवर, देख क्लीजिए कि देश का एक दक्षिण का हिस्सा जो है, नार्थ-ईस्ट का जो है, इसमें एक भी पार्टी को जन-समर्थन कहीं नहीं दिया है।

मान्यवर, राष्ट्रपति जी के ग्रभिभाषण में सरकार ने महिलाग्रों के बारे मे कुछ बात कही है। मैं पूछना चाहता हूं कि जब ग्राप महिला उत्कर्ष की बात करते हैं, तब ग्रापके सामने दृष्टांत 349

[28 DEC. 1989]

मौजूद हैं। जनता दल ने 240 सीटें लड़ी लोक सभा के लिए और कितनी महिलाओं को दिकट दिया-किर्फ पांच । मा०ज०पा० ने 205 सीटें लड़ीं भीर सिर्फ 8 महिलाघों को उसमें प्रतिविधित्व दिया । मार्कसिस्ट पार्टी 66 सीटों पर लड़ी और उसने सिर्फ 4 महिलाग्रों को प्रतिनिधित्व दिया अग्रेर मान्यवर्, माप इस भासत पर बैठ्ठी हैं, इसलिए कह रहा हूं कि कांग्रेस ने 508 सीटें बड़ीं भीर 53 महिलाओं को अपना प्रत्याधी लोगों के बीच में भौषित किया ब्रीर मान्यवर, में पूछ रहा हूं, यह सो प्रक्रिया है आपकी भी बाद में पता चल जरएना । यहां पर सती का बिल हमने पास किया था । मैं पूछना चाहता हुं जनता दल की गर्वेत्रमेंटें से कि सती का समर्थन करने वाले लोग **धाप**ने इस पार्टी के अंद्रर **ई**ठाए हैं, हम क्या समझें ? देश में श्रांति पैदा ही रही है। किस प्रकार से हम यह मान लें कि ग्राप महिलाओं की कल्याण-कारी योजनामों को ऋषी लेकर बढेंगे ? श्चापके पास और भी लोग मौजद थे, यह मंत्रि-मण्डल में भी देखा गया है कि सिक एक महिला प्रतिनिधि है और **बहु** भी कैबिनेट की नहीं है ग्रौर मैं भाषसे, मान्यवर, निवेदन करना चाहता हं ज़ब मेरी पार्टी की सरकार बैठी थीं तब कितनी महिलाओं को प्रतिनिधित्व हमने दिया ?

ग्रभी मेरे दोस्त शिब्ते रखी बता रहे वे कि राष्ट्रपति जी का जो प्रभिभाषण है उसका ब्रन्च्छेद 16 कहता है कि 'सरकार इस बात की पूरी गारण्टी देगी कि ग्रल्पसंख्यक निर्भय होकर जीवन व्यतीत करें भीर राष्ट्र की प्रगति में समान भागीदार बनेंं । मान्यचर, श्रभी तो गारण्टी देगी, यह शब्द का प्रावधान हुन्ना है बहां पर । गारण्टी टी नहीं है, गार टी देगी । मैं यह पूरता चाहता हं कि ग्राप जिसके समर्थन से बैं है, भारतीय जनता पार्टी, इस भारतीय जनता पार्टी के महासचिव क्या कहते हैं ? मान्यवर, भारतीय जनता पार्टी के महासचिव यह कहते हैं कि, उनका नाम मैं ब्राज यहां कोट करना चाहंगा---

श्री केदार नाथ साहनी, उन्होंने यह कहा है कि हम ग्रत्पसंस्यकों का विरोध क्ष्मलिए करने हैं कि यह राष्ट्रवाद के किरुद्ध है। इसका मतलब यह है कि ब्राप चेयर पर बैठी हैं, ब्राप राष्ट्रकाब के विरुद्ध हैं ? ब्रास्क्रिक मोहम्मद **छान कल म**हां पर बैठे **घे, वे रा**ष्ट्रबाद के विरुद्ध हैं ? इशदिखेंग, जीजा, जो लोमों का चनाव हम्रा. जन-प्रतिनिधि हैं, वे राष्ट्रवाद के विरुद्ध हैं ? वे किस प्रकार की नीति लेकर के जलते हैं ? बहीं ग्राडकाणी जी को मैं कौट करके कहना चाहता हूं कि नारतीय जनता पर्टी, यह कहते हैं इनसे जब पूछा सैक्यूलरिज्में के बारे में, तब सैक्यूलरिज्म के बारे में इन्होंने जो ट्रांसलेशन किया वह यह है कि "मेरा विश्वास सैक्यूलरिज्य में है, लेकिन यह सैक्युलरिजन में नहीं, पोकिटिव सैक्यूलरिज्म में । मान्यवर, मैं सो नहीं समझ सकता हूं कि सैन्यू-करिक्न पोजिटिव कैसे होता है और निनेटिच कैसे होता है ? एक वा भ्रगर यह कहती है कि उसे अपने बच्चे से प्यार है, तो प्यार का मतलब सिर्फ प्यार होता है । यह पोजिटिव प्यार क्या होता है ग्रौर निवेटिव प्वार क्या होता है, यह मेरी समझ में नही श्राता है ? इसलिए देश में जो एक भ्रम फैलाने की बात कर रही है बी०जे०पी० देश में टकराव की जो बाल कर रही है बी जि जी भी दससे मेरे साथियों को सावधान करता हुं जो सरकार में बैठे हैं कि कहीं ऐसा समर्थन लेकर के मल जाइए कि झागे चलकर के देश के हित को ही नुकसान हो, देश में बैठे हुए कुछ लोगों के दिलों को धक्का षहुंचे । मान्यवर, ऐसा मैं उनसे ग्राग्रह करता हूं, उनसे यह कहना चाहता हूं। मान्यवर, जिनका समर्थन सरकार की मिला है वह पार्टी ग्रागे चलकर के क्या कहती है । ग्रागे चलकर के, मान्यवर, सैक्यूलरिज्म की इन्होने यह व्याख्या की है, इनके महा सचिव का भाषण यह है स्रीर मान्यवर, उन्होंने यह कहा है कि माइनॉरिटी गवर्नमेंट, उसको ग्राप भंग कर दीजिए । मैं यह पूछना चाहता हूं कि संविधान में दी गई जो बात है, क्या उसके विरुद्ध कोई

[श्री मीर्जा इर्घाद बेग]

बात पिछली सरकार ने की है ? 15 प्वाइंट प्रोग्राम सरकार जब लाई, मैं फिर से याद कराना चाहता हं इस सदन को कि आडवाणी जी ने बार-बार इस बात को दोहराया था, जो एक रिसपांसिबल व्यक्ति हैं इस देश के एक राजनीति में बैट हुए व्यक्ति हैं। उन्होंने यह कहा था ग्रौर मैंने उसका जवाब दिया था । उन्होंने यह कहा था कि पाकिस्तान ग्रौर बंगलादेश में माइ-नोरिटी के साथ जो सलक हो रहा है वही सलक हिन्द्स्तान में माइनोरिटी के साथ होना चाहिए । यह कह कर वह मुकर गये कि यह मैं नहीं मानता हुं, मेरे किसी एक मित्र ने मुझ को कहा था । उन्होंने दो बार इस वाक्य को दोहराया था । क्या यही पोजिटिव सैक्यूलरिज्म है, ग्रगर यही पोजिटिव सैक्यू-लरिज्म की बात है ग्रगर यहाे व्याख्याएं सैंक्यलेंाःज्म की बात है प्रो**जे**टिव तो मैं कहता हूं संविधान के खिलाफ बात करने की व्याख्या है । संत्रिधान को तोड़ने की बात है। हिन्द्स्तान के टुकड़े करने की जात है। देश की जन भाषनात्रों की ठेस लगाने की बात **है । भ्रागाह** करता हूं जनता की सरकार को, मेहरबानी करके बड़े यत्न से इस देश को हमने बनाया था, बड़ी कुर्वानियां दी हैं हमने, यहां हिन्दु, मसलमान का विवेक कभी इस देश में र्नहीं रहा था जब ग्राजादी का संग्राम लड़ते थे । यही हिन्दुस्तान की धरती प्रभावित हुई थी उस रंगीन खुन से जो खुन हिन्दुश्रों का साथ में बहा था, मुसलमानों का साथ में बहा था, सिखों का साथ में बहा था, ईसाई का साथ में बहा था। इस खून को म्रलग करने की चेष्टा क्यों कर रह हो।

श्री **बो० सत्यत रहयण रेड्डा**ः हमदर्दी है हमें ।

श्री मीर्जा इर्शाद बेग: क्या हमदर्दी है, ग्राप तो उन्हीं लोगों के साथ बैट हुए हैं। ग्रागाह करता हूं कि ग्राप नेतिए उन लोगों से जो इस देश में साम्प्रदायिक भावनाएं फैलाकर इस देश को खडित करना चाहते हैं। मैं पूछना

चाहता हूं कि हमारी सरकार ने जब चार्ज जनता सरकार से ज़िया था तब कैसा राष्ट्र था? एक संकटग्रस्त राष्ट्र था। ग्रार्थिक व्यवस्था छिन्न-भिन्न थी। ग्राज यह कहते हैं कि उन्होंने ग्रनुच्छेद 26 में यह कहा था कि राष्ट्र ग्रभी भी गरीबी और बेरोजगारी से जूस रहा है। पिछले कुछ वर्षों में ग्रार्थिक ग्रस-मानताएं बढ़ी हैं। (समय की घटो) थोड़ा समय ग्रीर दे दीजिए।

मैं कहना चाहता हूं कि मैं कोई स्रार्थिक वेत्ता नहीं हूं। 5 प्रतिशत की ग्रोथ रेट क्या हमने मैन्टेन नहीं की है ? 9 प्रतिशत के करीब इंडस्ट्रियल प्रोथ रेट पर एनम जो था क्या उसको मैन्टन नहीं किया ? मुद्रास्फीति की दर जो 6 परसेंट थी क्या उसको नहीं बनाए रखा है ? क्या हमने 50 परसेंट निर्यात में बढ़ोतरी पिछले पांच वर्षों में नहीं की है ? स्टील ग्रथोरिटी की बात करता हूं तो रोजाना एक करोड़ रुपय का जो घाटा करती थी उसको हमने मनाफे में परिवर्तित नहीं किया हैं ? मैं स्राप से पूछना चाहता हूं कि ्जो नुकसान था उस समय क्या मुनाफे की परिस्थिति में देश को नहीं लोकर रखा है ? मैं पूछना चाहता हूं भ्रीर इस ग्रांकडों से बताना चाहता कि गरीबी रेखा के नीचे जीने वालों की परसेंटज 51 जो जनता राज दिया था, विरासत में हम को 5ने परसेंट मिला था उसे कांग्रेस ने घटा क1 30 परसेंट नहीं किया है ? हमारीर कल्याकारी योजनाश्रों से हमने इसको बनाया है।

किसानों के बारे में बात करते हैं। किसानों को हमने दिया है और भी देना चाहते हैं। जब किसानों की बात आयेगी तो हमारा समर्थन आपके साथ होगा। हमारा सहयोग आपके साथ होगा। किसानों को ब्याज पर दी दी गयी रकम पर रेट आफ इंटरेस्ट घटा कर 2.5 किया। 1987-88 में 4400 करोड़ ए० सहकारी बैंक से हमने बांटा है। आज की तारीख में इस प्लान के अंत तक 5,773 करोड़ तक उसको हमने पहुंचाया है। हमने जो कार्यक्रम चलाये हैं क्या विश्व बाजार

354

में उससे श्रापका सम्मान नहीं बढ़ा है। विश्व बाजार में क्या श्रापकी साख को बढाबा नहीं दिया है। यह भूल जाते हैं प्रगर कुछ घाटा श्राता है तो । माफ करें में कहता चाहता हं कि यह बार-बार दोष दे रहे हैं। मैं कोई र्वेडा ग्रार्थिक जानकार इंसान नहीं हुं। लेकिन डवलपिंग कंटरीज में मंद्रारंफीति का थोंड़ा बहुत रहमा कोई बहुत बड़ी बात नहीं है। यह हर जगह चलता रहता है लेकिन क्यों भूल जाते हैं कि पिछले वर्षों में इस देखा में उपभोक्ता का जो वर्ग था कह कितना बडा था जो तुम्हारे सम्चे विकास को खाये जा रहा है । उसकी कटौती करने की बात हमने कभी नहीं सोची है। 10 करोड़ से ग्रधिक की संख्या उपभोक्ताओं की बढ़ी है। इसी कारण से भ्रार्थिक श्रसमानताएं थोड़ी बहुत दिखाई वेती हैं । टाइम मैगजीन जो हमारी मैगजीन नहीं है जसमें पुष्ट फलक में छपा है। विश्व बैंक ने भूरि-भूरि प्रशंसा की है कि इस सरकार की कि जिस ढंग से इस सरकार ने पीछे भयंकर सुखे का सामना किया, उस सुखें का सामना जिस ढंग से राजीव गांधी की सरकार ने किया उससे पूरे देश ने ही नहीं बल्कि समग्र विश्व बैंक ने उसकी भूरि-भूरि प्रशंसा की है। इस देश के तमाम आर्थिकविदों ने भी इसकी मूरि-भूरि प्रशंसा की है.... (समय की घंटी) महोदया, मैं दो मिनट में अपनी बात कह कर खत्म कर रहा हूं। ग्रारिफ साहब यहां पर नहीं हैं, उन्होंने यहां पर कई बातें कही । उन्होंने थोड़ा बहुत रामायण ग्रौर महाभारत का भी जिक्र किया । इसलिए उनको देखकर एक बात याद ग्रा रही है जो दुर्योधन ने कही थी। जब दुर्योधन से कहा गया कि ऐसी अनीति की बातें क्यों करते हो, धर्म की बातें क्यों नहीं करते हो तो दुर्योधन ने जवाब दिया कि जनामि धर्म न च प्रवत्ति, जनामि स्रधर्म न च निवृत्ति । यह भ्रारिफ साहब के काबिल है, वे इसको देख लें। मुझे याद दिलाने की जरूरत नहीं है। भारद्वाज जी ने सही कहा था कि कांच के महल में बैठकर दूसरों पर पत्थर नहीं उछाला करते हैं । मैं याद दिलाना चाहता हूं कि ग्रलीगढ़ यूनीवर्सिटी के प्रांगण में तिरंगे झण्डे को जलाने वाले कौन लोग थे, इसका वे इस सदन की धरती पर जवाब दें। ग्राज ग्रल्पसंख्यकों की बात करते हैं, माइनोरिटी की बात करते हैं, माइना-रिटीज के विकास की बात करते हैं, जूतों का

हार किसको पहनाया गया था ? मैं याद दिलाना चाहता हूं कि दूसरों पर कीचड़ उछालना छोड़ दें, जरा अपने गिरेबान में झुककर देखें कि वह लीग क्या हैं।

माननीया, मैं एक मिनट में अपनी बात खत्म कर रहा हूं। इस मौके पर मुझे एक माकूल शेर याद थ्रा रहा है —

> कितने कमजर्फ हैं ये मुख्यारे, किः चन्द सांसों में ही फूल जाते हैं, श्रौर जरा बुलन्दी पाते ही, श्रपनी श्रीकात भी भूल जाते हैं।

उत्तरभापति : सलारिया जी, ग्राप दो भिनट में भ्रपनी बात खत्म करें, हमारे पास समय नहीं हैं । ग्राप लोग डेढ़ घंटा बोस चुके हैं । सिर्फ दो मिनट बोलिये, मैं काउन्ट कर रही हूं ।

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): Hon. Deputy Chairman, in the debate on the President's Address, it has been said that certain improvements will be made and certain laws will be amended. We welcome that. But we feel that so far as the question of removing certain draconian laws is concerned, it has not engaged the attention of the President. Moreover the question of the removal of the Trade Union Act has also not engaged his attention.

So far as the State of Jammu and Kashmir is concerned, the question has arisen as to the conditions prevailing there. I would submit that the conditions in the State can be set right if it is taken into consideration that the erosion of article 370 by bringing in article 249 and making it applicable to the State has to be removed. If the people of the State are allowed employment in the Central Government departments, if the roads, the historic approaches which the State of J&K has had in the past with the rest of the country and with

· Representation 355 of the

[Shri Shabbir Ahmed Salarıa] the rest of the world, such as the Uri road and the Suchetgarh road, are opened for the people of Kashmir and if electricity and other needs of the people of the State are met, the conditions in the State can be imfact that there have proved. The been large scale communal disturbances in India has obviously affected many States in the country. They have stature of the affected the secular country and secular structure of the country. In Jammu and Kashmir, where there is a Muslim majority, the people had acceded to a country enshrined the principles of secularism and socialism, as enunciated by Mahatma Gandhi. But in actual practice, what happened is Mahatma Gandhi, that great leader, himself fell a prey to the bullets of communalism. India has been wrought by so many communal riots that the faith of the people in the existence of the socialist and secular structure in India has been shaken. If the turmoil in Punjab and the turmoil which is there in Kashmir is to be we should arrest the forces of comwhich munalism spreading are throughout the country. Mr. Asad Madni has clearly pointed out the present conditions in the country.

THE DEPUTY CHAIRMAN: Please conclude now.

SHRI SHABBIR AHMAD SALARIA: Unless and until these conditions are remedied, how can the confidence of the people be restored? If that is to be restored, this thing will have to be checked.

Moreover, in the Address it has been said that the land laws would be reformed and that land would be given to the tiller. That is a statement made by the Central Government, whereas it is not within the power of the Central Government to do all that. Similarly, when you say that the right to work shall be given, it was said in the manifesto, but that does not find place in the Address of the President. That means, to that extent the manifesto was overly done. In the

circumstances, therefore, I would sub-(Time bell rings) Madam mit... Deputy Chairman, please give me a minutes.

People (Amdt.)

Bill, 1989

I would submit that in the circumstances, in order to bring about conditions which will enable the country to progress...

THE DEPUTY CHAIRMAN: Please take your seat.

SHRI SHABBIR AHMAD SALARIA: ... it is necessary that not only the communal tangle and the communal disturbances should be undone but also we should do one thing that we should restore those rights of the people throughout the country including the State of Jammu and Kashmir with greater stress on the restoration of democracy, on the restoration of the status of the State of Jammu and Kashmir so that the present situation is avoided.

THE DEPUTY CHAIRMAN: Thank you. We shall now, take up the Representation of the people (Amendment) Bill 1989.

SHRI ISH DATT YADAV: What about Mr. Ram Awadhesh Singh?

SHRI RAM AWADHESH SINGH (Bihar): Madam Deputy Chairman. .

उपसभापति : म्राप उनकों वयों उक्साते है ?

I won't allow. That is closed. I declare that that debate is closed, and the reply will be after the Question Hour tomorrow. Finish.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL 1989

THE MINISTER OF STEEL MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Madam, I beg to move... (Interruptions)...

THE DEPUTY CHAIRMAN: Don't disturb the House when the Minister is on his legs. I don't allow you. डिबेट बंद हो गई है, सब खृल नही I have given my ruling